

**BEFORE THE NATIONAL GREEN TRIBUNAL:  
EASTERN ZONE BENCH, KOLKATA**

**O.A. No.104/2024/EZ**

**Nilamani Mahapatra**

... **Applicant**

**-VERSUS-**

**State Of Odisha And Others**

... **Respondents**

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Place: Cuttack

Dtd. 17/02/2025

ADVOCATE

For the Respondent No.17

(PRAVAT KUMAR MUDULI)

ADVOCATE

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**REPLY ON BEHALF OF RESPONDENT NO.17 TO THE REJOINER  
FILED BY THE APPLICANT:**

I, Sri Gangadhar Nayak, aged about 59 Years, S/o. late Nilakantha Nayak, at present working as Regional Manager, Narangarh Khondalite Mines, Odisha Mining Corporation Ltd., UNIT-V, Bhubaneswar-751001, Dist. Khurda, do hereby solemnly affirm and state as follows:

1. That, I am working as Regional Manager, Narangarh Khondalite Mines, Odisha Mining Corporation Ltd. and have been duly authorized to file this Affidavit for and on behalf of the Respondent No.17.
2. That, I have read and understood the contents of the Rejoinder Affidavit filed by the Applicant as well as the documents annexed thereto and understood the contents and purport thereof. I am otherwise well acquainted with the facts of the present Case. I am filing this Affidavit based on records maintained by the answering Respondent No.17.
3. That, at the outset, I deny each and every averment / assertion / allegation / contention made / raised by the Applicant in the Rejoinder Affidavit, unless the same is admitted specifically herein after. No averment or assertion or allegation or contention raised by the Applicant in the Rejoinder Affidavit should be deemed to have been admitted on the ground of non-traverse. The Deponent also submits that there is no Para Wise Reply by the Applicant to the detailed Counter Affidavit filed by the Respondent No.17. Hence, the averments and

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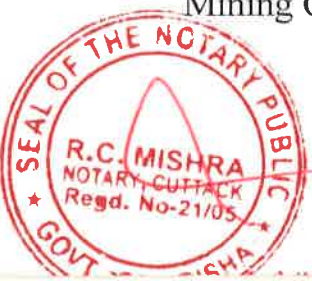
submissions made by the Respondent No.17 in the detailed Counter Affidavit are deemed to have been accepted by the Applicant.

4. That, the averments made in Paragraphs-1 to 5 of the Rejoinder Affidavit needs no reply from this answering Respondent No.17.

5. That, in reply to the averments made in Paragraph-6 of the Rejoinder Affidavit, it is submitted that before grant of the mining lease in respect of the area in question, in favour of the Respondent No.17-OMC Ltd. which is a wholly owned Government Of Odisha Undertaking, the area was under unauthorized occupation of illegal miners for illegal mining purposes. Out of 50 Plots adjacent to the Narangarh Khondalite Stone Quarry, Shree Jagannath Mahaprabhu Bije Puri Taraf Administrator, Shree Mandir Parichalana Committee, Puri is the owner of 45 Plots whereas rest five (5) Plots are under Govt Khata. Many people have encroached the lands recorded in the name of lord Shree Jagannath Mahaprabhu, Puri as well as Government lands. The persons who are in unauthorized possession of the lands belonging to lord Shree Jagannath Mahaprabhu, Puri and Government, are involved in illegal mining throughout day and night over the lands of Lord Shree Jagannath, Puri without any permission from the Government Authority. Such illegal mining is, in and around the leasehold area of the Respondent No.17. Illegal mining is being done manually during the day time and by deploying heavy earth moving machineries during night, very very close to the inhabitants site. The Applicant as well as the inhabitants have no objection at all to such illegal mining. FIRs have been lodged by the Mining Officer, Cuttack Circle before the Inspector In Charge, Jankia Police Station regarding such illegal mining over Shree Jagannath Temple Administration (SJTA) lands. Therefore, the Collector & District Magistrate, Khordha as well as the Superintendent of Police, Khurdha be called upon to file an Affidavit as to the steps taken by them, on the FIRs lodged by the Mining Officer, Cuttack Circle. Fact of illegal mining and lodging of FIR by the

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Mining Officer, Cuttack Circle as stated by the Respondent No.17 in its Counter Affidavit, has remained uncontroverted by the Applicant. By the grant of mining lease in favour of the answering Respondent No.17-OMC Ltd., illegal mining in the leasehold area which was earlier going on has been stopped but illegal mining is going on outside / adjacent to the leasehold area. The illegal miners with the help of the local Villagers as well as the Applicant are trying to completely stop the mining operation by the Respondent No.17-OMC Ltd. so that they will again continue with their illegal mining activities in the leasehold area of the Respondent No.17. The local Villagers including the Applicant have no grievance against the illegal miners. The accompanying Original Application has been filed at the instance of illegal miners. Sole intention is to stop the mining operation by the Respondent No.17 so that illegal mining will continue both inside the leasehold area as well as outside the leasehold area. Neither the Applicant nor any of the Villager has any objection to the illegal mining which is going on outside / adjacent to the leasehold area, in respect of which the Mining Officer, Cuttack Circle has lodged the FIRs.

Relevant to mention here that being aggrieved by the illegal mining by the outsiders adjacent to ML Pillar Nos.31 to 32, Written Reports have been sent to the Inspector In Charge of Jankia Police Station, Mining Official of Cuttack and District Magistrate, Khordha by the Officials of the Respondent No.17 but no steps have been taken to register the FIR.

In compliance of the Order dtd.28.02.2020 passed by the Hon'ble National Green Tribunal in O.A. No.304 Of 2019, CPCB issued the "DISTANCE CRITERIA FOR PERMITTING STONE QUARRYING".

Special Condition No.18 of the CTE as well as CTO provides that the Proponent shall confine the mining activity at a minimum safe distance of 100 meter away from the existing Residential / Public Building, Inhabited sites. In the instant Case, the Respondent No.17 has restricted its mining activity more

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than 100 meters away from Anganwadi Centers / Schools as well as residential / public buildings and inhabited sites. It is submitted that existence of boundary of the ML area within 100 meters of any School / Anganwadi Centre / Residential Building / Public Building, does not mean that mining operation is also going on within 100 meters of the School / Anganwadi Centre / Residential Building / Public Building. The Applicant has misread the Joint Committee Report dtd.26.07.2024. No quarrying operation is going on within 100 meters of any residential building / public building / inhabited site / School / Anganwadi Centre. A distance of 7.5 meter has been left inside the ML boundary as Safety Zone. The Committee which visited the Mines in question on 20.06.2024 in compliance of the Order dtd.28.05.2024 passed by this Hon'ble Tribunal, never pointed out that mining operation is going on within 100 meters of any School / Anganwadi Centre / Residential Building / Public Building.

It is relevant to mention here that as per the MoU executed between the Works Department, Govt Of Odisha, Shree Jagannath Temple Managing Committee & Respondent No.17, Khondalite Stones are supplied by the Respondent No.17 to various temples as per the requirements of the Government of Odisha from time to time. As per the "*Augmentation of Basic Amenities and Development of Heritage and Architecture*" (ABADHA) Scheme and as per the directions issued by the State Government from time to time, Khondalite Stones from the mines in question are supplied to the State Government by the Respondent No.17-OMC Ltd. free of cost, for use in Shree Jagannath Temple Administration, Puri as well as other ancient temples of Puri district and other public places / public buildings of the Puri district, to make Puri as a World Heritage City. Needless to mention here that no production is made from the mines in question for commercial sale. The quantity of production is also very less i.e. 10 to 15 CuM per day.

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Copy of the Written Report sent to the Inspector In Charge of Jankia Police Station along with the Postal Receipt is filed herewith and annexed as **Annexure-R-17/17.**

Copy of the Written Report sent to the Mining Official of Cuttack and District Magistrate, Khordha along with the Postal Receipts is filed herewith and annexed as **Annexure-R-17/18.**

6. That, in reply to the averments made in Paragraph-7 of the Rejoinder Affidavit, it is submitted that though the Ashram School is situated at a distance 85 meters away from the ML boundary but located more than 100 meters away from the location / spot where the mining operation / quarrying operation is going on by the Respondent No.17. As stated earlier, the Committee which visited the Mines in question on 20.06.2024 in compliance of the Order dtd.28.05.2024 passed by this Hon'ble Tribunal, never pointed out that mining operation is going on within 100 meters of any Ashraam School / Anganwadi Centre / Residential Building / Public Building.

7. That, in reply to the averments made in Paragraph-8(A) of the Rejoinder Affidavit, it is submitted that one dedicated Ambulance has been provided for medical treatment of the people of surrounding Villages. As and when required, people of the locality are being taken in the Ambulance free of cost to the nearby Medical / Hospital for treatment. Cost of Ambulance as well as its maintenance and salary of Ambulance Staff are borne by the Respondent No.17-OMC Ltd.. All possible steps are being taken by the Respondent No.17 for the well-being of the Villagers. Occupational Health Check-ups for workers engaged in the Mines are undertaken from time to time. Relevant to mention here that since due to grant of mining lease in favour of the Respondent No.17, illegal mining in the leasehold area has been completely stopped, mining operation by the Respondent No.17 is being opposed by the local Villagers at the instance of the illegal miners. Due to non-co-operation of the local Villagers,

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regular health monitoring of the Villagers was not possible though several attempts were taken for health monitoring of the Villagers on the day when Health Check-ups for workers engaged in the Mines are undertaken. However, with much difficulty and with the active support of the local administration, health monitoring of the Villagers could be done by the Respondent No.17 in the month of January, 2025 by conducting a Health Camp. Steps have also been taken to conduct another Health Camp in the month of February, 2025 with the active support of the local administration. The deponent craves leave of this Hon'ble Tribunal, to produce the relevant documents regarding Occupational Health Check-ups for workers engaged in the Mines, at a later stage, as same being voluminous, are not enclosed to this Affidavit.

Documents in relation to Health Camps are filed herewith and annexed as **Annexure-R-17/19 Series.**

8. That, the allegations made in Paragraph-8(B) of the Rejoinder Affidavit are not correct, misconceived, disputed and denied hereby. The allegation that in 2022, scope of working has been made by a modified Mining Plan without the approval from SEIAA, is not correct, misconceived, disputed and denied specifically. It is submitted that neither the Calendar Plan nor the Plan of excavation nor the quantum of mineral nor the Waste Mining Technology has been changed. The Mining Plan was modified due to change in position of working area, position of dump area & infrastructure. Scope of working has never been modified as alleged by the Applicant. Since OMC has never modified any Plan of excavation, quantum of mineral and Waste Mining Technology as well as the scope of working beyond the quantity mentioned in the Environment Clearance, prior approval of SEIAA is not required.

Change in position of working area, dump area & infrastructure does not require approval of SEIAA. It is further submitted that in the Modified Mining Plan, there is no change either in the mining technology or in the scope of

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working. Further, the Respondent No.17 has never exceeded the EC approved quantity for which prior approval of SEIAA, Odisha is required.

As per Standard Condition No.10 of the EC, the Digital Processing of entire lease area using remote sensing technique shall be carried out regularly once in three years for monitoring land use pattern and report submitted to MoEFCC. Since mining operation started during December-2020, digital processing is to be made after completion of three (3) years. Accordingly, the digital processing has been done and submitted to MOEFCC in the month of May, 2024.

9. That, the allegations made in Paragraph-8(C) of the Rejoinder Affidavit are not correct, misconceived, disputed and denied hereby. It is submitted that the mine is in operation adopting adequate pollution control measures. Regular Water sprinkling is being carried out to control fugitive dust emission in critical areas prone to air pollution and having high level of PM10 and PM2.5 such as haul road, loading and unloading points and transfer point. Also, to have a check on pollution, the environment components such as air (ambient & fugitive), noise (ambient & work zone), water (surface & ground), soil is being regularly monitored by the NABL accredited Agencies and the results are found well within the permissible limit. It is mentioned at Sl. No.3 of the Joint Committee Report dtd.26.07.2024 that the Regional Officer, SPCB, Bhubaneswar reported that both ambient air quality and ambient noise monitoring were conducted for about 24 hours. It is also mentioned that the average data of Particulate Matter (PM)10 in the atmosphere at three locations are below 100ug/M<sup>3</sup> per meter within prescribed standard of Board and ambient noise intensity at four different locations are below prescribed standard w.r.t. industrial and residential area for day time i.e. 75 & 55 dB(A) respectively.

Copy of the monitoring report of the months of September-2024 & October-2024 are filed herewith and annexed as **Annexure-R-17/20 Series**.



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10. That, the allegations made in Paragraph-8(D) of the Rejoinder Affidavit are not correct, misconceived, disputed and denied hereby. The allegation that no suitable rainwater harvesting measures along with rooftop rainwater harvesting structures have been implemented as on date, is not correct, misconceived, disputed and denied specifically. It is provided in the EC that there shall be planning, developing and implementing facility of rainwater harvesting measures. It is submitted that one pond is maintained within the ML area and all the rainwater is drained to that pond through drains for recharging of the ground water. Due care has already been taken for recharge of the ground water. In the EC, there is no requirement of rooftop rainwater harvesting structure. OMC is also taking care by placing fund to the Block Development Authority, Khordha for renovation of the local ponds for conservation of water under Periphery Development Scheme. A sum of Rupees Thirteen Lakhs has been provided by the Respondent No.17 to the BDO, Khordha for renovation of two ponds in Narangarh Gram Panchayat i.e. Gajabaran Pond (Rs.9,00,000/-) & Bali Pond (Rs.4,00,000/-). Further, a sum of Rs.1,14,20,000/- (Rupees One Crore Fourteen Lakh Twenty Thousand) only has been released one time during the FY 2023-24 by the Respondent No.17 in favour of the BDO, Khordha towards implementation 23 nos. of Projects in and around Narangarh Gram Panchayat. Photographs of the pond within the ML area showing drainage of rainwater to the pond for recharging purposes have already been filed along with the Counter Affidavit of the Respondent No.17 as Annexure-R-17/14. Similarly, documents showing allotment of funds to Khordha Block have also been filed along with the Counter Affidavit of the Respondent No.17 as Annexure-R-17/15.

11. That, the allegations made in Paragraph-8(E) of the Rejoinder Affidavit are not correct, misconceived, disputed and denied hereby. The allegation that the illumination and sound at night at Project Site disturbs the Villages in

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respect of both human and animal population and consequent sleeping disorders and stress may affect the health in the villages located close to mining operations, is false, without any basis, misconceived, disputed and denied specifically. It is submitted that illumination Survey is being carried on as per guidelines of DGMS and the same are according to the standards of DGMS. The Project Proponent has taken all possible steps to ensure that the biological clock of the Village is not disturbed. The noise levels are well within the prescribed limits for day light / night hours. As stated earlier, the Applicant has suppressed the fact of illegal mining over the lands recorded in the name of SJTA. Illegal mining is going on over the lands of SJTA which are adjacent to the boundary of the ML area of the Respondent No.17 during night time by using heavy machineries as well as manually during day time. Due to such illegal mining, there is air and noise pollution in the area. Neither the Applicant nor any of the Villager has any objection to such illegal mining. Regarding illegal mining, FIRs have been lodged by the Mining Officer, Cuttack Circle. Such statement of the Respondent No.17 in its Counter Affidavit has remained uncontroverted by the Applicant. The allegation that because of the Mining Operation even during night and the noise level is too high for which the villagers are not able to sleep properly and children are not able to have a peaceful study atmosphere, is false, without any basis, disputed and denied specifically. It is submitted that noise level is regularly monitored both by OMC Officials as well as by the agency namely; M/s. Visiontek Consultancy Services Pvt Ltd., an NABL accredited Agency. Only certified machineries from Original Equipment Manufacturer (OEM), are used to maintain noise level within the permissible limit. Further, the machineries used for cutting and its allied activities are regularly maintained and are well equipped with acoustic enclosures to avoid noise pollution. No high-level noise generating drilling machine is used for drilling of stone from the Quarry. Wire Saw Cutting machine is used along with water for cutting of

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stones from the Quarry which never generate high intensity of sound. It is mentioned in the Joint Committee Report dtd.26.07.2024 that no high level or intensity of noise generating drilling machine was used for drilling of stone at the Quarry area, Wire Saw Cutting machine was used for cutting Khondalite Stone which was not generating high intensity of sound and during cutting, water sprinkling was observed for suppression and dispersion of fugitive dust to nearby areas. Noise intensity was not so loud towards nearby areas / School. Hence, the contrary allegations being contrary to the observations of the Joint Committee Report and also being devoid of merit are liable to be rejected.

12. That, the allegations made in Paragraph-8(F) of the Rejoinder Affidavit are false, baseless, disputed and denied specifically. It is submitted that one pond is maintained within the ML area and all the water is drained to that pond through drains for recharging of the ground water. Due care is taken for recharge of the ground water. OMC also taking care by placing fund to the concerned Block development Authority of the State Government for renovation of local ponds for conservation of water under Periphery Development Scheme. As stated earlier, a sum of Rupees Thirteen Lakhs has been provided by the Respondent No.17 to the BDO, Khordha for renovation of two ponds in Narangarh Gram Panchayat i.e. Gajabaran Pond (Rupees Nine Lakhs) & Bali Pond (Rupees Four Lakh lakhs). In the Joint Committee Report, it is stated that NOC has been obtained from Central Ground Water Authority, New Delhi for ground water abstraction. There is no such evidence that establishment of two deep borewell in the quarry area for industrial purpose has led to depletion of ground water in the Residential School and Village tanks. As reported by the BDO, Khordha Vide letter dtd.19.07.2024 to the Joint Inspection Committee, every year Bhogapur Village under Narangarh GP area was facing water scarcity during Summer Season for which water tankers are deployed to meet the demands of local people. Hence, the contrary allegations being contrary to

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the observations of the Joint Committee Report and also being devoid of merit are liable to be rejected.

Copy of the letter dtd.19.07.2024 of the Block Development Officer, Khordha is filed herewith and annexed as **Annexure-R-17/21**.

13. That, the allegations made in Paragraph-8(G) of the Rejoinder Affidavit are not correct, misconceived, disputed and denied hereby. The allegation that not a single tree has been planted as green belt and on the contrary, existing fruit bearing trees and other species have been felled, is not correct, misconceived, disputed and denied specifically. It is submitted that Standard Condition No.21 of the EC provides that plantation shall be raised in a 7.5 meter wide green belt in the Safety Zone and the green belt shall be developed all along the mining lease area in a phased manner and the process shall be completed within five years. As a part of developing the green belt all along the ML area, the Respondent No.17 has already left Safety Zone of 7.5 meter from the boundary of the ML area. Plantation as per the Approved Mining Plan is being carried out from time to time within the ML area including Safety Zone. Plantations have been raised in the 7.5 meter wide Safety Zone area. As per the conditions of EC, the green belt is to be developed within a period of five years. The mining lease was granted in the month of November, 2020 and the mining operation started w.e.f. 2<sup>nd</sup> December,2020. The period of five years will be completed on 1<sup>st</sup> December,2025. If after completion of five years from the date of starting the mining operation, it is found that the green belt has not been developed as mandated in the EC, in that event, the Applicant can have a grievance regarding green belt and not prior to that. However, it is submitted that large nos. of plantations have already been made by the Respondent No.17 in the Safety Zone area as well as other parts of the ML area. Plantation is a continuing process. Misconceived allegations have been made only to maintain the Original Application. Hence, the contrary allegations being devoid of merit are liable to

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be rejected. Photographs showing plantation within the ML area including Safety Zone has already been filed along with the Counter as Annexure-R-17/16. It is further submitted that entire mining lease area is a non-forest and hilly area. The felling of trees standing within the Mining Lease area has been done after obtaining necessary permission from the Divisional Forest Officer, Khordha Division Vide letter No.1381, dtd.01.03.2021 for cutting and clearance of 137 nos. of enumerated trees standing within the Mining Lease area, through Odisha Forest Development Corporation Ltd (OFDC). Out of the permitted 137 nos. of trees, 125 nos. of trees have been fallen. As a part of developing the green belt all along the ML area, 12 nos. of trees standing within the Safety Zone ML area have not been fallen. A sum of Rs.2,37,036/- has been paid by the Respondent No.17 Vide RTGS UTR No.SBINR12021022012142191, dtd.20.02.2021 for cutting and clearance of trees from the Mining Lease area, as demanded by the DFO, Khordha, Respondent No.17. Hence, the contrary allegations being contrary to the observations of the Joint Committee Report and also being devoid of merit are liable to be rejected.

Photographs showing plantation of trees are filed herewith and annexed as **Annexure-R-17/22 Series.**

14. That, the averments made in Paragraph-9 of the Rejoinder Affidavit needs no reply from the answering Respondent No.17.

15. That, the allegation made in Paragraph-10 of the Rejoinder Affidavit that the Applicant believes that the Respondent No.17 has excavated much beyond than the permissible quantity, is not correct, without any basis, disputed and denied specifically. It is submitted that no production is made from the mine in question for commercial sale but as per the ABADHA Scheme of the Government Of Odisha and as per the directions issued by the Government of Odisha from time to time, Khondalite Stones from the mines in question are supplied to the State Government by the Respondent No.17-OMC Ltd. free of

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cost, for use in Shree Jagannath Temple Administration, Puri as well as other ancient temples of Puri district and other public places / public buildings of the Puri district, to make Puri as a World Heritage City. As stated earlier, no production is made from the mines in question for commercial sale. As and when there is a requirement of Khondalite Stone by the State Government, stone is supplied from the mines in question. Daily production of stone from the mines in question is 10 to 15 CuM approximately. Maximum 3 to 4 nos. of trucks of Khondalite Stones are supplied in a day from the mines in question. Production is less as the production is based upon the requirement of Government. Therefore, the transportation is also less. Against the permitted quantity of 25,037 CuM in 2020-21, 147.967 CuM of Khondalite Stone was produced depending on the requirement. Similarly, depending upon the requirement of the State Government, against the permitted quantity of 25,022 CuM in 2021-22, 16,542.715 CuM of Khondalite Stone was produced from the mines in question. Depending upon the requirement of the State Government, against the permitted quantity of 25,005 CuM in 2022-23, 4,816.017 CuM of Khondalite Stone was produced and against the permitted quantity of 21,007 CuM in 2023-24, 13,153.528 CuM of Khondalite Stone was produced. There is no excess mining as alleged by the Applicant. Hence, the contrary allegations being devoid of merit are liable to be rejected.

16. That, the averments made in Paragraph-11 of the Rejoinder Affidavit are misconceived and untenable. It is submitted that as mentioned in the Joint Committee Report dtd.26.07.2024, both Ambient Air Quality & Ambient Noise Monitoring were conducted by the Officials of Regional Office, State Pollution Control Board, Odisha, Bhubaneswar on 25.06.2024 & 26.06.2024 for about 24 hours. Machines / devices for taking the air and noise samples were installed by the SPCB Officials on 25.06.2024. Relevant to mention here that 25.06.2024

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was a dry day as per the report of Odisha Weather Monitoring System (OWMS).

Copy of the Odisha Weather Monitoring System containing the data for 25.06.2024 is filed herewith and annexed as Annexure-R-17/23.

17. That, the averments made in Paragraph-12 of the Rejoinder Affidavit are misconceived and untenable. It is submitted that the Applicant is not a Scientist. In compliance of the Order dtd.28.05.2024 passed by this Hon'ble Tribunal, a three Member Committee of the SPCB also monitored the mine for ambient air quality and submitted a detailed report. The report of the three Member Committee of the SPCB is self-explanatory. The report of the three Member Committee of the SPCB is a part of the Joint Committee Report dtd.26.07.2024. Hence, the contrary allegations being contrary to the observations of the Joint Committee Report and also being devoid of merit are liable to be rejected.

Copy of the Report of the three Member Committee of SPCB, Odisha is filed herewith and annexed as Annexure-R-17/24.

18. That, the averments made in Paragraph-13 of the Rejoinder Affidavit that on the date of monitoring, the work of mines was not in operation, is false, baseless, contrary to the observations made in the Joint Committee Report dtd.26.07.2024, disputed and denied specifically. It is submitted that on the date of monitoring, the work of mines was very much in operation and said fact is also mentioned in the Joint Committee Report dtd.26.07.2024. The mines in question is a very small scale mining with an average output of 10 to 15 Cum. per day. The photograph as shown by the Applicant as Annexure-3 to the Rejoinder Affidavit is a misleading one. Photograph under Annexure-3 to the Rejoinder Affidavit is of the proposed dumping area (Non-working area) as per the Approved Mining Plan. Relevant to mention here that Wire Saw Cutting machine along with water is used for cutting of stones from the Quarry and for suppression as well as dispersion of fugitive dust to nearby areas. One or two

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Wire Saw Cutting machine(s) usually run on average per day inside the quarry area. Excavator is only used to shift the secondary boulder after completion of the cutting operation by the Wire Saw Cutter using water, inside the quarry area. So there is no much crowd to be visible during the operation hour. Production was going on 20<sup>th</sup>, 25<sup>th</sup> & 26<sup>th</sup> June, 2024 i.e. on the dates of surprise monitoring by the Joint Inspection Committee as well as by the Committee of the SPCB. False and baseless statements have been made only to stop the mining operation. As stated earlier, neither the Applicant nor any Villager has any objection to the illegal mining by outsiders using heavy machineries during night time and manually during day time over the lands recorded in the name of Shree Jagannath Temple Administration, which are adjacent to the ML boundary of the Respondent No.17. Regarding illegal mining, FIRs have been lodged by the Mining Officer, Cuttack Circle. Fact of illegal mining adjacent to the ML boundary of the Respondent No.17 though stated in the Counter Affidavit of the Respondent No.17 but same has remained uncontroverted. Therefore, the fact of illegal mining over the lands recorded in the name of lord Shree Jagannath as well as over Government lands is an admitted fact. Hence, the contrary allegations being devoid of merit are liable to be rejected.

19. That, the averments made in Paragraph-14 of the Rejoinder Affidavit are totally misconceived and untenable. It is submitted that Special Condition No.18 of the CTE as well as CTO provides that the Proponent shall confine the mining activity at a minimum safe distance of 100 meters away from the existing Residential / Public Building, Inhabited Sites, as per the Order dtd.21.07.2020 passed by the Hon'ble National Green Tribunal in O.A. No.309 Of 2019. In compliance of the said condition, the Respondent No.17 has confined its mining activity more than 100 meters away from the Residential / Public Building and inhabited sites as well as Anganwadi Center / School. Existence of boundary of the ML area within 100 meters of any Residential Building / Public Building /

Gangadhar Nayak  
Regional Manager  
Khandalite Group of Mines  
G.M.C. Ltd. Bhubaneswar



Inhabited Site / Anganwadi Center / School, does not mean that the Respondent No.17 is continuing with the mining operation within 100 meters of Residential Building / Public Building / Inhabited Site / Anganwadi Center / School. The Joint Inspection Committee in the Report dtd.26.07.2024 has never pointed out that the Respondent No.17 is doing mining / quarrying operation within 100 meters of any Residential Building / Public Building / Inhabited Site / Anganwadi Center / School. A distance of 7.5 meter has been left inside the boundary of the ML area as Safety Zone and in the said Safety Zone, plantations have been raised from time to time to make a green belt but all attempts to make the green belt, have been affected due to climatic condition and hilly area. The Applicant is trying to confuse the issue between the existence of any Residential Building / Public Building / Inhabited Site / Anganwadi Center / School within 100 meters from the ML boundary and continuance of mining / quarrying operation within 100 meters of any Residential Building / Public Building / Inhabited Site / Anganwadi Center / School from the mining / quarry operation area. All the Schools and Anganwadi Centers exists more than 100 meters away from the quarry operation area / mining operation area. Hence, the contrary allegations being devoid of merit are liable to be rejected.

20. That, the averments made in Paragraph-15 of the Rejoinder Affidavit are misconceived and untenable. It is submitted that NOC has been obtained from Central Ground Water Authority (CGWA), New Delhi for abstraction of ground water (Annexure-R-17/9). The BDO, Khordha Vide letter dtd.19.07.2024 has reported the Joint Committee Members that every year, Bhogapur Village under Narangarh Gram Panchayat was facing water problem since long and Water Tankers are deployed to meet the demands of local people. Hence, the contrary allegations being devoid of merit are liable to be rejected.

21. That, the averments made in Paragraph-16 of the Rejoinder Affidavit are not correct, misconceived and untenable. The allegation that the user agency is

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filing false Half Yearly EC Compliance Reports, is not correct, misconceived and untenable. In the representation under Annexure-5 to the Rejoinder, two issues have been raised i.e. (i) measurement of air & noise pollution & (ii) providing of medical aid / health checkup of the Villagers. It is submitted that the mine is in operation adopting adequate pollution control measures. No blasting is carried out by the Respondent No.17-lessee for mining of Khondalite Stone from the Quarry in question. The minerals are extracted by cutting Khondalite Stone by using Wire Saw Cutting Machine which never generate high intensity of sound. During cutting of stones, water is sprinkled for suppression and dispersion of fugitive dust to nearby area / locations. The machineries used by the Respondent No.17 for mining and its allied activities are regularly maintained and are well equipped with acoustic enclosures to avoid noise pollution. Further, no high-level noise generating drilling machine is ever used for drilling of stone from the Quarry in question. Regular Water sprinkling is being carried out to control fugitive dust emission in critical areas prone to air pollution and having high level of PM10 and PM2.5 such as haul road, loading & unloading points as well as transfer point. Also, to have a check on pollution, the environment components such as air (ambient & fugitive), noise (ambient & work zone), water (surface & ground), soil is being regularly monitored by the NABL accredited agencies and the results are found well within the permissible limit. It is further submitted that one dedicated Ambulance has been provided by the Respondent No.17 for medical treatment of the peripheral people. As and when required, people of the locality are being taken in the Ambulance free of cost to the nearby Medical / Hospital for treatment. Cost of Ambulance as well as its maintenance and salary of Ambulance Staff are borne by the Respondent No.17-OMC Ltd.. All possible steps are being taken by the Respondent No.17 for the well-being of the Villagers. Occupational Health Check-ups for workers engaged in the Mines are undertaken from time to time. As stated earlier, mining

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O.M.C. Ltd. Bhubaneswar



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operation by the Respondent No.17 in the mines in question is being opposed by the local Villagers at the instance of illegal miners for the reason that due to grant of mining lease in favour of the Respondent No.17, illegal mining in the leasehold area has been completely stopped. Due to non-co-operation of the local Villagers, regular health monitoring of the Villagers was not possible though several attempts were taken for health monitoring of the Villagers on the day when Health Check-ups for workers engaged in the Mines are undertaken. As stated earlier, with much difficulty and with the active support of the local administration, health monitoring of the Villagers could be done by the Respondent No.17 in the month of January, 2025 by conducting a Health Camp. Steps have also been taken to conduct another Health Camp in the month of February, 2025 with the active support of the local administration. Hence, the contrary averments being devoid of merit are liable to be rejected.

22. That, the allegation made in Paragraph-17 of the Rejoinder Affidavit that the Respondent No.17 is mining beyond six (6) meter depth, is not correct, without any basis, disputed and denied specifically. It is submitted that the mining activity is going on as per the approved Mining Plan. The Respondent No.17 has never mined beyond six (6) meter depth. False and baseless allegations have been made only to malign a responsible State PSU i.e. Respondent No.17. Hence, the contrary allegations being devoid of merit are liable to be rejected.

23. That, the allegation made in Paragraph-18 of the Rejoinder Affidavit that there is no such device or any machines have been installed for the monitoring of air quality in the area, is not correct, misconceived, disputed and denied specifically. It is submitted that dust parameters like PM10 and PM2.5 are monitored by NABL accredited Agency and as per the report, the Ambient Air Quality parameters conform to the norms prescribed by the Central Pollution Control Board. It is submitted that at present, M/s. Visiontek Consultancy

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Khandalite Group of Mines  
S.M.C. Ltd. Bhubaneswar



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2025

Services Pvt Ltd., an NABL accredited Agency is taking Ambient Air Quality measurement at Jagannath Temple, Bhogapur which is nearer to the mines, since the owner of the premises of Saraswati Vidya Mandir is no more allowing M/s. Visiontek Consultancy Pvt. Ltd. to take air samples at the School premises, after getting information from the present Applicant regarding filing of the accompanying Original Application before this Hon'ble NGT. It is learnt that machines / devices for the purpose of taking samples are fixed by the Agency prior to 24 hours of the date of monitoring / measurement and thereafter, machines / devices are removed to avoid damage and theft by Third Parties. Relevant to mention here that at the instance of illegal miners, the Applicant is creating all sorts of disturbances to stop the mining operation. Since the Villagers are creating disturbances in installing the machines / devices for taking samples of air and noise, it has been decided by the Agency to change the location of the machine / device each time. During the pendency of the accompanying Original Application, apart from other steps taken by the Applicant to stop the mining operation by applying force, the Applicant Vide letter dtd.05.12.2024 has threatened the Deponent of this Affidavit to file Contempt Proceeding, if mining activities are not stopped immediately. In view of the Order dtd.03.10.2024 passed in the accompanying Original Application, sending of such threatening letter by the Applicant on 05.12.2024 is nothing but an attempt by the Applicant to overreach the Orders passed by this Hon'ble Tribunal. Hence, the contrary allegations being devoid of merit are liable to be rejected.

Copy of the letter dtd.05.12.2024 of the Applicant (without Annexures) is filed herewith and annexed as Annexure-R-17/25.

Photograph showing installation of device at Jagannath Temple is filed herewith and annexed as Annexure-R-17/26.



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Regional Manager  
Khondalite Group of Mines  
O.M.C. Ltd. Bhubaneswar

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Copy of the Order dtd.03.10.2024 is filed herewith and annexed as Annexure-R-17/27.

24. That, in reply to the averments made in Paragraph-19 of the Rejoinder Affidavit, it is submitted that there is no need of permanent installation of any machinery for measuring Ambient Air Quality. It is learnt that M/s. Visiontek Consultancy Pvt. Ltd. (NABL accredited Agency) used to put the machine / device prior to 24 hours of the day / date of monitoring / measurement.

25. That, the allegation made in Paragraph-20 of the Rejoinder Affidavit that the Respondent No.17 has failed to comply with the Environmental Clearance standard Condition No.21 is not correct, misconceived, disputed and denied specifically. It is submitted that plantation as per the Approved Mining Plan is being carried out from time to time, within the ML area including Safety Zone. As per the conditions of EC, the green belt is to be developed within a period of five years. The mining lease was granted in the month of November, 2020 and the mining operation started w.e.f. 2<sup>nd</sup> December, 2020. The period of five years will be completed on 1<sup>st</sup> December, 2025. If after completion of five years from the date of starting the mining operation, it is found that the green belt has not been developed as mandated in the EC, in that event, the Applicant can have a grievance regarding green belt and not prior to that. As a part of developing the green belt all along the ML area, 12 nos. of trees standing within the Safety Zone ML area have not been fallen. The area in question is a hilly area. For the particular year i.e: 2024, the Respondent No.17 decided to conduct plantation through OFDC, a wholly owned Government Of Odisha Undertaking. As stated earlier, large nos. of plantations have already been made by the Respondent No.17 in the Safety Zone area as well as other parts of the ML area. Plantation is a continuing process. Hence, the contrary allegations being devoid of merit are liable to be rejected.

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Kiondalia Group of Mines  
O.M.C. Ltd. Bhubaneswar



26. That, the allegation made in Paragraph-21 of the Rejoinder Affidavit that the road from Bhogapur Mangala Temple to Railway Staff Quarter is of 800 meters but the Respondent No.17 has repaired a length of 100 meters only and the condition of the road is not proper to use and the Respondent No.17 is also plying its heavy vehicles through the same road, is misconceived, disputed and denied specifically. Incorrect and misconceived statements have been made only to maintain the Original Application. It is submitted that for the repairing of C.C. Road from Bhogapur Mangala Temple to Railway Staff Quarter, the Respondent No.17 deposited a sum of Rs.7,00,000/- with the Collector, Khordha. Accordingly, the BDO, Khordha has completed the work. The concrete CC road is in a good condition for playing of heavy vehicles. The rest of the road measuring 700 meters belongs to the Railway Administration, which is maintained by the Railway Administration from time to time. Relevant to mention here that by the plying of Hyva trucks and tractors carrying sands by third parties as well as by the transportation of illegal stones in tractors by the illegal miners, large numbers of sands have been deposited on the CC road. Said CC Road have been repaired and developed with the funds provided by the Respondent No.17. Maximum, 3 to 4 nos. of trucks of Khondalite Stones are transported in a day from the Mines in question. Since no production is made for commercial purposes, the transportation from the mines in question is also very less. Hence, the contrary allegations being devoid of merit are liable to be rejected.

27. That, the allegations made in Paragraph-22 of the Rejoinder Affidavit are not correct, misconceived, disputed and denied specifically. The allegation that the Respondent No.17 is also violating the CTE Special Condition No.33, is not correct, without any basis, misconceived, disputed and denied specifically. Similarly, the allegation that the vehicles which are plying through the village road carrying the stones are not covered by tarpaulin cover, is not correct,



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Khondalite Group of Mines  
O.M.C. Ltd. Bhubaneswar

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without any basis, disputed and denied specifically. It is submitted that as per CTE Special Condition No.33, Respondent No.17 has obeyed all the regulations. Regular water sprinkling is done on all the roads as well as mining area for dust suppression. Further, all necessary steps are always taken to cover the vehicles with tarpaulin before transportation. No overloading is allowed in any vehicle. Photograph of the truck under Annexure-7 to the Rejoinder, does not belong to the Respondent No.17. Incorrect statements have been made only to maintain the Original Application. Photographs showing regular water sprinkling on the road for dust suppression and vehicles covered with tarpaulin during transportation have already been filed by the Respondent No.17 along with its Counter Affidavit as Annexures-R-17/10 & R-17/11 respectively. Hence, the contrary allegations being devoid of merit are liable to be rejected.

28. That, the allegation made in Paragraph-23 of the Rejoinder Affidavit that the persons who are in the photographs under Annexure-R-17/12 are not from the peripheral village, is not correct, without any basis, disputed and denied specifically. It is submitted that one dedicated Ambulance has been provided by the Respondent No.17 for the medical treatment of peripheral people. As and when required, people of the locality are being taken in the Ambulance free of cost to nearby medical / hospital for treatment. The Ambulance Driver is a local person. He always takes the local patients to the nearest Hospital / Medical for treatment. During shifting of patient to Hospital / Medical, there was no occasion to verify the identity of the patient by the Ambulance Driver. Each patient's life is precious for the Respondent No.17. Dedicated Ambulance provided by the Respondent No.17 is meant for the medical treatment of the patients at the time of need. The expenses of the Ambulance as well as its Staff are borne by the Respondent No.17. From all this, it is evident that the Respondent No.17 is taking all possible steps for the wellbeing and safety of life of the peripheral people. As stated earlier, mining operation by the Respondent

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O.H.C. Ltd. Bhubaneswar



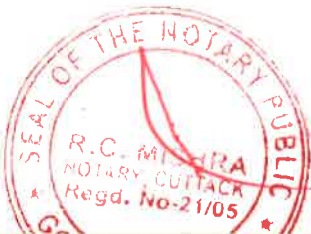
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No.17 in the mines in question is being opposed by the local Villagers at the instance of illegal miners for the reason that due to grant of mining lease in favour of the Respondent No.17, illegal mining in the leasehold area has been completely stopped. Due to non-co-operation of the local Villagers, regular health monitoring of the Villagers was not possible though several attempts were taken for health monitoring of the Villagers on the day when Health Check-ups for workers engaged in the Mines are undertaken. As stated earlier, with much difficulty and with the active support of the local administration, health monitoring of the Villagers could be done by the Respondent No.17 in the month of January, 2025 by conducting a Health Camp. Steps have also been taken to conduct another Health Camp in the month of February, 2025 with the active support of the local administration. Hence, the contrary averments being devoid of merit are liable to be rejected.

29. That, the allegation made in Paragraph-24 of the Rejoinder Affidavit that the Mining Plan has been modified and to that effect, no amendment has been made in the EC, is misconceived and untenable. It is submitted that Standard Condition No.4 of the EC provides that no change in the mining technology and scope of working should be made without the prior approval of the SEIAA, Odisha. In the instant Case, the Respondent No.17 has neither changed the mining technology nor the scope of working. In the absence of any change in the mining technology and / or scope of mining, prior approval of the SEIAA, Odisha is not required. OMC has never modified any excavation, quantum of mineral and waste mining technology and scope of working beyond the quantity mentioned in the Environment Clearance. Hence, the contrary allegations being devoid of merit are liable to be rejected.

30. That, the allegations made in Paragraph-25 of the Rejoinder Affidavit are not correct, misconceived and untenable. The allegation that while renewing CTO, the Regional Office, SPCB, Bhubaneswar has not made any site visit and

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OMC Ltd. Bhubaneswar



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mechanically renewed the CTO, is not correct, misconceived, disputed and denied specifically. Similarly, the allegation that other conditions like Greenbelt, sprinklers and other pollution control measures are not in place at the mining site and still the CTO was renewed, is not correct, misconceived, disputed and denied specifically. It is submitted that the mine is in operation adopting adequate pollution control measures. Steps have already been taken to develop the green belt all along the ML area. Regular water sprinkling is being carried out to control fugitive dust emission in critical areas prone to air pollution and having high level of PM10 and PM2.5 such as haul road, loading & unloading points as well as transfer point. Also, to have a check on pollution, the environment components such as air (ambient & fugitive), noise (ambient & work zone), water (surface & ground), soil is being regularly monitored by the NABL accredited agencies and the results are found well within the permissible limit. Plantation as per the Approved Mining Plan is being carried out from time to time, within the ML area including Safety Zone. Further, while renewing CTO, each time Environmental Scientist from Regional Office, SPCB, Bhubaneswar has made site visit. Paragraphs-17 & 18 of the Original Application have been dealt with in detail by the Respondent No.17 in Paragraphs-31 & 32 of its Counter Affidavit to which there is no reply by the Applicant. Hence, the contrary averments being devoid of merit are liable to be rejected.

31. That, the averments made in Paragraph-26 of the Rejoinder Affidavit are misconceived and untenable. At the cost of repetition, it is submitted that while renewing CTO, each time Environmental Scientist from Regional Office, SPCB, Bhubaneswar has made site visit.

32. That, the allegation made in Paragraph-27 of the Rejoinder Affidavit that the mining operation within a residential area and all sensitive places like Anganwadi, Schools within 200 meters of the Quarry defeats the Order passed

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O.M.C. Ltd. Bhubaneswar

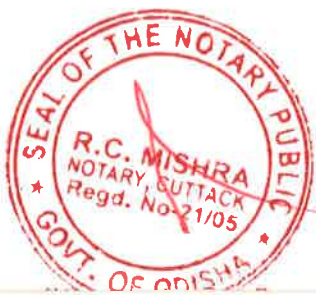


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in O.A.No.309 Of 2019, is not correct, wholly misconceived, disputed and denied specifically. It is submitted that in compliance of the Order passed by the Hon'ble NGT in the matter of M. Haridasan and Ors. Vs. State of Kerala in OA No.309 Of 2019, CPCB has issued the guideline. Special Condition No.18 of the CTE as well as CTO provides that the Proponent shall confine the mining activity at a minimum safe distance of 100 meter away from the existing Residential / Public Building, Inhabited sites. In the instant Case, the Respondent No.17 has restricted its mining activity more than 100 meters away from the Residential Buildings / Public Buildings / Inhabited sites / Anganwadi Centers / Schools. Existence of boundary of the ML area within 100 meters of Residential Building / Public Building / Inhabited site / Anganwadi Center / School does not mean that mining operation is also going on within 100 meters of Residential Building / Public Building / Inhabited Site / Anganwadi Center / School from the quarry / mining operation area. It is submitted that Residential Building / Anganwadi Center / School are situated more than 100 meters away from the spot / location where mining operation / quarrying operation is going on. The Committee which made the surprise visit to the Mines in question on 20.06.2024 in compliance of the Order dtd.28.05.2024 passed by this Hon'ble Tribunal has never pointed out that mining operation is going on within 100 meters of any School or Anganwadi Centre. The Applicant is trying to confuse the issue between the existence of any Residential / Public Building / Inhabited Site / School / Anganwadi Center within 100 meters from the ML boundary and continuance of mining / quarrying operation within 100 meters of any Residential / Public Building / inhabited site / School / Anganwadi Center from the area where mining operation / quarrying operation is going on. As stated supra, all the Schools and Anganwadi Centers exists more than 100 meters away from the quarry operation / mining operation location. Hence, the contrary

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Khandalite Group of Mines  
P. M. S. Ltd., Bhubaneswar



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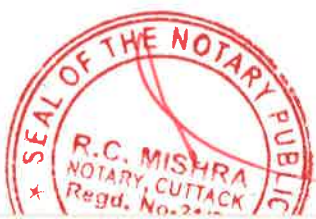
allegations being contrary to the Joint Committee Report dtd.26.07.2024 as well as being devoid of merit are liable to be rejected.

33. That, the allegation made in Paragraph-28 of the Rejoinder Affidavit that the SPCB even after so much of non-compliances, renewed the CTO on 14.03.2022 which indicates that the CTO granting authorities have granted the CTO without implication of minds and the CTO was granted mechanically and also the SPCB violated it's own guideline dtd.22.06.2015, for which the CTO needs to be revoked, is not correct, misconceived, disputed and denied specifically. It is submitted that while renewing the CTO, each time, Environmental Scientist from Regional Office, SPCB, Bhubaneswar made the site visit and upon being satisfied about the compliances, CTO is renewed. Hence, the contrary allegations being devoid of merit are liable to be rejected.

34. That, in reply to the averments made in Paragraph-29 of the Rejoinder Affidavit, it is submitted that Regulation-109(1) of the MMR, 1961 has no application to the facts of the present Case. The mines in question is being operated well beyond 45 meters of any Railway line or of any public road. Further, no quarrying operation is also made within 100 meters of any Residential Building / Public Building / Inhabited site / Anganwadi Center / School. Since no quarrying operation is made within 45 meters of any Railway line or of any public road, no permission under Regulation-109(1) of the MMR, 1961 is required to be obtained by the Respondent No.17.

35. That, in reply to the averments made in Paragraph-30 of the Rejoinder Affidavit, it is submitted that Regulation-124 of the MMR, 1961 provides about "Precautions against dust" and not for any permission / exemption. No airborne dust is generated during mining operation as there is no involvement of blasting or crusher operation in the mines in question. Regulations-124(6) & (8) of the MMR, 1961 are applicable to quarrying operation / mining operation where airborne dust is generated. In the instant Case, adequate dust suppression

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measures such as water sprinkling on areas like loading & unloading points as well as transfer points, haul road, water spray on Diamond Wire Saw Stone Cutting machine and transportation of Khondalite Block through covered trucks are being done. As per the conditions mentioned in Environment Clearance, CTE & CTO, the parameters like noise & air are regularly monitored by the NABL accredited agencies and are within the permissible limit. There is no such provision about permission / exemption required under Regulation-124 of the MMR, 1961, but the provision under Regulation-124 of the MMR,1961 is for good industry practice and OMC is following the same by taking adequate dust suppression methods and one NABL Accredited agency i.e. M/s Visiontek Consultancy Services Pvt Ltd has been appointed for ambient air, water & noise monitoring.

36. That, the allegation made in Paragraph-31 of the Rejoinder Affidavit that in view of the findings, the quarry operation is in violation of CPCB guideline dtd.12.05.2020, violation of EC and CTO conditions, the quarry operation is required to be stopped for all time and EC and CTO be withdrawn in addition to this the environment compensation may be computed and the site in question be restituted to its original condition, is not correct, totally misconceived, disputed and denied specifically. It is submitted that all the conditions of EC as well as CTO are followed and the suggestions of the local regulatory authority issued from time to time are implemented for improvement of the environment of the ML area as well as the periphery area. There is no violation of EC conditions as well as the conditions of the CTO by the Respondent No.17. There is no finding in the Joint Committee Report dtd.26.07.2024 that the quarry operation is either in violation of any CPCB guideline or in violation of any condition of EC or in violation of any CTO condition, as alleged by the Applicant. Hence, the contrary allegations being contrary to the Joint Committee Report dtd.26.07.2024 as well as being devoid of merit are liable to be rejected.

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Khondalite Group of Mines  
O.M.C. Ltd. Bhubaneswar



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37. That, in view of the facts stated above, the prayers made in the Original Application are devoid of merit, hence liable to be rejected. Consequently, the Original Application being devoid of merit is also liable to be rejected with cost.

38. That, the averments / allegations made in the Rejoinder Affidavit which have not been specifically dealt with and / or denied, are deemed to have been denied.

39. That, the deponent reserves the right to file further Affidavit / Affidavits, as and when required / directed, for an effective adjudication of the matter.

40. That, the facts stated above are true to the best of my knowledge and belief and also based upon available records as well as information.

Identified by  
*Jayadev Bhoi*  
Advocate  
Cuttack  
Dtd. 17/02/2025

*Gangadhar Nayak*  
**DEPONENT**  
Regional Manager  
Kiondalite Group of Mines  
O.M.C. Ltd. Bhubaneswar

Certified that cartridge papers are not available.

*Pravat Kumar Muduli*  
**ADVOCATE**

**(PRAVAT KUMAR MUDULI)**  
**ADVOCATE**

**Email: pravatmuduli2007@gmail.com**

**Mob. No.9861143461**

solemnly affirm on in Oath by the Deponent  
at Cuttack on... being identified  
by .....  
Advocate/Adv's Clerk/S.O., AG's office/Notary  
personally, that the facts stated above are  
true to the best of his/her knowledge.

*Rama Chandras Mishra*  
**RAMA CHANDRAS MISHRA, NOTARY**  
**CUTTACK TOWN, REGD. NO-21198**



29  
X**OMC****DISHA**  
NEW OPPORTUNITIES

Mining Happiness

Letter No. 60/OMC/NKDL/2025

Date. 11/02/2025

To,

The IIC  
Jankia Police Station  
Khordha**Subject: Registration of Complaint Regarding Illegal Extraction of Khondalite Stone Adjacent to ML Pillar No. 31 to 32 near Khondalite Mines, Narangarh Lease Area, Plot no 1744 SJTA Land.**

Respected Madam,

In inviting a reference to the subject cited above we would like to inform you that as per information of Asst Security Officer (G4-S) security, Khondalite Mines, Narangarh (Copy attached with photograph) a group 8 to 10 of local village people have been illegally extracting khondalite stone adjacent to our lease area near ML Pillar No. 31 to 32 on the opposite side of our stone quarry. They use JCBs and Hyvas for digging during night and resorting manually during daytime. They have started tunnel type digging towards our side, which is extremely dangerous and poses a high risk of collapse, potentially leading to fatalities. They threatened our security personnel and demanded to vacate the area, claiming that the land does not fall under your lease. This illegal activity is not only violating the terms of the mining lease but is also causing environmental damage, loss of resources, loss of national property and potential security threats to our operations.

Therefore, as per direction of Mines Manager, Narangarh requested to be investigated over the said matter and taken appropriate action against them.

TRUE COPY ATTESTED

Dibyanjan Sahu

**Odisha Mining Corporation Ltd.**

(A Gold Category State PSU)

Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omcltd.in

CIN : U13100OR1956SGC000313

D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd



— Mining Happiness —

It is for your kind information and kindly request to take necessary action for prevent further Illegal Extraction of Khondalite Stone for the said above land.

Your's faithfully,

*OP 11/02/25*

SECURITY I/C  
OMC Khondalite Mines  
Narangarh

Memo No : *61* /OMC / NKDL/ 2025

Date *11* /02/2025

Copy to the Mines Manager, Khondalite Mines, Narangarh for your kind information and need necessary action.

Copy to the Asst. Manager (Security) Khondalite Group Mines for kind information and necessary action

Copy to the Sr. Manager (Security) for kind information and necessary action

~~Copy~~ Copy to the Regional Manager, Khondalite Group Mines for your kind information and necessary action.

Your's faithfully,

*OP 11/02/25*

SECURITY I/C  
OMC Khondalite Mines  
Narangarh

TRUE COPY ATTESTED  
*Dibyanjan Sahu*

**D. Sahu**

Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.

**Odisha Mining Corporation Ltd.**

(A Gold Category State PSU)

Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omcltd.in

**CIN : U13100OR1956SGC000313**

To  
The Mine Manager  
Kundakundi Kaunda Khondalite Mine  
Narangarh

**Through Proper Channel**

**Sub:** Illegal Extraction of Khondalite Stone Adjacent to ML Pillar No. 31 to 32 near Our Lease Area

**Respected Sir,**

With reference to the subject mentioned above, I would like to inform you that during a patrol of our AOR yesterday, it was observed that a group of approximately 10 to 15 individuals from Bhogopur village was engaged in the illegal extraction of khondalite stone adjacent to our lease area, near ML Pillar No. 31 to 32, on the opposite side of our stone quarry.

Near Pillar No. 31, we observed that they have started tunnel-type digging towards our side, which is extremely dangerous and poses a high risk of collapse, potentially leading to fatalities.

It was further noted that they were using heavy machinery, including JCBs and Hyvas, at night and resorting to manual digging during the daytime. Additionally, they threatened our security personnel and demanded that they vacate the area, claiming that the land does not fall under our lease.


To substantiate our report, we are attaching photographs of the site as evidence. We request you to take appropriate action to address this matter urgently, including coordination with the relevant authorities if required.

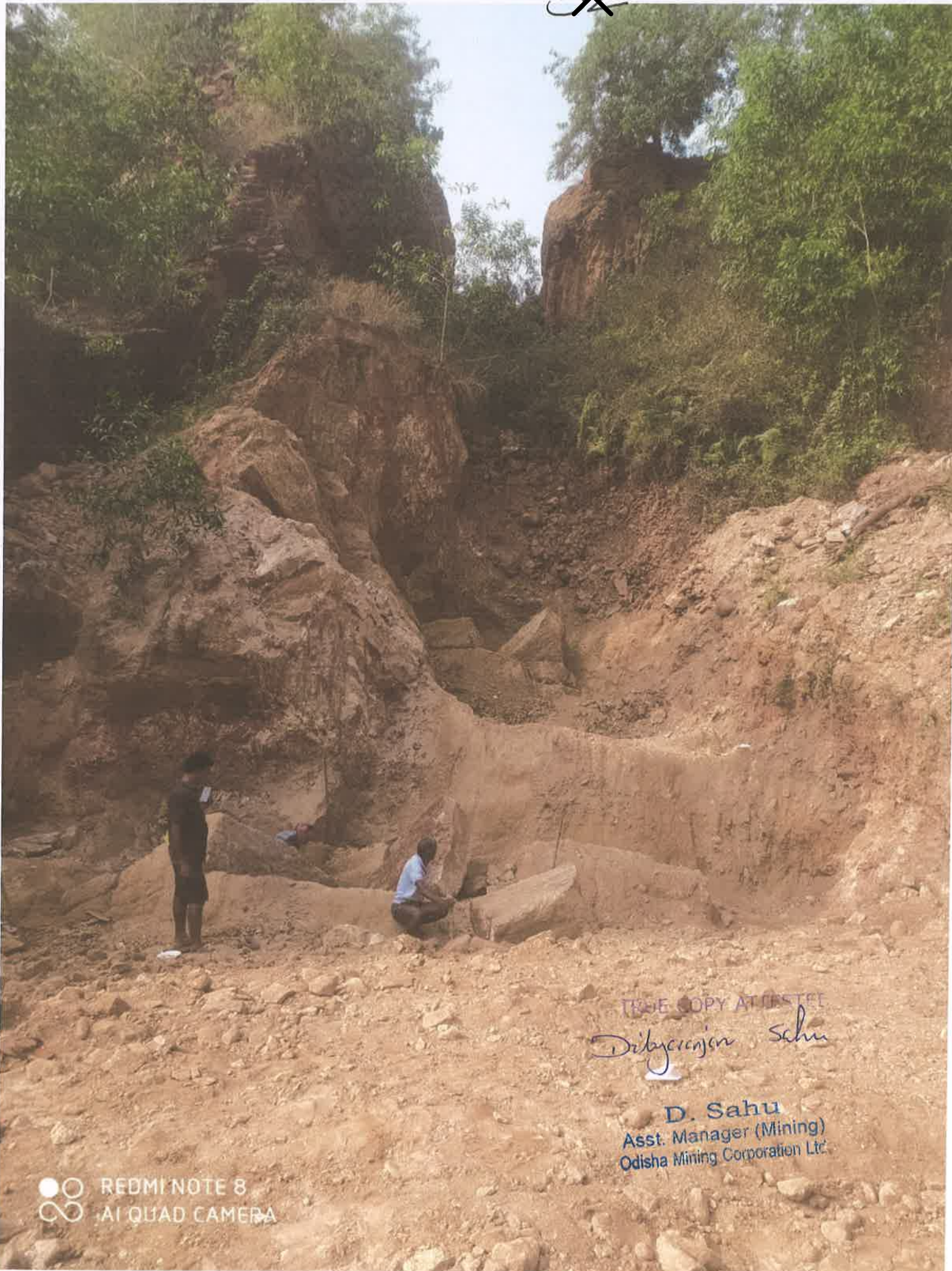
This is submitted for your kind information and necessary action.

TRUE COPY ATTESTED

*D. Sahu*

**D. Sahu**  
Asst Manager (Mining)  
Jisha Mining Corporation Ltd.

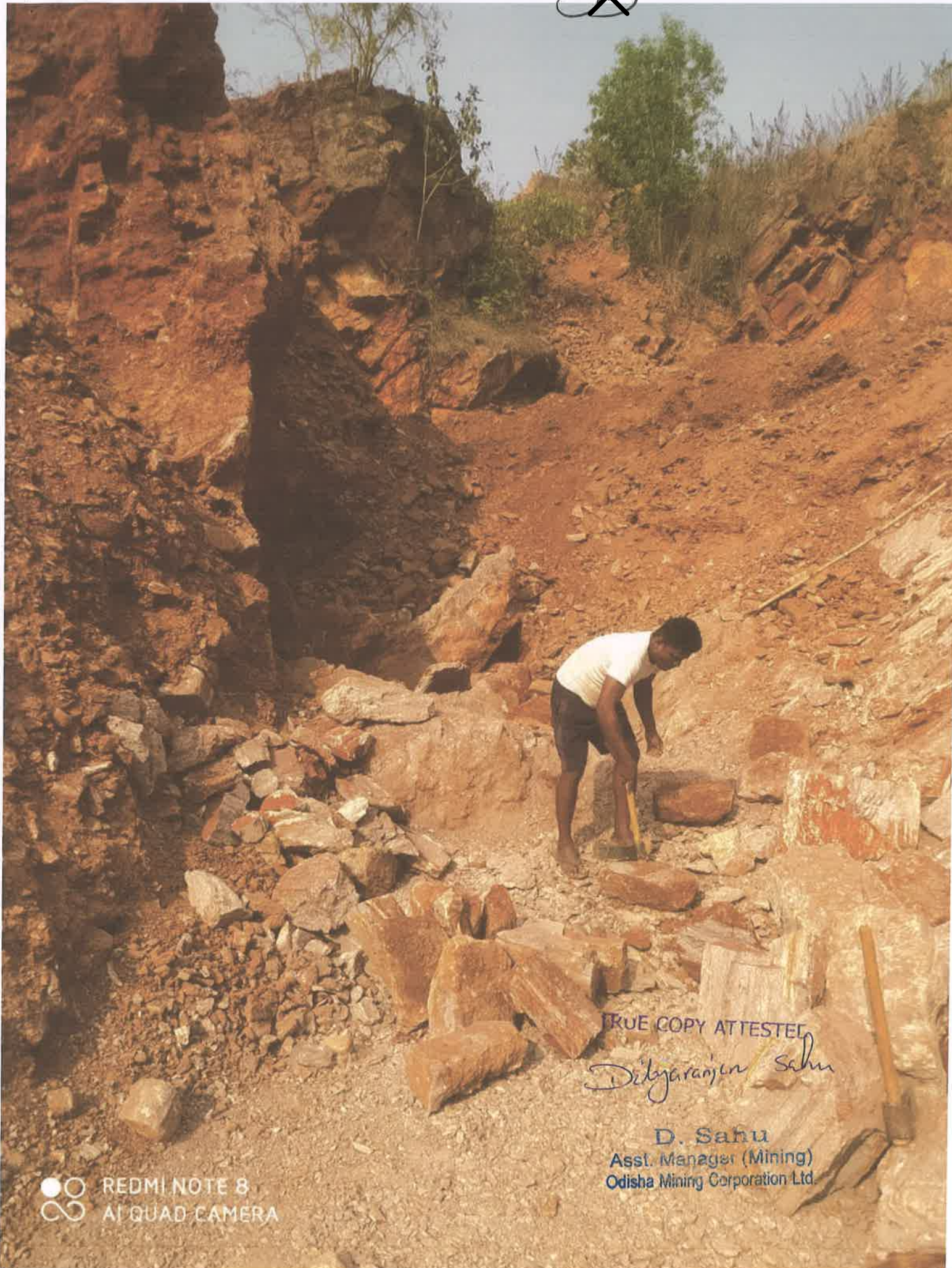
  
Yours sincerely,  
Himanshu Shekhar Panda  
A Co/G4c  
08/02/2025



TRUE COPY AT TESTEE

*Dibyaranjan Sahu*

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



TRUE COPY ATTESTED  
*Dibyanjan Sahu*

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



R0062529813 IN IVR:8279062529813  
 RL NARANGARH S.O <752018>  
 Counter No:1,14/02/2025,11:13  
 To:THE IIC JANK,POLICE STATION  
 PIN:752020, Jankia S.O  
 From:OMC KHANDAL,MINES NARANGARH  
 Wt:32gms,REG=17.0  
 Amt:31.86,Tax:4.86,Amt.Paid:32.00(Cash)  
 <Track on www.indiapost.gov.in>  
 <Dial 18002666868><Wear mask -Stay safe>



R0062529861 IN IVR:8279062529861  
 RL NARANGARH S.O <752018>  
 Counter No:1,14/02/2025,11:13  
 To:THE SP,KHORDHA  
 PIN:752057, P H College S.O  
 From:OMC KHANDAL,MINES NARANGARH  
 Wt:32gms,REG=17.0  
 Amt:31.86,Tax:4.86,Amt.Paid:32.00(Cash)  
 <Track on www.indiapost.gov.in>  
 <Dial 18002666868><Wear mask -Stay safe>



TRUE COPY ATTESTED

*D. Sahu*

**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd

**OMC**

ANNEXURE R-17/18

**DISHA**  
NEW OPPORTUNITIES

Mining Happiness

Letter No. 62/OMC/NKDL/2025

Date. 11/02/2025

To,

The Dy. Director of Mines  
Cuttack Circle,  
Cuttack

**Subject: Registration of Complaint Regarding Illegal Extraction of Khondalite Stone Adjacent to ML Pillar No. 31 to 32 near Khondalite Mines, Narangarh outside Lease Area, Plot no 1744 SJTA Land.**

Respected Sir,

In inviting a reference to the subject cited above we would like to inform you that as per information of Security In charge Khondalite Mines, Narangarh a group 8 to 10 of local village people have been illegally extracting khondalite stone adjacent to our lease area near ML Pillar No. 31 to 32 on the opposite side of our stone quarry. They use JCBs and Hyvas for digging during night and resorting manually during daytime. They have started tunnel type digging towards our side, which is extremely dangerous and poses a high risk of collapse, potentially leading to fatalities. They threatened our security personnel and demanded to vacate the area, claiming that the land does not fall under your lease. This illegal activity is not only violating the terms of the mining lease but is also causing environmental damage, loss of resources, loss of national property and potential security threats to our operations.

We have already informed to IIC, Jankia for further action.

TRUE COPY ATTESTED

**D. Sahu****Asst. Manager (Mining)**  
Odisha Mining Corporation Ltd**Odisha Mining Corporation Ltd.**

(A Gold Category State PSU)

Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omcltd.in

**CIN : U13100OR1956SGC000313**



**OMC**

**DISHA**  
NEW OPPORTUNITIES

Mining Happiness

It is for your kind information and kindly request to take necessary action for prevent further Illegal Extraction of Khondalite Stone for the said above land.

Encl : 1. IIC Complain Copy  
2. Photograph copy

Your's faithfully,

Mines Manager

OMC Khondalite Mines,  
Narangarh

Memo No : 63 /OMC / NKDL/ 2025

Date 11 /02/2025

Copy to the Superintendent of Police, Khordha for kind information and necessary action.

Copy to the Asst. Administrator, Temple Branch office, Jatni for kind information and necessary action.

Copy to the Tahasildar, Khordha for kind information and necessary action.

Copy to the SP, Khordha for kind information and necessary action.

Copy to the Sub Collector, Khordha for kind information and necessary action.

Copy to the IIC, Jemkia, PS Khordha for kind information and necessary action.

Copy to the Collector, Khordha for kind information and necessary action.

Your's faithfully,

Mines Manager

OMC Khondalite Mines,  
Narangarh

TRUE COPY ATTESTED

D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.

**Odisha Mining Corporation Ltd.**

(A Gold Category State PSU)

Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omcltd.in

CIN : U13100OR1956SGC000313

Copy ready  
11/2/25  
20

Received  
11-02-25  
Receiving Officer  
Collectorate, Khordha

Received copy  
11-2-2025





— Mining Happiness —

Letter No. 60 /OMC/NKDL/2025

Date. 11 /02/2025

To,

The IIC  
Jankia Police Station  
Khordha

**Subject: Registration of Complaint Regarding Illegal Extraction of Khondalite Stone Adjacent to ML Pillar No. 31 to 32 near Khondalite Mines, Narangarh Lease Area, Plot no 1744 SJTA Land.**

Respected Madam,

In inviting a reference to the subject cited above we would like to inform you that as per information of Asst Security Officer (G4-S) security, Khondalite Mines, Narangarh (Copy attached with photograph) a group 8 to 10 of local village people have been illegally extracting khondalite stone adjacent to our lease area near ML Pillar No. 31 to 32 on the opposite side of our stone quarry. They use JCBs and Hyvas for digging during night and resorting manually during daytime. They have started tunnel type digging towards our side, which is extremely dangerous and poses a high risk of collapse, potentially leading to fatalities. They threatened our security personnel and demanded to vacate the area, claiming that the land does not fall under your lease. This illegal activity is not only violating the terms of the mining lease but is also causing environmental damage, loss of resources, loss of national property and potential security threats to our operations.

Therefore, as per direction of Mines Manager, Narangarh requested to be investigated over the said matter and taken appropriate action against them.

**Odisha Mining Corporation Ltd.**

(A Gold Category State PSU)

Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omcltd

**CIN : U13100OR1956SGC000313**

TRUE COPY ATTESTED

*Dibjaganjan Sahu*

**D. Sahu**

**Asst. Manager (Mining)**

Odisha Mining Corporation Ltd.

**OMC****DISHA**  
NEW OPPORTUNITIES

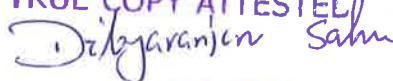
Mining Happiness

It is for your kind information and kindly request to take necessary action for prevent further Illegal Extraction of Khondalite Stone for the said above land.

Your's faithfully,



SECURITY I/C

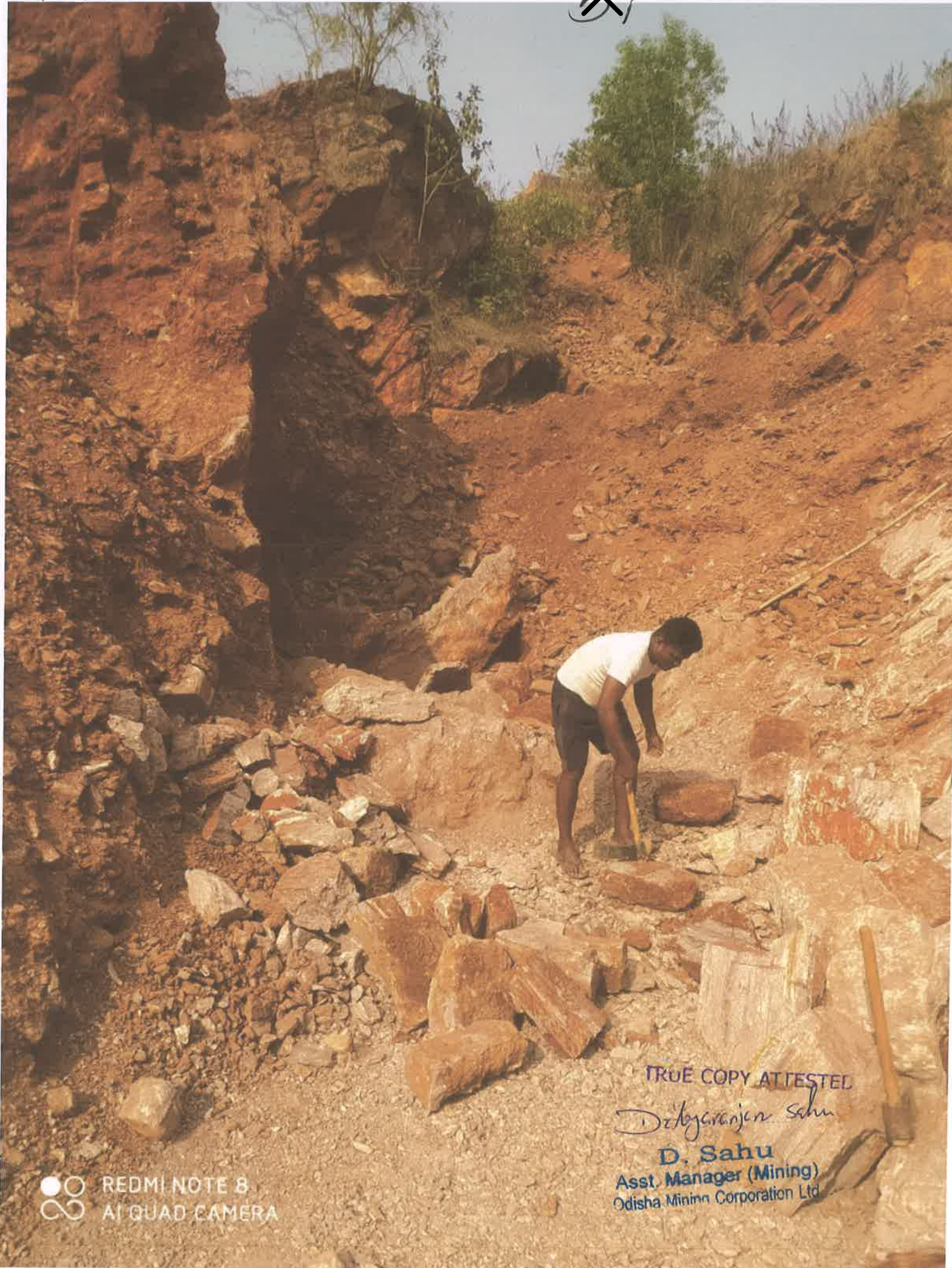
OMC Khondalite Mines  
NarangarhTRUE COPY ATTESTED  
D. Sahu  
Asst. Manager (Mining)  
Disha Mining Corporation Ltd.**Odisha Mining Corporation Ltd.**

(A Gold Category State PSU)

Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omcltd.in

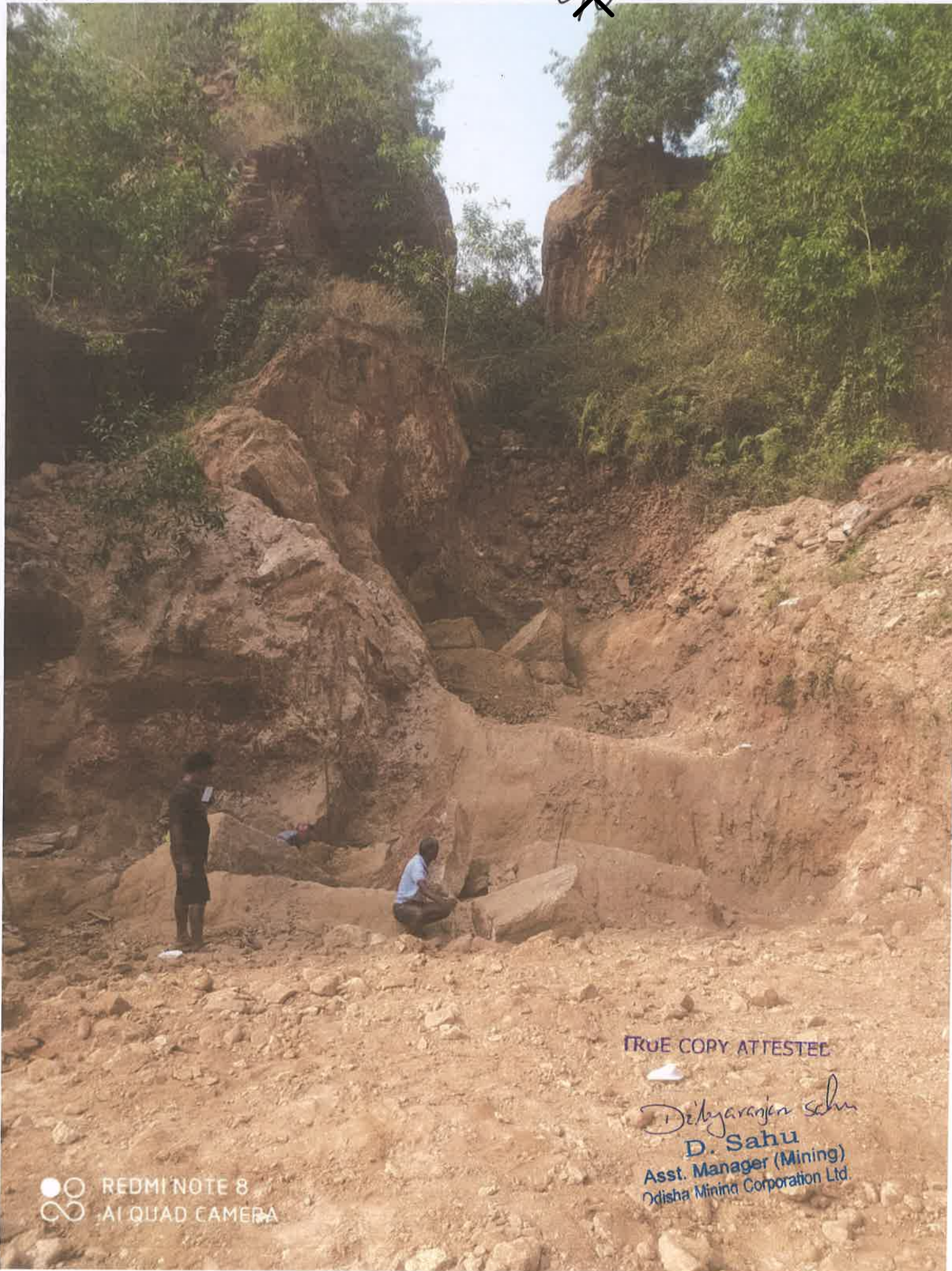
**CIN : U13100OR1956SGC000313**



● ○ REDMI NOTE 8  
∞ AI QUAD CAMERA

TRUE COPY ATTESTED  
*D. Sahu*  
**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

~~LP~~



TRUE COPY ATTESTED

*Dibyaranjan Sahu*  
**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.

LX

RD062540147IN IVR:8279062540147  
 RL NARANGARH S.O <752018>  
 Counter No:1,12/02/2025,14:37  
 To:D D OF MINES CUTTACK,NIMPUR  
 PIN:754021, JAGATPUR S.O  
 From:MINES MANAGER,OMC NARANGARH  
 Wt:31gms,REG=17.0  
 Amt:31.86,Tax:4.86,Amt.Paid:32.00(Cash)  
 <Track on www.indiapost.gov.in>  
 <Dial 18002666868><Dak Sewa - Jan Sewa>

भारतीय डाक

India Post

RD062540195IN IVR:8279062540195  
 RL NARANGARH S.O <752018>  
 Counter No:1,12/02/2025,14:37  
 To:ASST ADMIN,TEMP BR OFFICE  
 PIN:752050, Jatni S.O  
 From:MINES MANAGER,OMC NARANGARH  
 Wt:34gms,REG=17.0  
 Amt:31.86,Tax:4.86,Amt.Paid:32.00(Cash)  
 <Track on www.indiapost.gov.in>  
 <Dial 18002666868><Dak Sewa - Jan Sewa>

भारतीय डाक

India Post

TRUE COPY ATTESTED

Dibyaranjan Sahu

D. Sahu  
 Asst. Manager (Mining)  
 Nisha Mining Corporation Ltd.

<Track on www.indiapost.gov.in>  
 <Dial 18002666868><Dak Sewa - Jan Sewa>



RD062529827IN IVR:8279062529827  
 KL NARANGARH S.O <752018>

Counter No:1,14/02/2025,11:13

To:THE IIC JANKIA P S,JANKIA

PIN:752020, Jankia S.O

From:OMC KHANDAL,MINES NARANGARH

Wt:32gms,REG=17.0

Amt:31.86,Tax:4.86,Amt.Paid:32.00(Cash)

<Track on www.indiapost.gov.in>

<Dial 18002666868><Wear mask -Stay safe>



TRUE COPY ATTESTED

*Dibyanjan Sahu*

**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd

~~49~~



Mining Happiness

No. 21467/OMC/PD-CSR/2024  
Dt. 18/12/2024

To  
Regional Manager  
Khondalite  
Odisha Mining Corporation

Main Mgr, Narangarh/  
Gobinpur

For no. Mr. Medical Urgent  
18/12

Sr. Mgr. (Personal)  
Please discuss  
with Guide line  
18/12

Subject: Regarding Organizing free medical health camps in and around Gobinpur and Narangarh Mines under Khondalite Region.

Ref: Your office letter no 869/OMC/KLDM/24, Dt/ 03.12.2024.

Sir

With reference to the subject and letter cited above, I am to inform you that an amount of ₹10.00 lakhs has been approved under PD for organizing free medical health camps in and around Gobinpur and Narangarh Mines under the Khondalite Region. The dispensary (HO) will provide the necessary medication, doctors, and support staff. In the absence of a dispensary doctor, the RM may hire doctors in adherence to the guidelines.

Therefore, it is imperative to organize the medical health camps in accordance with the guidelines of OMC and the Government.

Yours faithfully,

Special Officer and Head CSR.

Memo No. 21468 /OMC/PD-CSR/2024 Date: 18/12/2024

Copy submitted to the ED (P & A) for information and necessary action.  
Copy submitted to the Director Operation for kind information.  
Copy forwarded to the Medical Officer -1, HO for information and necessary action

c/c CSR consultant  
Plc. discuss with  
guideline of OMC with  
on priority basis

Special Officer & Head CSR

Odisha Mining Corporation Ltd.  
(A Gold Category State PSU)

Registered Office : OMC House, Bhubaneswar - 751001, India  
Tel : 0674-2377400/2377401, Fax: 0674-2396889, 2391629, www.omcltd.in  
CIN : U13100OR1956SGC000313

TRUE COPY ATTESTED

Dibyajyoti Sahu  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.

LX4

OFFICE OF THE CHIEF DISTRICT MEDICAL & PUBLIC HEALTH OFFICER CUM DMD KHORDHA  
DEPARTMENT OF HEALTH & FAMILY WELFARE,  
GOVERNMENT OF ODISHA

LETTER NO.

114

//DATED

2/01/25

To,

The Mniè Manager  
Odisha Mining Corporation Ltd.,  
Narangarh Khondalite Mines,  
Narangarh, Khordha

**Sub:** Permission for conducting Free Medical Health Camp at Narangarh Village on 06.01.2025, PS- Jankia under Haladia, Khordha District.

Sir,

With reference to the subject cited above the Collector & District Magistrate, Khordha has been pleased to allow your organization to conduct one number Free Medical Health Camp at Narangarh Village on 06.01.2025, PS- Jankia under Haladia, Khordha District. Your organization has to abide by the rules & regulations as dictated by the district authority.

1. The organization has to strictly abide by the undertaking given by the Organization at Annexure -1(b).
2. Your organization has to organize the camp from 10A.M - 1.30P.M.
3. Your organization has to conduct health camp within 250 persons (each camp).
4. Breach of the condition will invite penal action as stipulated in Order No 1968/R&DM dt 15.4.21 of the Chief Secretary, Odisha.
5. Any Govt. Order/notification issued subsequently in the matter will be applicable and shall stand modified accordingly.
6. Your organization has to take adequate permission from the appropriate law & order authority of the concerned area before organization of Health camp to avoid any untoward incident& casualties & the district authority will not held responsible for any mismanagement arising out of health camp.
7. Your organization has to widely circulate exact date, venue & time before one day through milking, poster as well as leaflet, newspaper & publish the success story in the newspaper of the concern district.
8. Any deviation to the above clause will make the district administration to cancel the organization of Health.
9. The permission can be cancelled at any time without prior notice.

Yours' faithfully,

*[Signature]*  
25  
CDM & PHO Khordha

TRUE COPY ATTESTED

*[Signature]*  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

Cont...2

~~KS~~

OFFICE OF THE CHIEF DISTRICT MEDICAL & PUBLIC HEALTH OFFICER CUM DMD KHORDHA  
DEPARTMENT OF HEALTH & FAMILY WELFARE,  
GOVERNMENT OF ODISHA

Memo 115//DATED 2/01/25

Copy submitted to the collector & District Magistrate, Khordha for favour of kind information with reference to approval dt.02.01.2025.

*[Signature]*  
CDM & PHO Khordha

Memo 116//DATED 2/01/25

Copy submitted to the IIC, Jankia P.S, Khordha for favour of kind information.

*[Signature]*  
CDM & PHO Khordha

Memo 117//DATED 2/01/25

Copy submitted to the Sarapanch, Narangarh Grama Panchayat of Haladia for favour of kind information with reference to approval.

*[Signature]*  
CDM & PHO Khordha

Memo 118//DATED 2/01/25

Copy submitted to the Superintendent I/C-cum-BPHO, Haladia, Khordha for favour of kind information and necessary action with reference to approval. The Superintendent I/C BPHO, Haladia are requested to send a performance report of the health camp at Narangarh village, CHC of Haladia, Khordha.

*[Signature]*  
CDM & PHO Khordha

TRUE COPY ATTESTED

*[Signature]*  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

Handwritten signature/initials

का एक है कि एक ही में...
नया चुनाव 4 विधानसभा...
महापंच 4 गोले हवा...
विजय शैली में ताम्रपत्र 83...
कार्यक्रम की गई है।

पुनः अधिकांश अधिकारों को...
उन्निवेशों द्वारा स्वयं...
उत्तर-उत्तर-उत्तर-उत्तर...
उत्तर-उत्तर-उत्तर-उत्तर...

मोटर - डेरी पानी...
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मोटर - डेरी पानी...
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CM K +

UTKAL MAIL

CM K +

देशा की खबरें

09 जनवरी, 2025

7

बास से चोरी

राजका - बंधन...
नी में अतिरिक्त...
आजवाग व मूल्य...
5 करोड़ रुपये में...
एक लाख रुपये के...
धन लोभ के कारण...
पतिंग की शर्मिष्ठा...
एक के द्वारा इनमें...
इसके पता चलने...
में प्राथमिकी दर्ज...
का मगाने के द्वारा...
या ना रहा था। काम...
के बाद गांधी व...
व्यवस्था के कारण...
करना था 10 दिनों...
प्रशासना के कारण...
ले अंतर्गत में...
न प्राप्त किए गए।...
देप, 20 एंगुलर...
फिटिंग, 10 ने...
त अन्य मामलों...
कीमत 120 लाख...
बनायी गई है।

ओएमसी के स्वास्थ्य शिविर में दो सौ से अधिक लोगों का हुआ इलाज

प्रतिनिधि
खोरदा : ओडिशा माइनिंग
कारपोरेशन (ओएमसी) ने
लोकप्रिय को खोरदा ब्लॉक के
नारायणगढ़ ग्राम पंचायत कर्मचारी
में एक स्वास्थ्य शिविर का
आयोजन किया। ओएमसी के
खान प्रबंधक करुणाकर दास,
सीएसओ अधिकारी शक्ति रंजन
दास, डाक्टर सागरिका मुईया,
डाक्टर सात्वता जाफरी सहित
नारायणगढ़ पंचायत के जन
प्रतिनिधियों समेत आम लोग
उपस्थित रहकर इस शिविर का
संचालन किया। शिविर सुबह 10 बजे
से शुरू होकर दोपहर के
तीन बजे तक चला। इस शिविर



में कुल 228 लोग पहुंचे थे
जिनका स्वास्थ्य परीक्षण किया
गया।
इसके साथ ही जिन लोगों को
दवा की जरूरत था डॉक्टरों ने
महसूस किया उन्हें मुफ्त में दवा

हाथी के हमले में ग्रामीण की मौत

राउरकेला : बारगुआ गेज
अंतर्गत इंगुला गिरान के बंदन
गांव में दक्षिण दिशा में ग्रामीण
विठाल नायक को कुत्त के चार
हल्ले। गुप्त हाथी के हमले में
पर पुलिस एच एन विभाग की
टीम वहां पहुंची और जय के
जन करण के साथ अभिन कर
सुरक्षा घोषणा के अनुसार
मुआवजा दिलाने का प्रयास
किया। जंवल गांव निवासी विठाल
नायक और दुरोधन नायक
तानुगाद एच एच केर शाम का
दानी वहां से घेतन पर लौट रहे
थे तभी उनका सामना रैतर हाथी
से हो गया। दुर्घटना के तुरंत
में भागने में सफल रहे हाथी
ने पीछा कर विठाल नायक को
पकड़ लिया। मुझे पकड़ कर
उसे पकड़ने तक विठाल नायक
से युद्ध किया।

ठठठें दिन

रंगसभा



मध्या मुनीन बंताग ने
किया।

ल ईट लवा

एर पकड़ाया
मंत्रा प्रविशोपन लान
जा रहे थे ट्रेक्टरों का
एकटा के तम्रपत्र
। मीमा मया हू आगमं

आग में जलकर युवक जख्मी

राउरकेला : बन्है धाना
भालूहूगरी पंचायत अंतर्गत
खंडमाट गांव में सोमवार की रात
को आग से जलकर एक युवक
जख्मी हो गया है। गभीर रूप से
हललने वाला युवक उमर गांध
का पाणीकिया किसान (42) है
जानकारी मिली है कि पाणीकिया
किसान नसे की अवस्था में मौज
करने के लिए बुल्ले में अंडा भुजने
गया था। उससमय उसकी लूगी
में आग लग गया था। फलतः
उसका जपैर जल गया। उसकी
वीर्य सुम्बर परिवार के तीन
आपे थे तथा आठ बुल्ले के साथ
ही पुत उसे बन्है अजुमडलीय
अस्पताल में ले गये थे। उसकी हालत
मध्य होने के कारण डॉ के डाक्टर
ने उसे राउरकेला सरकारी अस्पताल
स्वाभार कर दिया गया है। अभी
परीक्षा की हालत किजजनक
है।

लोक संगीत एवं गीत की जात्रा धनुयात्रा नृत्य संगीत से गुंज रहे दरबार



प्रतिनिधि
बरगड - बारगुआ नृत्य
अकादमी बरगड, अकार धुंजिक
पाठशाळा, सुरागम लोडिंगिया,
साई स्वर्ण कला परिषद बलानी,
संगम प्कला परिषद बामडा,
दुनदुली बरगड, बडजबानी लोक
बांग्रदा, शिववती गाठोपूअ पूगे,
उदियार लन कला परिषद
दिठानागड, अलाप अर एड पूरा
अरमदाबाद गजगन, प्रेरणा
विद्यमान एड पूरा उनीमगु, सिडी
कल्याण एसांगिएशन मणिपुर,
शोतल एड पूरा मधारागु, संगीता
श्रीमिड एड पूरा केजवजल, पावन
एड पूरा कोलकला, दिव्यका
बरगड नृत्य मंडलियों ने दोनों
दरबारों में नृत्य गीतों की प्रस्तुति
किया।

गोपबंधु मंडल अध्यक्ष का रैली निकालकर भव्य स्वागत

संबाबदासा
राउरकेला : भारतीय जनता
पाटी की ओर से विद्यते दिनी



इसके साथ ही उन्होंने कहा कि
पाटी के नीति एवं आदर्शों पर
ध्वनते हुए लोगों को हर संभव लेव

Handwritten signature: D. Sahu
D. Sahu
Asst. Manager (Mining)
Odisha Mining Corporation Ltd.

Handwritten text: TRUE COPY ATTESTED

~~UD~~



TRUE COPY ATTESTED

*Dibyaranjan Sahu*  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd



**ସାକ୍ଷ୍ୟ କିକିର**

**ଓଡ଼ିଶା ଖଣି ନିଗମ**

ନିଗମର ଖଣିକାର (ଡେପୁଟି ମେନେଜର) ପକ୍ଷରୁ

ସାକ୍ଷ୍ୟ କିକିର ଗ୍ରାମପଞ୍ଚାୟତ କାର୍ଯ୍ୟାଳୟ, ଖୋର୍ଦ୍ଧା

**OMG** **DISHA**  
Mining Happiness NEW OPPORTUNITIES




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*D. Sahu*

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.





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*D. Sahu*

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd



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*Dityaranjan Sahu*  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.

HEALTH CAMP  
NARANGARH PANCHYAT  
DATE - 06 JAN 2025



S NO	NAME	VILLAGE	AGE	MALE/ FEMALE	REMARKS
1	Umamani Panda	Narangarh	68	F	
2	Susit bu Jena	"	29	M	
3	Lingaraj Kulkarni Singh	Bhog Pur	59	M	
4	Sorilhas Parida	Narangarh	22	M	
5	Gundicha Badajena	"	57	M	
6	Anil bu Nayak	"	29	M	
7	Sushant bhattacharya	"	24	M	
8	Rajesh bu Sahoo	Hadapada	22	M	
9	Sonutirajayen Gochhayat	Narangarh	26	M	
10	Gupta prasad Rath	"	19	M	
11	Manu Vibash Sahoo	"	18	M	
12	Hiramanji Routroy	"	80	F	
13	Ramesh Nayak	"	52	M	
14	Ramadevi Nayak	"	62	F	
15	Kapil Mahana	"	75	M	
16	Lisarani	Osani	38	F	
17	Bisay Behera	Hadapada	38	M	
18	Ababash Mohanty	Balapur	54	M	
19	Tapas Bara	Narangarh	35	M	
20	Ajay bu Dallich	"	29	M	
21	Syotibaman	"	24	M	
22	Babula Sahoo	"	51	M	
23	Manojan Harichandan	"	47	M	
24	Santilata Jena	"	48	F	
25	Chinmaya bu Jena	"	29	M	
26	Lisa Pradhan	"	27	F	
27	Ransana Mohanty	Balapur	55	F	
28	Pabitra Mohanty	"	62	M	
29	Mamata Nayak	Narangarh	30	F	
30	Sandhyarani Nayak	"	55	F	
31	Madhusudana Nayak	"	63	M	
32	Ranjanidhi Behera	Balapur	51	M	
33	Biswanath Biswas	Kusumpada	59	M	
34	Rajesh Mahanta	Narangarh	28	M	

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Dibharenjan Sahu

D. Sahu

Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

NO NO	NAME	VILLAGE	AGE	MALE/ FEMALE	REMARKS
35	Smoudisanjan Tripathy	Narayanagarh	22	M	
36	Raghunath Sundaray	Hadapada	70	M	
37	Sasikanta Nayak	Narayanagarh	17	M	
38	manojanjan nanda	"	48	M	
39	Kunsa muduli	Balapur	62	M	
40	Prakash Singh	Narayanagarh	30	M	
41	Sankhisanidhya Paikray	Malipada	19	M	
42	Chinmayee Paljasingh	Bhogapur	40	F	
43	Asabinda mangaraj	Hidimula	28	M	
44	Tulasi Chhotaray	Bhogapur	72	F	
45	Rama kandi	Narayanagarh	70	M	
46	Laxman kandi	"	62	M	
47	Susendra Behera	"	50	M	
48	Pradeep Ransingh	manapur	55	M	
49	Akhay Ku Pradhan	Champajhar	35	M	
50	Kaipana Nayak	Narayanagarh	30	F	
51	Gidansali Nayak	"	38	F	
52	Sarat Ch. Padraik	Kanchilo	80	M	
53	Bhanumati Sundara	Narayanagarh	70	F	
54	Bamadev Mangaraj	Kusumpada	70	M	
55	Rupendra Sena	Hadapada	21	M	
56	Subrata Pasida	Malipada	21	M	
57	Pramad kandi	Hadapada	50	M	
58	Subhadra Nayak	Narayanagarh	25	F	
59	manasini Nayak	"	22	F	
60	UPendra muduli	Balapur	65	M	
61	Laxmidhar dhinda	Dhabalapur	48	M	
62	Rohita Bhujabala	Hadapada	50	M	
63	Dillip Ku Mansingh	Narayanagarh	48	M	
64	Gyana sanjan Paikray	"	35	M	
65	Asish Behera	Kusumpada	12	M	
66	Lekhani Behera	"	42	F	
67	Sansukta Chhotaray	Bhogapur	35	F	
68	Sudarsana Nayak	Narayanagarh	45	M	

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D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd



Sl No	NAME	VILLAGE	AGE	MALE/FEMALE	REMARKS
68	Bhagbana Behera	Narainagarh	52	M	
69	mamaja Badjena	"	45	F	
70	Anifa Badjena	"	60	F	
72	Sundari Jena	"	70	F	
73	Soyamsambarna Paljasingh	"	29	F	
74	Bijaya Ku Mohanty	Monapur	64	M	
74	Sabitai Nayak	Narainagarh	35	F	
75	Sansu Kandi	"	30	F	
76	Dambasudhas Mansingh	"	59	M	
77	Anil Ku Jena	"	12	M	
78	Sunil Ku Jena	"	12	M	
79	Kiranabala Jena	"	45	F	
80	Dabasmifa Nanda	"	16	F	
81	Basanti Jena	"	55	F	
82	Gopal Chhotray	Bhogpur	50	M	
83	Satyashree Badjena	Narainagarh	35	F	
84	Deepanjali Badjena	"	30	F	
85	Sasmita Badjena	"	35	F	
86	Nishamani Mansingh	"	75	M	
87	Dharitri Mansingh	"	50	F	
88	Chandan Behera	"	2	M	
89	Chandrasekhers Patray	"	66	M	
90	Dukhisyam Patida	"	62	M	
91	Susant Pattnaik	"	54	M	
92	Bansibandu Patra	"	69	M	
93	Bikram Mansing	Hadapada	64	M	
93	Raghunath malik	Narainagarh	82	M	
94	Guruswari Arisara	Bhogapur	75	M	
95	Tainath Dalai	Narainagarh	65	M	
96	Gazendra Mahata	Bhogapur	62	M	
97	R.S Mishra	Narainagarh	68	M	
98	Pratima mahapatra	"	60	F	
99	Pratap Ku Behera	"	39	M	
100	mansutara Patray	"	54	F	

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D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



Sl No	NAME	VILLAGE	AGE	MALE/ FEMALE	REMARKS
101	Madhusmita Pradhan	Naranagadh	44	F	
102	Bijaya Behera	Balopus	65	M	
103	Lakshmi Pral.	Dhabalpus	51	F	
104	Kaipana Pral.	"	21	BF	
105	Subarna Pradhan	Dhabalopus	62	M	
106	Subhakaruni Biswal	"	25	F	
107	Susama Mahana	"	50	F	
108	Susyakanta Biswal	"	23	M	
109	Bulu Padtnaik	Naranagadh	75	M	
110	Narasana Pradhan	"	55	M	
111	Chanchara Mahapadma	Bhogopus	65	F	
112	Basanti Behera	Naranagadh	40	F	
113	Dibyansu Sahoo	"	13	M	
114	Jayanti Kaha	"	23	F	
115	Ashamani Behera	"	50	F	
116	Shushiliso Padtnaik	"	80	M	
117	Sachala Bhusabala	"	60	F	
118	Sangpanti Bhusabala	"	5	F	
119	Kailash Harichandra	"	50	M	
120	Jaganmoh	"	28	M	
121	Swarnaprava Sundaray	"	62	F	
122	Mili Ransingh	"	40	F	
123	Raj Nayak	"	8	M	
124	Akhoda Behespaikray	Manopus	78	M	
125	Sasmita Badjena	Naranagadh	37	F	
126	Prasanta Paikray	"	58	M	
127	Golapo Samantray	Bhogopus	58	F	
128	Prabhasini Marjha	"	40	F	
129	Manina Marjha	"	62	F	
130	Ramesh Ch Mahapadma	Naranagadh	53	M	
131	Arachana Badjena	"	6	F	
132	Samsudhi Badjena	"	9	F	
133	Santosh Marjha	Karanpanda	34	M	
134	Bansidhar Sahoo	Naranagadh	62	M	

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Dibyranjan Sahu  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.

55

S No	NAME	VILLAGE	AGE	MALE/FEMALE	RELATIONSHIP
135	Laxmidhara Laxmidhara Smichandan	Narayangadh	41	M	
136	Deepa Kandi	Narayangadh	30	F	
137	Ridhi Khasia	Narayangadh	18	F	
138	Subash Hasichandan	"	32	M	
139	Sandosh Hasichandan	"	30	M	
140	Chandhara	"	30	M	
141	Pradipbha mansing	Narayangadh	25	F	
142	Narayana mishra	"	70	M	
143	Susant paikray	"	35	M	
144	Hemanta pal	Dhabalapur	65	M	
145	Subhasmita sundaray	Narayangadh	30	M	
146	Debarasad paikray	"	29	M	
147	Adhira mokanday	Balapur	31	M	
148	Kuntala Bhuan	"	74	F	
149	Bidabara Sundaray	Kusumpada	62	M	
150	Sarad ku Sahob	Narayangadh	47	M	
151	Ramapratap Singh	Bhogapur	60	F	
152	Sidheswar Pradapsingh	"	74	M	
153	Prematada martha	Narayangadh	80	F	
154	Sutachana muduli	Balapur	60	F	
155	Sunil ku Nayak	Narayangadh	30	M	
156	Prasana ku Samantasikar	"	70	M	
157	Kuni Hasichandan	"	50	F	
158	Pabani Balabanday	"	62	F	
159	Laxmipriya Balabanday	"	62	F	
160	Bhaskar padal Singh	Kusumpada	50	M	
161	Laxmipriya Padal Singh	"	42	F	
162	Jhuna Dhinda	Dhabalapur	40	F	
163	Bichitra Dhinda	"	20	F	
164	Jasanti Kuntari Padal Singh	Narayangadh	63	F	
165	Rajani Behera	Madapada	80	F	
166	Bilasha Kandi	Narayangadh	60	F	
167	Rakesh Rout	Narayangadh	27	M	
168	Nussaha Sahoo	"	27	M	

Dibyanjan Sahu

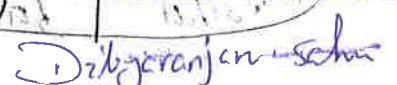
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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SL No	NAME	VILLAGE	AGE	MALE FEMALE	REMARK
169	Sankhansan Das	Naxanagadh	37	M	
170	Prayakar Sena	"	28	M	
171	Aspita Nanda	"	7	F	
172	Raghunath Nanda	"	68	M	
173	Banabihari Sethi	Balapur	70	M	
174	Ssimati Behesa	Naxanagadh	35	F	
175	Janaki Wandi	"	36	F	
176	Saxya Bhoi	Hadapada	30	M	
177	Sumitra Dei	Naxanagadh	52	F	
178	Kuni Nayak	"	40	F	
179	Biswanandan Harichandan	"	64	M	
180	Dibyadasini Pradhan	"	12	F	
181	Dinabandu Pradhan	"	48	M	
182	Sangramkeshari Badsera	"	35	M	
183	Subhalarani Nayak	"	40	F	
184	Rani Nayak	"	8	F	
185	Lokanath Sahoo	Ramchandi	62	M	
186	Anil Bhoi	Naxanagadh	35	M	
187	Binkam Sundaray	Kusumfada	62	M	
188	Sanjana Behesa	Naxanagadh	60	M	
189	Rembara Das	"	34	F	
190	Rama Das	"	40	F	
191	Magi Wandi	"	55	F	
192	Santi Bhusabala	"	65	F	
193	Gagani Baliassingh	"	53	F	
194	Champa Bena	"	85	F	
195	Ayushi Baliassingh	"	6	F	
195	Digdassini Pradhan	"	16	F	
196	Tapoi Bhoi	"	60	F	
197	Basanti Behesa	"	48	F	
198	Braja Badsera	"	60	M	
199	Haxsha Bhoi	"	62	F	
200	Kuma Dei	"	52	F	
201	Dhuni Sethi	"	73	M	

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D. Sahu

Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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SL NO	NAME	VILLAGE	AGE	MALE FEMALE	REMARK
202	Kanaka Lakshmi Parida	Narayangrah	48	F	
203	Saba Bhoi	Narayangrah	50	F	
204	Lili Bhera	"	25	F	
205	Sulochana Behara	"	60	F	
206	Dropati Das	"	70	F	
207	Gobendra Chandrabho	"	67	M	
208	Sujata Kanti	"	23	F	
209	Jharana Bhoi	"	23	F	
210	Rudra Patasingh	"	08	M	
211	Snehasree Das	"	01	F	
212	A. Babarsingh	"	01	F	
213	Pabani "	"	48	M	
<u>Members present</u>					
1	Ganti Ranjan Das	CSR			
2	A.V. Das	Asst. Mgr.			
3	Debasmita Sahoo	St. Pharmacist			
4	Laxma Devi	Sr. Nurse		F	
5	Purna Ch. Gouda	Dr. Pharmacist			
6	Dr. SALMA JAFRI	M.O.-I			
7	Dr. Sagarna Bhuyan	MO			
8	Abakash Mohanty	Ex. Sarpanch			
9	Sushantaku Pattanayak	Ex. Sarpanch			
10	Ratna Kumari Sahu				
11	Mitarani Bhera	Sarpanch			
12	Prasanna	Asst. L.P.			
13	Dr. Duleu	Pharm. (Emg)			
14	Surya Kumar	Pharm. (Emg)			
15	Karunakar Das	Mines Manager			
214	Tuni Behara	Narayangrah	27		
215	Akhya Das	"	20	M	
216	Babuti Behara	"	30	M	
217	Trinatha Bhoi	"	41	M	
218	Dilip Badajena	"	40	M	
219	Rabi Sahu	"	48	M	
220	Sr. Babarsingh	"	46	M	

06 Mines Manager  
Odisha Mining Corporation Ltd.  
Kunda Kunda Khondalite Mines


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Dibyaranjan Sahu

D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

Consolidated GST Details								
<b>Details of Supplier</b> <b>EMAMI FRANK ROSS LTD</b> Plot no -663, OMC Campus, Unit-8. PO/PS-Nayapally,Gopabandhu Nagar, Bhubaneswar Odisha 751012. GST no 21AAACF3726D2ZB				Invoice No : 24413840010577 Date: 23rd Jan,2025				
<b>Details of Recipient</b> <b>Odisha Mining Corporation Limited</b> OMC House, Bhubaneswar-751001 Odisha GST no: 21AAACO3324L2ZR				Subject-Supply of Medicine of OMC Bhubaneswar For the Month of JAN-2025 Ref no : Agreement No-07/OMC/C&P/24 Dated:02.02.2024				
SL NO	Description of Goods	Taxable_value	HSN NO	CGST		SGST		TOTAL
				RATE %	AMOUNT	RATE %	AMOUNT	
				0	0	0	0	
		2,783.88		2.5	69.59	2.5	69.59	2,923.06
1	Supply of Medicine	85,165.46		6	5,109.37	6	5,109.37	95,384.20
		11,075.21		9	996.73	9	996.73	13,068.67
								0.00
								0.00
<b>TOTAL</b>		<b>99,024.55</b>			<b>6,175.69</b>		<b>6,175.69</b>	<b>1,11,375.93</b>
*** Rupees one lakh eleven thousand three hundred seventy five & ninety three paisa.								

Thanks & regards  
For EMAMI FRANK ROSS LTD

Authorized Signatory

  
Frank Ross Pharmacy  
(A Division of Emami Frank Ross Limited)  
Odisha Mining Corporation Ltd.  
OMC House,  
Bhubaneswar-751001

*Salma Jafri*  
4/2/25

Dr. Salma Jafri  
Medical Officer-I  
OMC Dispensary  
Unit-8, Bhubaneswar

TRUE COPY ATTESTED


  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.

33

89

PLOT NO-663,OMC CAMPUS, UNIT-3,P0/PS-NAYAPALLY,GOPABANDHU NAGAR BHUBANESWAR ODISHA -751012		EMAMI FRANK ROSS LTD		GST NO- 21AAACF3726D2ZB	
SL. NO.	BILL NO.	DATE	CUST. NAME.	TRACKING REF.	TOTAL AMT.
1	24413840010577	16/01/25	HEALTH CAMP KHANDALITE MINES NARANGA	HEALTH CAMP KHANDALITE MINES NARANGARGH	142881.32
TOTAL					31505.33
** *rupees one lakh eleven thousand three hundred seventy five & ninety nine paisa.					111375.99
					111375.99

843

  
 Frank Ross Pharmacy  
 Frank Ross Frank Ross Limited)  
 (A Division of Emami Frank Corporation Ltd.  
 Odisha Mining Corporation Ltd.  
 OMC House,  
 Bhubaneswar-751001

Salma Jafri  
 16/1/25

Dr. Salma Jafri  
 Medical Officer-I  
 OMC Dispensary  
 Unit-8, Bhubaneswar  
**TRUE COPY ATTESTED**

  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd



# EMAMI FRANK ROSS LTD.

*RM (Khandalite)*

GSTIN NO- 21AAACF3726D2ZB PAN NO- AAACF3726D

*for needful action*

*Salma Pafri*

*25.01.25*

Bhubaneswar  
Dt-24-01-2025

TO  
The Medical Officer I/C  
OMC Dispensary, Unit-8  
Bhubaneswar-751001  
GSTIN-21AAACO3324L2ZR  
PAN NO AAACF3726D

Consolidated invoice no: 24413840010577

Dear Sir,

Please find herewith the attached E-Invoice details of supplied medicines to your esteem organization. Which amounting is **Rs. 111375.93/- (Rupees one lakh eleven thousand three hundred seventy five & ninety three paisa only)**.

Please receive the invoice & take reasonable steps for payment as per our term & condition.

Kindly make payment favor of **EMAMI FRANK ROSS LTD**

Thanks & regards

For **EMAMI FRANK ROSS LTD**

Authorized Signatory

**TRUE COPY ATTESTED**

*Dibyranjan Sahu*

**D. Sahu**

**Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.**

Emami Group Venture

Emami Frank Ross Ltd., 7, Jawaharlal Nehru Road, Kolkata - 700 013, Phone : 2228 6042 / 0066 / 0067

E-mail : [info@frankrosspharmacy.com](mailto:info@frankrosspharmacy.com), Website : [www.frankrosspharmacy.com](http://www.frankrosspharmacy.com)

CIN No. U24232WB1919PLC003123



## HEALTH CAMP - KHONDALITE MINES, NARANGARH

SL. NO.	NAME OF MEDICINE	QUANTITY	
1	TAB. CALPOL 500	45	4172/14.95/15
2	TAB. CALPOL 650	105	4240/33.60/15
3	TAB. ZERODOL - P	170	3185/73.00/10
4	TAB. ZERODOL - SP	70	5243/139.00/10
5	TAB. ZERODOL - TH8	40	0718/375.05/10
6	TAB. ZERODOL - MR	80	06134/119.05/10
7	TAB. FLEXON	90	0737/91.40/15
8	TAB. ULTRACET	195	1637/206.00/15
9	TAB. SINAREST	45	0353/170.00/15
10	TAB. SINAREST - LP	30	5345/139.50/10
11	TAB. SOLVIN COLD	120	1104/67.05/10
12	TAB. NAXDOM 500	60	0951/171.00/15
13	TAB. SIBILIUM	60	2057/167.00/30
14	TAB. DROTIN - DS	30	1706/246.70/15
15	TAB. MEFTAL FORTE	30	2437/46.00/10
16	TAB. CYCLOPAM	10	0476/60.40/10
17	TAB. MONTEK - LC	300	6124/264.72/10
18	TAB. ALLEGRA 120	20	4504/346.00/15
19	TAB. MONTEK - BL	200	0096/207.00/10
20	TAB. BILAZEST - M	60	0041/210.70/11
21	TAB. CETRIZIN	75	535/21.50/15
22	TAB. ELVOZIME - M	150	112/100.00/10
23	TAB. AZITHRAL 500	60	1297/131.90.00/5
24	TAB. CLAVOCIL 625 LB	60	0911/200.00/10
25	TAB. CLAVAM 625	140	3054/204.90/10
26	TAB. MANOCEF - O CV 200	50	2471/370.00/10
27	TAB. CEFKIND CV 500	60	4045/526.90/10
28	TAB. SHELICAL 500	225	464/144.30/15
29	TAB. BIO D3 STRONG	240	0844/272.25/10
30	TAB. BIO D3 FEM	30	094/301.15/15
31	TAB. COMPLIBAC	105	0996/375.00/15
32	TAB. OROFER XT	30	4209/312.35/15
33	TAB. CHERI	30	0804/205.00/15
34	TAB. A TO Z NEW	105	0709/175.00/15
35	TAB. NUROKIND GOLD RF	100	4105/49.90/10
36	TAB. BECOSULE Z	200	4204/55.50/20
37	TAB. CELLIN 500	50	4185/41.40/25
38	TAB. ANOXYWELL	200	4717/300.00/10
39	TAB. ABSOLUTE WOMAN	70	4076/235.80/10
40	TAB. PAN 40	255	3572/110.00/15
41	TAB. RAZO 20	90	2790/267.00/15
42	TAB. RAZO D	195	2420/361.00/15
43	TAB. NEXPRO L	100	4022/377.00/10
44	TAB. PANTART DSR	300	4072/110.00/10

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Dibyerajen Sahu

D. Sahu

Asst. Manager (Mining)

Odisha Mining Corporation Ltd

45	TAB. EMPCURE DSR	100	0037/175.00/10
46	TAB. SPOROLAC DS	60	4011/173.97/20
47	TAB. CANDITRAL 100	10	0090/158.97/10
48	TAB. CANDITRAL 200	50	4750/247.77/10
49	TAB. NUFORCE 200	8	4003/29.08/2
50	TAB. GRIS ODT 250	14	2000/243.35/7
51	CAP. DV 60K	36	0056/413.07/12
52	TAB. EVION 400	60	4910/26.77/20
53	TAB. CODESOFT	30	0033/299.00/10
54	TAB. ZOFER MD 8	10	0126/101.36/10
55	TAB. VERTIN 16	90	4030/359.77/15
56	TAB. MONTEK LC KID	40	8276/40.00/10
57	TAB. LYCARPEL OXY	210	8077/130.00/10
58	OINT SUCRAL ANO	1	1024/145.00/1
59	OINT T BACT	3	4470/340.77/1
60	ZYTEE L GEL	3	4092/128.00/1
61	SYP. GELUSIL MPS	9	1978/115.00/1
62	DOLOFLEX GEL	30	131/130.00/1
63	VOLINI GEL	13	8793/156.00/1
64	CLOBEN G CREAM	4	1186/128.75/1
65	LULIMAC CREAM	2	2277/349.00/1
66	MOMATE F CREAM	5	1035/341.50/1
67	SURFAZ SN CREAM	1	4020/105.00/1
68	EBERNET M CREAM	2	0140/479.5/1
69	KOJIVIT PLUS CREAM	1	4073/425.00/1
70	CANDID B LOTION	9	0473/230.00/1
71	SYP. OROFER XT	2	4017/317.10/1
72	SYP. CHERI	2	0932/190.00/1
73	SYP. ZINCOVIT	15	4109/170.00/1
74	SYP. A TO Z NS	7	0024/210.00/1
75	SYP. ASCORIL LS	17	0573/147.00/1
76	SYP. ASCORIL D PLUS	3	0736/154.50/1
77	SYP. NORVENT D	1	1006/145.00/1
78	SYP. NORVENT LS	8	1030/140.00/1
79	SYP. GRILINCTUS L	7	4081/142.32/1
80	SYP. DIGENE	5	4042/125.28/1
81	SYP. POLYCROL FORTE	3	0065/165.00/1
82	SYP. SUCRAL O	10	1124/92.00/1
83	SYP. SURAL	9	0921/905.00/1
84	SYP. DUPHALAC	6	2227/322.77/1
85	SYP. CREMAFIN PLUS	1	8407/321.53/1
86	SYP ARISTOZYME	8	1445/148.00/1
87	SYP. LYCARPEL	11	6053/140.00/1
88	SYP. ALKASOL	2	6011/143.00/1
89	SYP. CALPOL 250	1	1137/45.02/1
90	SYP PACIMOL MF 250	5	0352/221.53/1
91	SYP SINAREST	2	1009/146.99/1
92	SYP. O2M	2	1150/25.50/1
93	SYP CLAVAM BID	5	1310/80.81/1
94	SYP. TAXIM O 50	1	0647/106.11/1

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Dibyanjan Sahu

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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95	SYP. TAXIM O FORTE	1	1163/156.06/1
96	SYP ASCORIL LS JUNIOR	3	1611/119.00/1
97	SYP. ALEX JUNIOR	4	0955/104.00/1
98	SYP. KOFAREST LS JUNIOR	1	2015/34.95/1
99	SYP. LAVETA M	10	5016/91.80/1
100	SYP. FLEXON	2	1778/61.70/1
101	SYP. CETRIZINE	2	1019/44.35/1
102	SYP. RESWAS	6	2728/144.25/1
103	OTOBIOIC EAR DROP	2	3017/137.00/1
104	MILFLOX EYE DROP	1	2011/140.00/1
105	ZENFLOX EYE DROP	9	2027/53.25/1
106	REFRESH TEAR DROP	1	1007/153.00/1
107	OTRIVIN N/S ADULT	2	1100/117.13/1
108	OTRIVIN N/S PED	1	4050/46.92/1
109	HEXIDINE MOUTH WASH	5	4320/145.42/1
110	COOLERA MOUTH WASH	5	4113/135.95/1
111	CLOHEX ADS MOUTH WASH	3	4086/962.50/1
112	TAB. NOWORM	6	3491/9.11/1
113	SYP. BANDY	5	0037/20.07/1
114	TAB. ALPRAX 0.5	60	1019/99.00/1.5
115	NOBLOCK N/S	2	2016/62.50/1
116	OINT. ETRAZO OC	4	330/95.00/1
117	TAB. MINROSYNE 7G	40	1280/258.00/10
118	TAB. CALMIN CT	100	4806/130.00/10
119	TAB. RABIP DSR	100	9850/161.00/10
120	OXYSRAY N/S	3	1106/263.00/1
121	ELECTRAL POWDER	80	3024/22.64/1
122	SYP. AZIBACT LR 100	1	1149/44.90/1
123	SYP. ATM XL 200	1	0407/14.94/1
124	SYP. ATM XL 100	2	0469/92.00/1
125	DEKSEL NANO KID DROP	1	0847/191.00/1
126	SYP. TAXIM O 60ML	2	1157/106.11/1
127	SYP. TAXIM O FORTE 60ML	1	1163/156.06/1

05/10/11 25  
**Biswajit**  
 Superintendent (Pharmacist)  
 OMC Dispensary  
 Unit-8, Bhubaneswar

05/11/25  
**Dr. Sagarka Bhuyan**  
 Medical Officer-I  
 OMC Dispensary  
 Unit-8, Bhubaneswar

Salma Jafri  
 05.10.25  
**Dr. Salma Jafri**  
 Medical Officer-I  
 OMC Dispensary  
 Unit-8, Bhubaneswar

**TRUE COPY ATTESTED**  
**Diljeshan Sahu**  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.

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**OMC****ODISHA**  
NEW OPPORTUNITIES

Mining Happiness

Letter No. 70 /OMC/NKDL/2025Date 13/02/2025

To

**The Chief District Medical Officer.  
Khordha District, Odisha.****Sub: Request to provide administrative permission to organize a free medical health camp at Narangarh G.P of Khordha Block on Dtd.18<sup>th</sup> Feb 2025.**

Sir,

In inviting a reference to the subject cited above, I would like to inform you that, presently OMC (Odisha Mining Corporation) operate its Khondalite Decorative stone mining in Narangarh village of Narangarh G.P in Khordha district to supply Khondalite stone to Odisha Govt. for development of different Heritage in Odisha. Local Sarapanch along with villagers has requested us to organize one health camp in Narangarh village for providing free medical health check-up with free medicine for the poor needy villagers.

Being a responsible state PSU of Odisha Govt. We request you to provide administrative permission to organize free Health camp on Dtd. **18<sup>th</sup> Feb 2025** in said villages to fulfill the demand of the villagers. OMC will extend necessary logistic, Medicine and Medical staff to organize the health camp. We have attached detail information for said camp.

Expecting your kind co-operation & necessary action.

Encl : As above

Yours Faithfully


  
13/02/2025  
Mines Manager

Narangarh Khondalite Mines,

**Odisha Mining Corporation Ltd.**

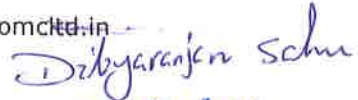
(A Gold Category State PSU)

Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omcld.in

CIN : U13100OR1956SGC000313

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D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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o/c

## APPLICATION FORMAT FOR HEALTH CAMPS

A. Organisation Profile

1. Name of the Organisation : Kundakundi Kunda Decorative Stone Quarry  
Narangarh, Kheraha, M/s OMC Ltd

2. Types of Organisation : Regd. Society/Trust/Corporate House/Professional Bodies/  
Association/any other (specify)

3. Registration detail\*

a. Registration number : 519270, (Mine Code) LIN-23175-  
7284-7

b. Year of registration: 2020

c. Types of registration: Mining (DGMS Certification)

\*Registration certificate enclosed.

4. Name of the Chief Functionary: Karunakar Das  
(Mining Manager)

5. Registered office address with phone, Fax number and email ID: At/PO: Narangarh P.S - Jankia Dist-  
Kheraha, Pin - 752018

B. Work experience in relevant field:

4 year & 5 month Mining experience as supervision, Director  
& Planning & CCR Head.

C. Major achievements:

Types of camp organised	Date	purpose	Beneficiaries(in nos)	Whether follow up done, if so, for how long?	Whether any adverse effect noticed during follow up

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Dibyaranjan Sahu

D. Sahu

Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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## B. Proposal for Organization of Health Camp/s

1 Title of the camp : Free health Screening Camp

2. No. of camps proposed : 01

3. Targeted beneficiaries : 250 Nos

4 Expected beneficiaries per camp (in nos.) : 250 Nos.

5. Location / Site of the camp :  Institution Level\* /  Field Level

Detail address of the site : At panchayat office premises  
Narangarh, Khorzha

\* Authorization certificate from the head of the respective institution enclosed

6. Justification for organizing camp/s\*\* (Provide disease burden status and evidences similar initiatives if any):

General Health Screening Camp for Ensuring health benefit to local people.

\*\* Supporting scientific evidences enclosed for new activities

7. Relevant experience in organizing such camps if any &amp; performance:

Yes.

## 8. Types of Service /Service Components

Category	Details of Implementation modalities /Techniques to be used if any
Awareness	✓
Screening / Diagnosis	✓
Treatment	✓
Follow up	
Any other	

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Dibyanjan Sahu  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

9. Quality and patient facilities (clean drinking water, sanitation, sitting arrangement, toilet etc.) to be provided. **yes**

10. Management plan for any possible complications/ adverse effects if any)

**yes**

11. Critical manpower proposed to be engaged /mobilized

Category	Name	Educational Qualification	Experience in similar areas (In Years)
Medical staff	Dr. Sagarikha Patra	MA&BS	6 Years


12. Estimated budget:

Broad head	Cost Estimates	Source of fund
Testing, medicine	5 Lakhs	OMC CSR
Logistic - - - etc		

13. Expected outcomes / Outputs (both quantitative & qualitative aspects to be mentioned)

1. Reach needy Patient 250 NOS  
2. Ensure health services.

This is to certify that above mentioned information is true.

  
 Signature of the Chief Functionary  
 Date: 13/02/2025  
 Mines Manager  
 Odisha Mining Corporation Ltd.  
 Kundakundi Kunda Khondalite Mines

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**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.

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Recommendation Format for health camps

Annexure-1(a)

1. Camp Details:

1.1. Nature of Camp: 

New*	On going
------	----------

\* Not implemented yet as part of any programmes under H&FW Deptt. Govt. of Odisha.

1.2. If new, supporting scientific evidence furnished; 

Yes	No
-----	----

1.3. If on going, proper justification given is For organisation of the camp at the proposed area: 

Yes	No
-----	----

2. Status and performance of the implementing organisation

2.1. Registered Body: 

Yes	No
-----	----

2.2. Performance in previous assignment if any: 

--	--

3. Feasibility of the proposal

3.1. Status of proposal: 

Complete	Incomplete
----------	------------

\*\* Furnished in prescribed format along with all supporting documents:

3.2. Critical HR\*\*\* to be engaged/mobilised: 

Detailed pian furnished	Not furnished
-------------------------	---------------

\*\* Appraisal committee to be decide based on the need.

3.3. Location of the camp site: 

Suitable	Not suitable
----------	--------------

3.4. Quality Assurance measures defined: 

--	--

3.5. Scientific evidence furnished for new/ innovative initiatives: 

Yes	No
-----	----

4. Any other observations

Decisions of the Appraisal Committee:

Recommended for approval	
Recommended for approval by State Research Ethical Committee (In case of requirement)	
Not Recommended	

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Signature of the Chairperson of DQAC /Collector

*Debjagan Sen*  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Lt

- i. Criteria for recommendation: No negative response found for the indicators mentioned above
- ii. Criteria for recommendation to ethical committee for final approval: The proposal is new, Innovative in nature and scientific evidences furnished as required

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V. Availability of the IBC Materials with the Organiser:

a) If, Yes then provide the Details of the IEC Materials  
(Details to be submitted in Organisation letter head with Seal & Signature)

b) If, no then mention the details IEC Material Requirement  
(Requirement to be submitted in Organisation letter head with Seal & Signature)

Detail postal address:	At/PO: Narayangarh P.S.-Jankua Dist: Khordha, Pin-752018
e-mail ID:	Karunakar.das@odishamining.in
Contact No:	9438361345
Mobile No:	9438361345
Land Line No:	-
Name of the Focal person for future communication	Karunakar Das

Details of Authorised signatory

26/12/2024

Full name:

Karunakar Das

Designation:

Mines Manager

Present Address:

At/PO: Narayangarh, P.S. Jankua, Dist-Khordha-752018

E-mail ID:

karunakar.das@odishamining.in

Phone No.:

9438361345

Signature:

Karunakar Das

**Mines Manager**  
Odisha Mining Corporation Ltd.  
Kundakundi Kunda Khondalite Mines

TRUE COPY ATTESTED

Dibyanjan Sahu

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.

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**Undertaking by the Organiser**

I Sri/Smt. Karunakar Das (Chief functionary of the Kundakundi Kunda Recreature Stone Quarry, mining, Odisha Ltd.) do hereby solemnly affirm and sincerely state that;

1. The organization is hereby agreed to organize Health camp as per the defined terms of reference defined for organizing health camp in the district.
2. No money on any account shall be collected in the health camp. The health camp will be organized only to serve the poor population who are deprived of health facilities.
3. The organization will not use any medical technology for screening/ diagnosis of the patients, which is not approved by the competent authority I regulatory body.
4. No expiry I substandard medicines shall be dispersed in the health camp.
5. Experienced doctor shall monitor the health camp & they will verify all the medicines before dispersion.
6. The organization will be held responsible for any type of adverse effect arising during or after the camp & will take necessary follow up action for affective management of such incident/s. The organization will also be legally liable for any compensation or penalty awarded by the appropriate authority related to the camp.
7. The detail list of Doctors & paramedical staffs, who will participate in the health camp will be submitted.
8. I or any other office bearer on behalf of the organization has not been convicted by any government/Agency/ Court in India or abroad for any criminal offence.
9. The organization has not been blacklisted by any Government (State or Central) Department or Agency in India, which is in force during the currency of contract.
10. There is no previous case of mismanagement or adverse effect in any camps organized by the organization, so far.

I further affirm that, in case of any such evidence in contraction to above declaration come to the notice then I and my organization is liable for legal action.

Date ...12/02/2025 **TRUE COPY ATTESTED**

Dibyranjan Sahu  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.

13/02/2025  
 Name & Signature of the Applicant  
Karunakar Das  
**Mines Manager**  
 Odisha Mining Corporation Ltd.  
 Kundakundi Kunda Khondalite Mines



Annexure-2(b)

Letter of Consent/Permission to Use the Premises for Volunteer  
Health Camp

Date 13/02/2025

Dear Madam / Sir,

I, Smt./ Sri. Mitalani Behera W/o Pradyum Behera D/o, S/o, W/o of Bijay Kumar Behera presently residing at At/PO: Naranagarh, P.S. Tankia, Dist-Khordha.

.....and permanent resident of At/PO: Naranagarh P.S. Tankia, Dist. Khordha working as (Designation) Sarapancha Naranagarh G.P. in the organisation / office of The Naranagarh Gramya Panchayat here by give my written consent To Kundakundi Kunda, Decorative Stone Quarry organisation hold the Voluntary Blood Donation Camp on date 18/02/2025 in my/our premise (personal / office) situated at Naranagarh Panchayat Premises in Public interest.

Mitalani Behera  
Sarapancha  
Naranagarh G.P.

✓ Signature of Premise Head/ Owner/Institution

TRUE COPY ATTESTED

Dibyranjan Sahu

D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd



**SCHEDULE FOR FREE MEDICAL HEALTH CAMP PROGRAMME  
AT NARANGARH PANCHAYAT UNDER KHORDHA DISTRICT – 2024-25**

Date & Time	Place	Docotor		Paramedical Staff	
				Pharmacist	Supporting Staff
18.02.2025 9:00 AM to 1:00 PM	Narangarh, Khordha	<b>Doctor 1</b>	Dr. Salma Jafri Mob. : 8895273941	1) Sri Biswajit Mob. : 8895826577 2) Sri Purna Chandra Gouda Mob. : 9437381728 3) Smt. Sharmistha Mishra Mob. : 7978034981	1) Smt. Latika Dei Mob. : 8763545488 2) Miss Rosalin Lenka Mob. : 7847877136 3) Miss Jyotirmayee Swain Mob. : 8895754750
		<b>Docotor 2</b>	Dr. Sagarika Bhuyan Mob. : 8763379018		
		<b>Docotor 3</b>	Abhisek Barik		

Driver (Vehicle) : 1) Sagar Nayak - 7978754415  
2) Narayan Pradhan - 9827120704

  
 Mines Manager  
 Narangarh Khondalite Mines  
 Mines Manager  
 Odisha Mining Corporation Ltd.  
 Kundakundi Kunda Khondalite Mines

**TRUE COPY ATTESTED**

  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.

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X**OMC****ODISHA**  
NEW OPPORTUNITIES

Mining Happiness

No. 67/OMC/NKDL/2025Dtd. 13/02/2025

To

**The Sarapanch Narangarh GP.  
Narangarh, Khordha.****Sub: Request for Permission to Organize Free Health Camp and Provision  
of a Venue at Narangarh G.P on Dtd.18<sup>th</sup> February 2025.**

Madam,

In inviting a reference to the subject cited above, I would like to inform you that, presently OMC (Odisha Mining Corporation) operate its Khondalite Decorative stone mining in Narangarh village of Narangarh G.P in Khordha district to supply Khondalite stone to Odisha Govt. for development of different Heritage in Odisha. As requested by you and villagers us to organize one health camp in Narangarh village for providing free medical health check-up with free medicine for the poor needy villagers.

**Being a responsible state PSU of Odisha Govt. We seek your permission and support to organize free Health camp on Dtd. 18<sup>th</sup> February 2025 in your Panchayat to fulfill the demand of the villagers.** OMC will extend necessary logistic, Medicine and Medical staff to organize the health camp.

We have also informed and obtained permission from the Chief District Medical Officer, Khordha district and the Inspector-in-Charge (IIC) of Jankia PS for organising free health camp in Narangarh GP premises on dated **18<sup>th</sup> February 2025.**

We kindly request your assistance in providing a suitable venue for the health camp. Your support in identifying an appropriate location and facilitating the event will be invaluable in making this health camp a success.

Thank you for considering our request. We look forward to your favorable response and support.

Yours faithfully,

Mines Manager

Narangarh Khondalite Mines

TRUE COPY ATTESTED

*D. Sahu***Odisha Mining Corporation Ltd.**

(A Gold Category State PSU)

Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omc.co.in

CIN : U13100OR1956SGC000313

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.

**OMC****ODISHA**  
NEW OPPORTUNITIESNo. 68 / OMC / NKDL / 2025Dtd. 13 / 02 / 2025

To

**The IIC Jankia Police Station.  
Khordha, Odisha.****Sub:** Request to provide administrative permission to organize a free medical health camp at Narangarh G.P of Khordha Block on Dtd. **18<sup>th</sup> February 2025** & forward this request letter to CDMO, Khordha for kind approval.

Madam,

In inviting a reference to the subject cited above, I would like to inform you that, presently OMC (Odisha Mining Corporation) operate its Khondalite Decorative stone mining in Narangarh village of Narangarh G.P in Khordha district to supply Khondalite stone to Odisha Govt. for development of different Heritage in Odisha. Local Sarapanch along with villagers has requested us to organize one health camp in Narangarh village for providing free medical health check-up with free medicine for the poor needy villagers.

Being a responsible state PSU of Odisha Govt. We request you to provide administrative permission to organize free Health camp on Dtd. **18<sup>th</sup> February 2025** in said villages to fulfill the demand of the villagers. OMC will extend necessary logistic, Medicine and Medical staff to organize the health camp.

We have also informed and got permission from the chief district medical officer, Khordha district for organising free health camp in Narangarh GP premises on dated **18<sup>th</sup> February 2025**.

Further, you are requested to forward this request letter to CDMO, Khordha for his information and kind approval.

Expecting your Kind Co-operation & necessary action for any law and order situation, if possible, 2 Nos. of police persons will be deployed for protection & smooth organising of the above health camp.

**Encl : As above**

Yours faithfully,

  
 Mines Manager
**Narangarh Khondalite Mines****TRUE COPY ATTESTED**

**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.
**Odisha Mining Corporation Ltd.**

(A Gold Category State PSU)

Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omcltd.com

**CIN : U13100OR1956SGC000313**

**OMC****ODISHA**  
NEW OPPORTUNITIES

Mining Happiness

No. 69 /OMC/NKDL/2025Dtd. 13 /02/2025

To

The Medical Officer  
Haldia CHC, Khordha**Sub: Request for Permission to Organize Free Health Camp and Provision of a Venue at Narangarh G.P on Dtd.18<sup>th</sup> February 2025 & forward this request letter to CDMO, Khordha for kind approval.**

Madam,

In inviting a reference to the subject cited above, I would like to inform you that, presently OMC (Odisha Mining Corporation) operate its Khondalite Decorative stone mining in Narangarh village of Narangarh G.P in Khordha district to supply Khondalite stone to Odisha Govt. for development of different Heritage in Odisha. As requested by you and villagers us to organize one health camp in Narangarh village for providing free medical health check-up with free medicine for the poor needy villagers.

**Being a responsible state PSU of Odisha Govt. We seek your permission and support to organize free Health camp on Dtd. 18<sup>th</sup> February 2025 in Narangarh Panchayat to fulfill the demand of the villagers.** OMC will extend necessary logistic, Medicine and Medical staff to organize the health camp.

We have also informed and obtained permission from the Chief District Medical Officer, Khordha district, the Inspector-in-Charge (IIC) of Jankia PS and Sarapanch, Narangarh for organising free health camp in Narangarh GP premises on dated **18<sup>th</sup> February 2025.**

Further, you are requested to forward this request letter to CDMO, Khordha for his information and kind approval.

Thank you for considering our request. We look forward to your favorable response and support.

Yours faithfully,

Mines Manager

Narangarh Khondalite Mines

Odisha Mining Corporation Ltd.  
(A Gold Category State PSU)  
Narangarh Khondalite Mines

At/Po-Narangarh, Dist.-Khordha, Pin-752018, www.omcltd.in

CIN : U13100OR1956SGC000313

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D. Sahu

Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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**MONTHLY ANALYSIS REPORT**  
**(SEPTEMBER-2024)**

**ON**  
**ENVIRONMENTAL MONITORING**

**AT**

**OMC**

**THE ODISHA MINING CORPORATION**  
**LIMITED**  
**(A Gold Category State-PSU)**

**Narangarh Decorative Stone Mine**  
**Khordha**

*Prepared by:-*



**VISIONTEK CONSULTANCY SERVICES PVT. LTD.**  
*(An Enviro Engineering Consulting Cell)*

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*Dibyranjan Sahu*  
**D. Sahu**

**Asst. Manager (Mining)**  
**Odisha Mining Corporation Ltd**



The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

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3	Work Zone Noise Monitoring Report	11-12
4	Ambient Noise Monitoring Report	13-14
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8	Ground Water Level Analysis Report	23-24

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D. Sahu  
Asst. Manager (Mining)  
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## METHODOLOGY OF ENVIRONMENTAL MONITORING STUDY

### 1.0 INTRODUCTION :

M/s Visiontek Consultancy Services Pvt. Ltd. carried out the environmental monitoring for the The Odisha Mining Corporation Limited (A Gold Category State PSU) for the mines Narangarh Decorative Stone Mine.

Environmental monitoring was carried out at various locations inside the plant site. The Monitoring was carried out with respect to the qualities of Ambient Air Quality, Fugitive Emission, Ambient Noise , Work Zone Noise, Surface Water , Flow rate Measurement.

### 2.0 STUDY PERIOD:

The Study Was Conducted During Month of **SEPTEMBER-2024**.

### 3.0 METHODOLOGY:

The environmental monitoring was carried out as per the standard methodology of Bureau of Indian Standard (IS: 11255), American Public Health Association (APHA), & Central Pollution Control Board (CPCB).

### 4.0 SELECTION OF MONITORING LOCATIONS:

The location for Ambient Air Quality, Fugitive Emission, Ambient Noise, Work Zone Noise, Ground Water, Surface Water, Meteorological, Surface Water Runoff, and Flow rate measurement, Ground Water Level, Vehicular Emission, Personal Dust & Free Silica, and Soil has been selected by OMC representative

#### 4.1 AMBIENT AIR QUALITY:

The ambient air quality (AAQ) of the study region was monitored at three locations selected within the premises. Ambient air quality (AAQ) in respect of Particulate Matter (size less than 10  $\mu\text{m}$  or  $\text{PM}_{10}$ ), Particulate matter (size less than 2.5  $\mu\text{m}$  or  $\text{PM}_{2.5}$ ), Sulphur di-oxide ( $\text{SO}_2$ ), Oxides of Nitrogen ( $\text{NO}_x$ ), Carbon Monoxide ( $\text{CO}$ ), Respirable Dust Sampler (APM 460BL) of ENVIROTECH make, FPS (APM) of





**The Odisha Mining Corporation Limited**  
**Narangarh Decorative Stone Mine**

**Environmental Monitoring Report**

ENVIROTECH make, are used for monitoring of ambient air quality at all the identified locations. The sampling method was carried out as per the guidelines for planning IS: 5182 (part 14): 2000. And the analysis methods are outlined in the table as shown below:

**AMBIENT AIR QUALITY ANALYSIS METHOD**

SL. NO.	PARAMETER	ANALYSIS METHOD
1.	Particulate Matter (size less than 10 $\mu\text{m}$ or $\text{PM}_{10}$ ), $\mu\text{g}/\text{m}^3$	Gravimetric method
2.	Particulate matter (size less than 2.5 $\mu\text{m}$ or $\text{PM}_{2.5}$ ), $\mu\text{g}/\text{m}^3$	Gravimetric method
3.	Sulphur di-oxide ( $\text{SO}_2$ ), $\mu\text{g}/\text{m}^3$	Improved west & Geake method
4.	Oxides of Nitrogen ( $\text{NO}_x$ ), $\mu\text{g}/\text{m}^3$	Jacob and Hochheiser Modified method
5.	Carbon Monoxide (CO), $\text{mg}/\text{m}^3$	NDIR Spectroscopy method

**4.1.1 MONTHLY AMBIENT AIR QUALITY SAMPLING STATIONS:**

Details of the sampling locations are given below.

Field ID	Station	Co-ordinates
AAQMS-1	Plant Main Gate	20° 2' 40.6392" 85° 34' 54.7824"
AAQMS-2	Roof of Saraswati Vidya Mandir	20° 2' 34.7064" 85° 34' 54.6708"

The Detailed Monthly Air Quality report is given in the **Annexure-1**.

**4.2 FUGITIVE EMISSION:**

The Fugitive emission of the study region was monitored at two locations selected within the plant premises. The parameters monitored were Suspended Particulate Matter using Respirable Dust Sampler. Sampling was done as per guidelines of Bureau of Indian Standard. And the analysis methods are outlined in the table as shown below:

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**Bhubaneswar.**

*Dibyaranjan Sahu*  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.



The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

**FUGITIVE EMISSION ANALYSIS METHOD**

SL. NO.	PARAMETER	ANALYSIS METHOD
1.	Suspended Particulate Matter	Gravimetric Method

**4.2.1 FUGITIVE EMISSION SAMPLING STATIONS:**

Detail of the sampling location is given below.

Field ID	Station	Co-ordinates
F-1	Quarry-2	20° 2' 38.4252" 85° 34' 57.2952"
F-2	Quarry-4	20° 2' 41.9496" 85° 34' 58.2636"

The Detailed Fugitive Emission Report is given in the **Annexure-2**.

**4.3 NOISE LEVEL MONITORING:**

Noise Levels were recorded by Digital Sound Level Meter of LUTRON make at four locations within the plant premises. Monitoring was carried out once in a month at each location during the study period for day time and night time. According to CPCB (Noise Pollution (Regulation & Control) rules, 2000 day time is considered from 6.00 am to 10.00 pm and night time is considered from 10.00 pm to 6.00 am. Locations of Noise level monitoring stations are as follows:

**4.3.1 WORK ZONE NOISE LEVEL SAMPLING STATIONS:**

Field ID	Location ID	Co-ordinates
N-1	Quarry-4	20° 2' 41.7192" 85° 34' 58.2564"
N-2	Quarry-2	20° 2' 37.9428" 85° 34' 59.2932"

The Detailed Work Zone Noise Measurement Data is given in **Annexure-3**.

**4.3.2 AMBIENT NOISE LEVEL SAMPLING STATIONS:**

Field ID	Location ID	Co-ordinates
N-1	Plant Main Gate	20° 2' 40.6392" 85° 34' 54.7824"
N-2	Roof of Saraswati Vidya Mandir	20° 2' 34.7064" 85° 34' 54.6708"

The Detailed Ambient Noise Measurement Data is given in **Annexure-4**.

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Narangarh Decorative Stone Mine

Environmental Monitoring Report

#### 4.4 WATER QUALITY:

Water quality monitoring was carried out at fourteen waste water locations. Samples were collected manually during study period. Considering several possibilities of interference the poly tetrafluoroethylene (PTFE) sample bottles were used. These bottles were sterilized properly before being used for water sample collection.

The methodology for sample collection, preservation and analysis was as per Standard methods for the Examination of Water and Wastewater, 23<sup>RD</sup> Edition 2017, APHA.

#### WATER QUALITY ANALYSIS METHOD

SL.NO.	PARAMETER	ANALYSIS METHOD
1	Suspended Solids	Gravimetric
2	Oil & Grease	Solvent extraction method
3	Copper (as Cu)	AAS Method
4	Iron (as Fe)	Phenanthroline Spectrophotometric
5	Free available Chlorine	Titrimetric
6	Zinc (as Zn)	AAS Method
7	Chromium (Total)	AAS Method
8	Phosphate as PO <sub>4</sub>	Molybdate Method
9	pH Value	Potentiometric Method
10	Fluoride (as F)	Fluoride Ion Meter
11	Total Dissolved Solids	Gravimetric
12	BOD (3) days at 27°C	Bottle Incubation for 3 days at 27°C
13	Chemical Oxygen Demand	Open Reflux method

#### 4.4.1 SURFACE WATER SAMPLING LOCATIONS

Detail of the sampling location is given below:

Field ID	Location ID	Co-ordinate
SW-1	Pond Near to Kanchilo Village	20° 2' 31.5528" 85° 34' 24.9312"
SW-2	Pond Near to Main gate	20° 2' 43.1232" 85° 34' 55.9632"

The Detailed Surface Water Analysis Report is given in the Annexure-5.

#### 4.4.2 GROUND WATER SAMPLING LOCATIONS

Detail of the sampling location is given below:

Field ID	Location ID
GW-1	Bore well Within the plant premises
GW-2	Bore well at Kanchilo Village

The Detailed Surface Water Analysis Report is given in the Annexure-6

#### 4.5 FLOW RATE MEASUREMENT :

Flow rate measurements have been done by Water flow Meter. Locations of Flow rate Measurement monitoring stations are as follows:

#### 4.5.1 FLOW RATE MEASUREMENT SAMPLING STATIONS:

Field ID	Location ID	Co-ordinate
FR-1	Pond Near to Kanchilo Village	20° 2' 31.5528" 85° 34' 24.9312"
FR-2	Pond Near to Main gate	20° 2' 43.1232" 85° 34' 55.9632"

The Detailed Flow rate Measurement is given in Annexure-7.



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**The Odisha Mining Corporation Limited**  
**Narangarh Decorative Stone Mine**

**Environmental Monitoring Report**

#### 4.6 GROUND WATER LEVEL :

Ground Water level measurements have been measured by Piezeometer . Locations of Flow rate Measurement monitoring stations are as follows:

##### 4.5.1 GROUND WATER LEVEL MEASUREMENT SAMPLING STATIONS:

Field ID	Location ID
GWL-1	Bore well Within the plant premises
GWL-2	Borewell at Kanchilo Village

The Detailed Ground Water Level Measurement is given in **Annexure-8**.

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*Dibyaranjan Sahu*  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.



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Annexure-1

METEOROLOGICAL DATA

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(Committed For Better Environment)

ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 (OH&S), ISO/IEC 17025:2017 Certified

Ref: ENVLAB/24-25/TR-10269

Date: 05.10.2024

## METEOROLOGICAL DATA REPORT SEPTEMBER-2024

Name of Industry	: M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	: Narangarh Decorative Stone Mines
Location	: Office Site Building
Sample Collected By	: Automatic Weather Monitoring Stations

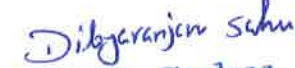
Parameters		SEPTEMBER-2024
Temperature (°C)	Maximum	36.0
	Minimum	20.0
	Average	25.8
Relative Humidity (%)	Maximum	85.0
	Minimum	43.0
	Average	62.8
Wind Speed (m/sec)	Average	2.26
Wind Direction (%)	E	3.5
	ENE	2.2
	ESE	2.9
	N	5.8
	NE	4.2
	NNE	1.4
	NNW	3.3
	NW	8.1
	S	5.6
	SE	9.4
	SSE	4.9
	SSW	9.7
	SW	13.9
	W	10.6
	WNW	8.3
	WSW	6.3
CALM	2.08	
Rainfall (mm)	Monthly Total	189.0

### Note:

1. Maximum Temperature at site recorded as 36.0°C & minimum temperature recorded as 20.0 °C, whereas temperature recorded in climatologically data (1981-2010), Maximum monthly is 33.8°C & Minimum monthly is 21.4°C.
2. Maximum Humidity at site recorded as 85.0 % & minimum humidity recorded as 43.0 %, whereas humidity recorded in climatologically data (1981-2010), Maximum monthly is 82% & Minimum monthly is 28.9%.
3. Average Wind speed (m/sec) recorded at site is 2.26, whereas wind speed recorded in climatologically data (1981-2010) is 3.5 m/sec.



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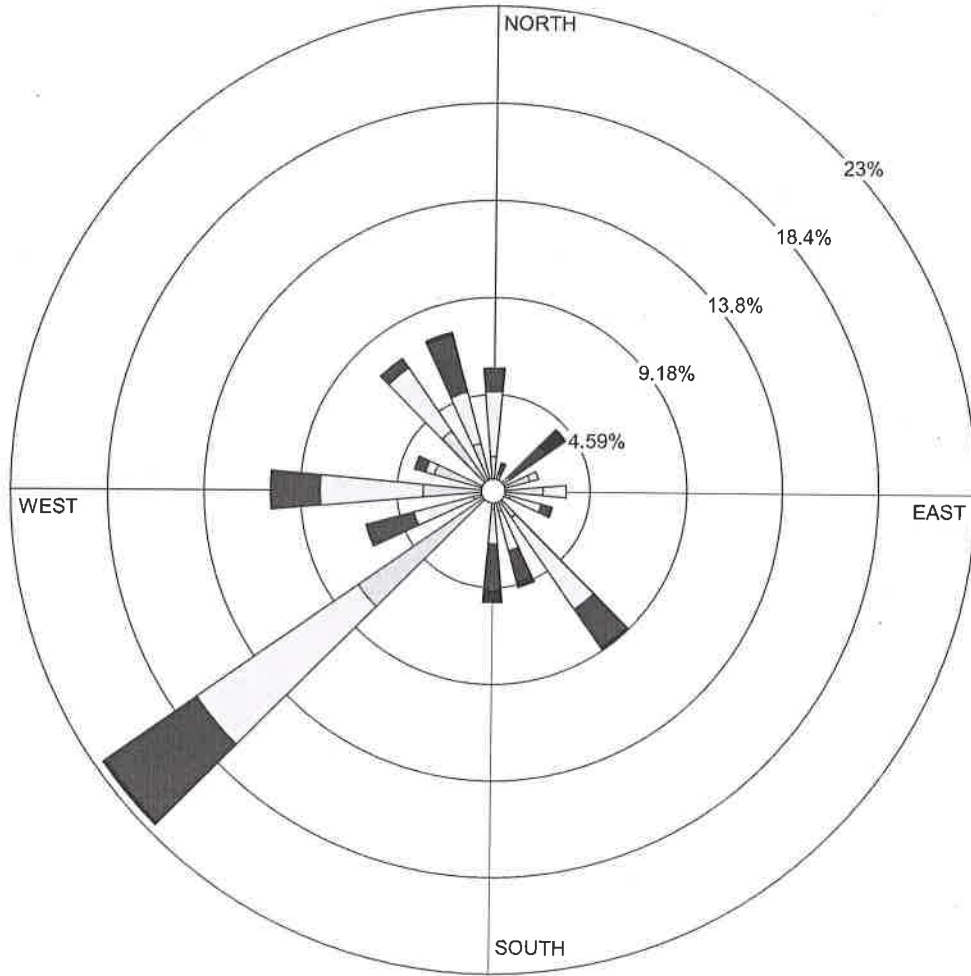
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WIND ROSE PLOT:

**NARANGARH DECORATIVE STONE MINE, KHORDA**

DISPLAY:

**Wind Speed  
Direction (blowing from)**



WIND SPEED (m/s)

- >= 11.10
- 8.80 - 11.10
- 5.70 - 8.80
- 3.60 - 5.70
- 2.10 - 3.60
- 0.50 - 2.10

Calms: 2.08%

COMMENTS:

DATA PERIOD:

**Start Date: 01/09/2024 - 00:00  
End Date: 30/09/2024 - 23:00**

COMPANY NAME:

MODELER:

CALM WINDS:

**2.08%**

TOTAL COUNT:

**719 hrs.**

AVG. WIND SPEED:

**2.26 m/s**

DATE:

**04/10/2024**

PROJECT NO.:

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*Dibyaranjan Sahu*

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



*The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine*

*Environmental Monitoring Report*

Annexure-1

MONTHLY AMBIENT AIR QUALITY MONITORING  
REPORT

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Ref: ENVLAB/24-25/TR-10258

Date: 05.10.2024

## MONTHLY AMBIENT AIR QUALITY MONITORING REPORT SEPT-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Sampling Location	:	AAQ-1- Plant Main gate (20° 2' 40.6392'' 85° 34' 54.7824'')
Monitoring Instruments:	:	RDS (APM 460 BL), FPS (APM 550) Envirotech, CO Analyzer
Sample Collected By	:	VCSPL representative in presence of Client's representative

Date	PARAMETERS				
	PM <sub>10</sub> (µg/m <sup>3</sup> )	PM <sub>2.5</sub> (µg/m <sup>3</sup> )	SO <sub>2</sub> (µg/m <sup>3</sup> )	NO <sub>2</sub> (µg/m <sup>3</sup> )	CO (mg/m <sup>3</sup> )
02.09.2024	50.8	27.1	17.4	21.5	0.45
05.09.2024	47.3	25.5	16.7	20.9	0.41
09.09.2024	45.2	25.1	17.0	18.7	0.39
12.09.2024	51.5	26.9	16.8	19.2	0.44
16.09.2024	50.8	28.1	15.4	17.8	0.43
19.09.2024	46.5	24.6	16.2	17.3	0.47
23.09.2024	44.9	26.8	16.9	18.1	0.45
26.09.2024	46.7	24.3	17.3	19.4	0.46
Averages	48.0	26.1	16.7	19.1	0.44
NAAQ Standard	100.00 (24 hours)	60.00 (24 hours)	80.00 (24hours)	80.00 (24hour)	4.0 (1hour)
Testing method	Gravimetric ISO 5182 (Part-23) RA2019	Gravimetric ISO 5182 (Part-24) RA2019	Improved West and Geake method ISO 5182 (Part-2) RA 2017	Modified Jacob & Hochheiser (Na-Arsenite) ISO 5182 (Part-6) RA 2012	NDIR Spectroscopy ISO 5182(Part 10) RA2009

Note: BDL Value SO<sub>2</sub> <4 µg/m<sup>3</sup>, NO<sub>2</sub> <9 µg/m<sup>3</sup>, CO <0.1 mg/m<sup>3</sup>

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Reviewed By: *P. Patil*



Approved By: *P. Patil*

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Ref: ENVLAB/24-25/TR-10259

Date: 05.10.2024

## MONTHLY AMBIENT AIR QUALITY MONITORING REPORT SEPT-2024



Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Sampling Location	:	AAQ-2- Near Jagannath Temple (20° 2' 05.3629" 85° 34' 10.6250")
Monitoring Instruments:	:	RDS (APM 460 BL), FPS (APM 550) Envirotech, CO Analyzer
Sample Collected By	:	VCSPL representative in presence of Client's representative

Date	PARAMETERS				
	PM <sub>10</sub> (µg/m <sup>3</sup> )	PM <sub>2.5</sub> (µg/m <sup>3</sup> )	SO <sub>2</sub> (µg/m <sup>3</sup> )	NO <sub>2</sub> (µg/m <sup>3</sup> )	CO (mg/m <sup>3</sup> )
02.09.2024	45.1	24.2	12.1	16.9	0.41
05.09.2024	43.9	25.1	11.7	14.6	0.39
09.09.2024	44.7	23.8	11.5	15.8	0.40
12.09.2024	45.2	24.3	12.1	17.1	0.38
16.09.2024	42.1	22.8	10.9	15.9	0.41
19.09.2024	44.6	23.2	11.3	15.1	0.37
23.09.2024	44.3	21.7	11.4	14.6	0.42
26.09.2024	43.9	23.6	11.9	15.3	0.43
AVERAGE	44.2	23.6	11.6	15.7	0.40
NAAQ Standard	100.00 (24 hours)	60.00 (24 hours)	80.00 (24hours)	80.00 (24hour)	4.0 (1 hour)
Testing method	Gravimetric ISO 5182 (Part-23) RA2019	Gravimetric ISO 5182 (Part-24) RA2019	Improved West and Geake method ISO 5182 (Part-2) RA 2017	Modified Jacob & Hochheiser (Na-Arsenite) ISO 5182 (Part-6) RA 2012	NDIR Spectroscopy ISO 5182(Part 10) RA2009

Note: BDL Value SO<sub>2</sub> <4 µg/m<sup>3</sup>, NO<sub>2</sub> <9 µg/m<sup>3</sup>, CO <0.1 mg/m<sup>3</sup>

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6. Decision rule applied whenever the requirements/specification provided by customers/standard requirement.

Reviewed By:   


Approved By:   


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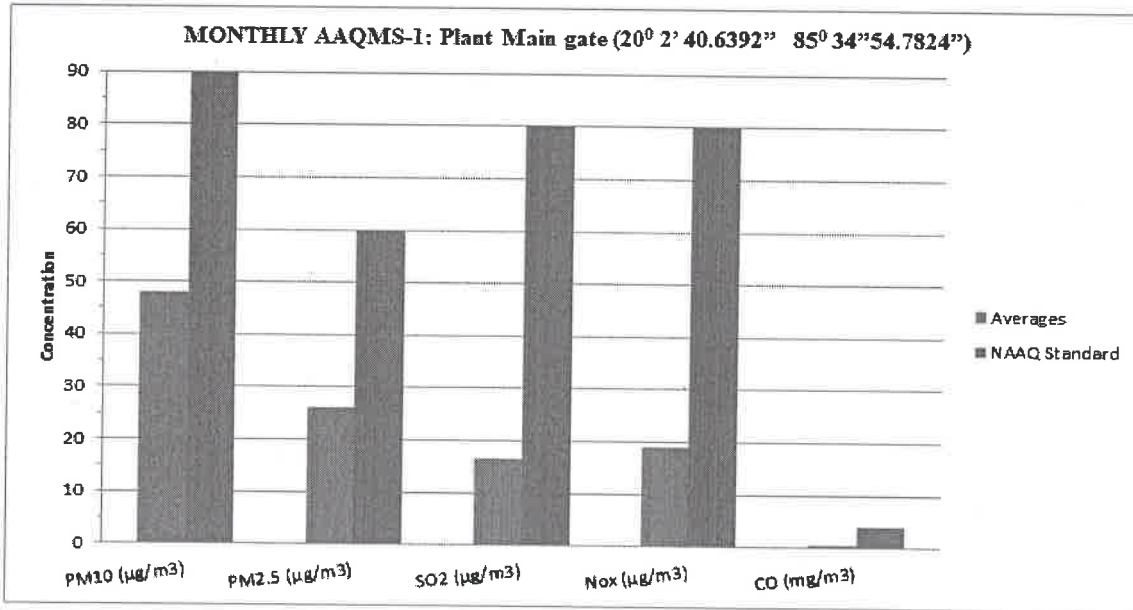
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- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

**Laboratory Services**  
 Environment Lab  
 Food Lab  
 Material Lab  
 Soil Lab  
 Mineral Lab  
 &  
 Microbiology Lab

FIG-1:- Monthly AAQ, Location- AAQ-1- Plant Main gate (20° 2' 40.6392'' 85°34''54.7824'')



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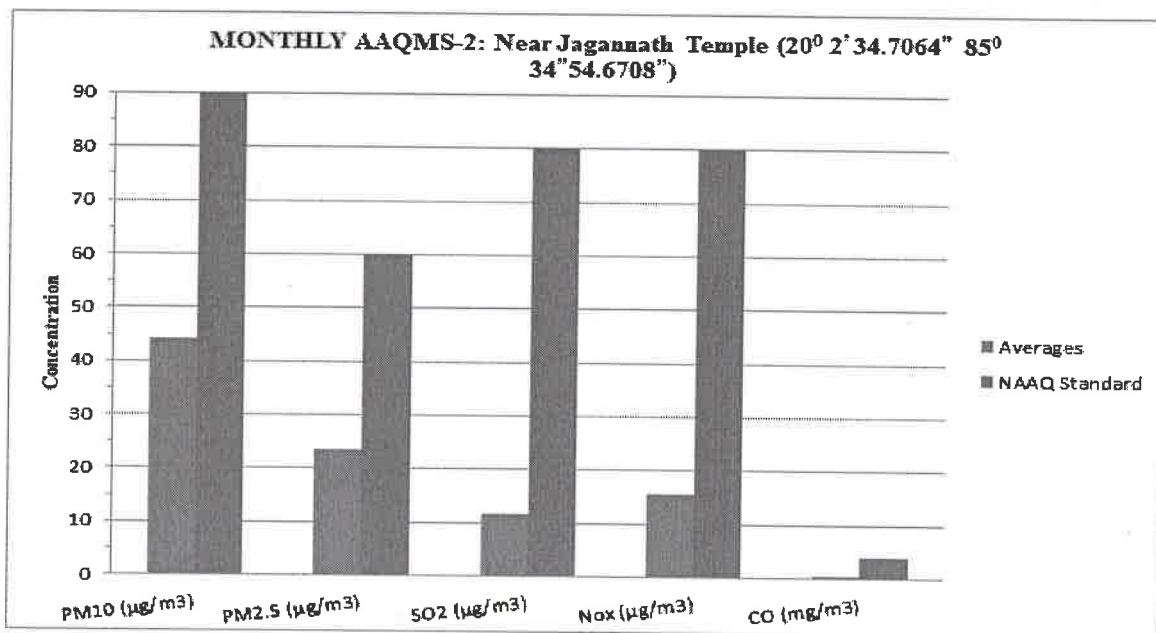
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- Waste Management Services

- Laboratory Services
- Environment Lab
  - Food Lab
  - Material Lab
  - Soil Lab
  - Mineral Lab & Microbiology Lab

FIG-2:- Monthly AAQ, Location- AAQ-2- Near Jagannath Temple (20°2' 34.7064'' 85°34''54.6708'')



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Odisha Mining Corporation Ltd

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*The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine*

*Environmental Monitoring Report*

Annexure-2

FUGITIVE EMISSION MONITORING REPORT

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Ref : ENVLAB/24-25/TR-10260

Date : 05.10.2024

## FUGITIVE EMISSION MONITORING REPORT SEPTEMBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Monitoring Instruments	:	RDS (APM 460 BL)
Sample Collected By	:	VC SPL representative in presence of Client's representative

Monitoring Date	Sampling Location	Parameter
		SPM ( $\mu\text{g}/\text{m}^3$ )
20.09.2024	F-1: Quarry-2 (20° 2' 38.4252'' 85° 34' 57.2952'')	549
20.09.2024	F-2: Quarry-4 (20° 2' 41.9496' 85° 34' 58.2636'')	513
MoEF & CC Notification GSR 809(E) DT 04.10.2010		1200 $\mu\text{g}/\text{m}^3$
Testing Method		Gravimetric Method

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**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd



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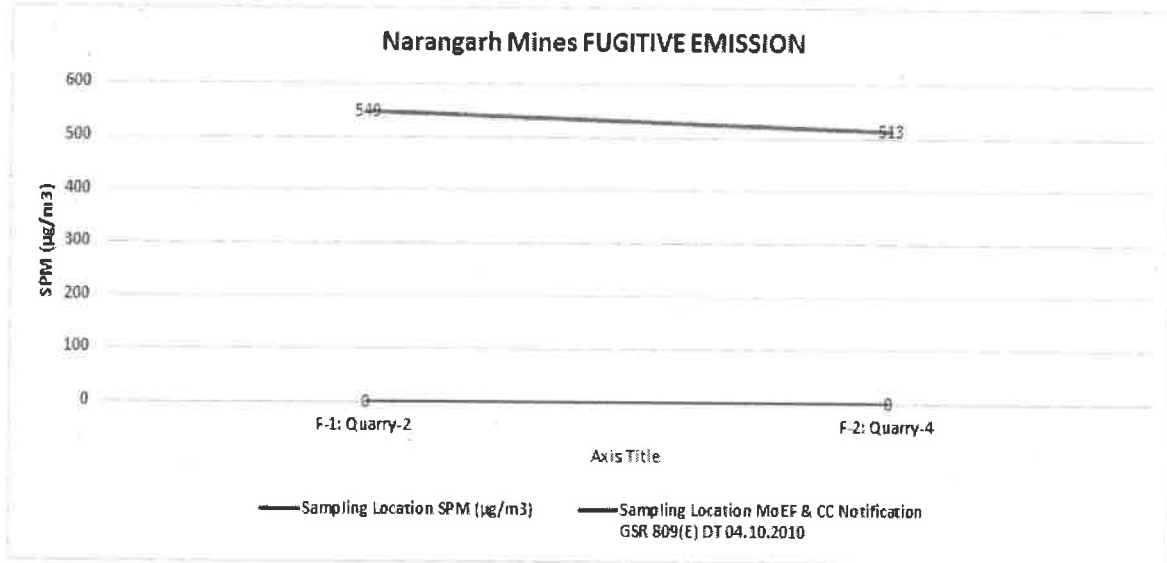
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- Environment Lab
- Food Lab
- Material Lab
- Soil Lab
- Mineral Lab & Microbiology Lab



**FIG-3:- Fugitive Emission**



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**D. Sahu**  
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 Odisha Mining Corporation Ltd



*The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine*

*Environmental Monitoring Report*

Annexure-3

WORK ZONE NOISE MONITORING REPORT

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Ref : ENVLAB24-25/TR-10261

Date : 05.10.2024


## WORK ZONE-NOISE MONITORING REPORT SEPTEMBER-2024

Name of Industry	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	Narangarh Decorative Stone Mine
Sample Type	Work Zone Noise
Date of Monitoring	17.09.2024

SL. No.	LOCATION	Noise Level in dB(A)	
		Day Times (dBA)	Night Time (dBA)
1	Quarry-4 (20° 2' 41.7192" 85° 34' 58.2564")	71.2	55.1
2	Quarry-2 (20° 2' 37.9428" 85° 34' 59.2932")	66.8	49.3
AMBIENT NOISE STANDARDS		Day time (in dBA)	Night time (in dBA)
i	Industrial	75.0	70.0
ii	Commercial	65.0	55.0
iii	Residential	55.0	45.0
iv	Sensitive	50.0	40.0

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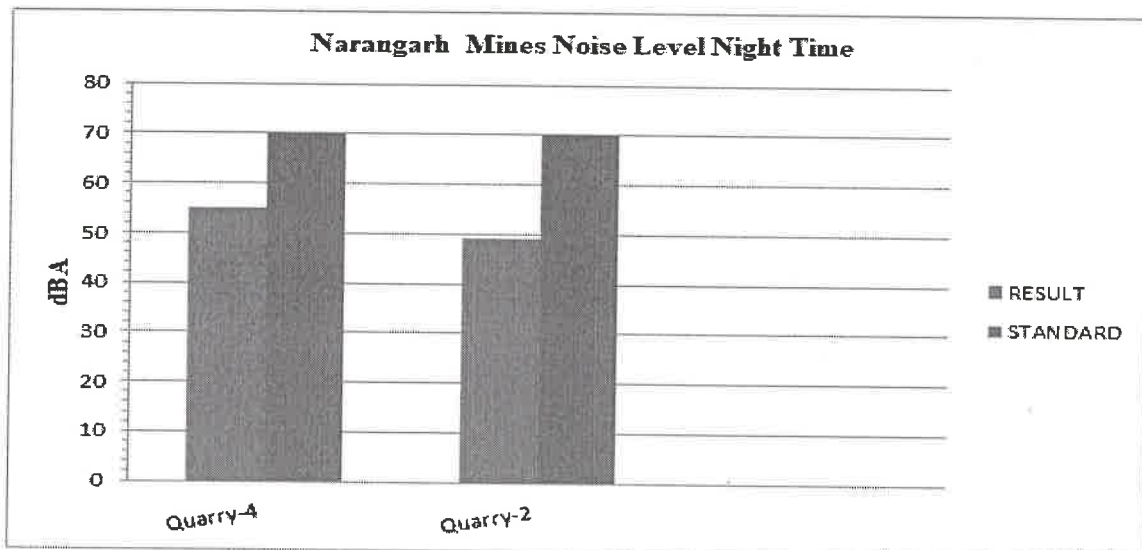
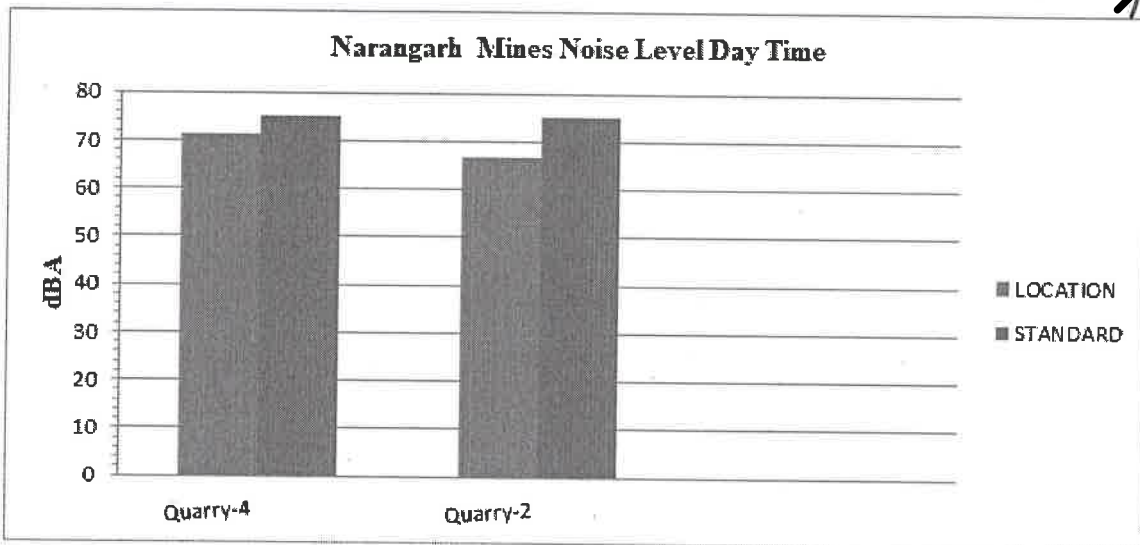
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## FIG-4:- Workzone Noise Monitoring Day Time & Night Time;



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Narangarh Decorative Stone Mine*

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Annexure-4

AMBIENT ZONE NOISE MONITORING REPORT

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Ref : ENVLAB/24-25/TR-10262

Date : 05.10.2024

## AMBIENT NOISE MONITORING REPORT SEPTEMBER-2024

Name of Industry	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	Narangarh Decorative Stone Mine
Sample Type	Ambient Noise Level
Date of Monitoring	17.09.2024

SL. No.	LOCATION	Noise Level in dB(A)	
		Day Times (dBA)	Night Time (dBA)
1.	Plant Main Gate (20° 2' 40.6392'' 85° 34' 54.7824'')	63.8	55.1
2	Near Jagannath Temple (20° 2' 05.3629'' 85° 34' 10.6250'')	43.9	36.7
AMBIENT NOISE STANDARDS		Day time (in dBA)	Night time (in dBA)
i	Industrial	75.0	70.0
ii	Commercial	65.0	55.0
iii	Residential	55.0	45.0
iv	Sensitive	50.0	40.0

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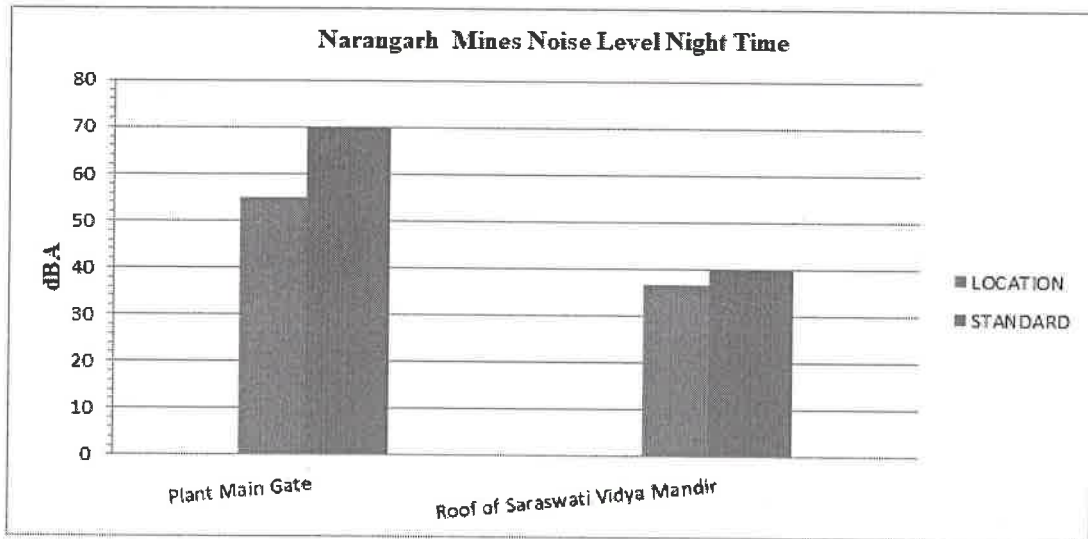
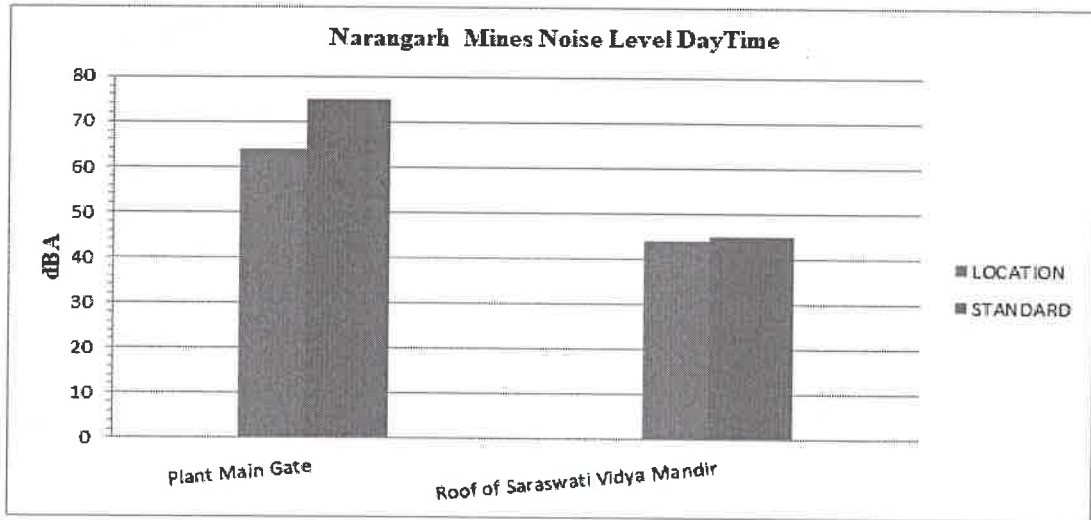
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Laboratory Services  
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Food Lab  
Material Lab  
Soil Lab  
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&  
Microbiology Lab

**FIG-5:- Ambient Noise Monitoring Day Time & Night Time**

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Narangarh Decorative Stone Mine*

*Environmental Monitoring Report*

Annexure-5

SURFACE WATER QUALITY MONITORING REPORT

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Ref : ENVLAB/24-25/TR-10263

Date : 05.10.2024

## SURFACE WATER QUALITY ANALYSIS REPORT SEPTEMBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Sampling Location	:	SWQ-1: Pond Near to Kanchilo Village (20° 2' 31.5528" 85° 34' 24.9312")
	:	SWQ-2: Pond Near to Main Gate (20° 2' 43.1232" 85° 34' 55.9632")
Date of Sampling	:	24.09.2024
Date of Analysis	:	25.09.2024 TO 30.09.2024
Sample Collected By	:	VCSPL Representative

Sl. No.	Parameter	Testing Methods	Unit	Standards as per IS-2296:1992 Class -'C'	Analysis Results	
					SW-1	SW-2
1	Colour	Visual Comparison Method APHA 23 <sup>RD</sup> Ed,2017: 2120 B, C	Hazen	300	<15	<20
2	Odour	Threshold Odour Test APHA 23 <sup>RD</sup> Ed,2017 :2150 B	-	-	Odorless	Odorless
3	Total Suspended Solids as TSS	Gravimetric Method APHA 23 <sup>RD</sup> Ed,2017 :2540 D	mg/l	-	73.1	77.5
4	Temperature	By Thermometer APHA 23 <sup>RD</sup> Ed,2017 :2550 B	°C	-	24.2	23.9
5	pH at 25°C	pH Meter APHA 23 <sup>RD</sup> Ed,2017 4500H <sup>+</sup> B	-	6.0-9.0	7.32	7.28
6	Dissolved Oxygen (min)	Modified Winkler Method APHA 23 <sup>RD</sup> Ed,2017: 4500 O <sup>-</sup> C	mg/l	4.0	5.3	5.5
7	Turbidity	Nephelometric Method APHA 23 <sup>RD</sup> Ed,2017: 2130 B	NTU	-	11.3	12.1
8	Chloride (max)	Titrimetric Method APHA 23 <sup>RD</sup> Ed,2017: 4500Cl <sup>-</sup> B	mg/l	600	32.9	34.6
9	Total Dissolved Solids	Gravimetric Method APHA 23 <sup>RD</sup> Ed,2017: 2540 C	mg/l	1500	358	371
10	Oil & Grease (max)	Gravimetric Method (Solvent Extraction) APHA 23 <sup>RD</sup> Ed,2017:5520-B	mg/l	-	BDL (<5.0)	BDL (<5.0)
11	Total Residual Chlorine as RFC	Iodometric Method APHA 23 <sup>RD</sup> Ed,2017 : 4500Cl <sup>-</sup> B	mg/l	-	ND	ND
12	Ammonical Nitrogen	Distillation Followed by titration Method APHA 23 <sup>RD</sup> Ed,2017 : 4500 NH <sub>3</sub> F	mg/l	-	0.020	0.021
13	Total Kjeldahl Nitrogen	Distillation Followed by titration Method APHA 23 <sup>RD</sup> Ed,2017 : 4500 N <sub>ORG</sub> B	mg/l	-	1.7	2.0
14	Free Ammonia	By Calculation	mg/l	-	0.015	0.02
15	Total Hardness	EDTA Titrimetric Method APHA 23 <sup>RD</sup> Ed,2017 : 2340 C	mg/l	-	182	190
16	Calcium as Ca	EDTA Titrimetric Method APHA 23 <sup>RD</sup> Ed,2017: 3500Ca B	mg/l	-	33.6	34.1
17	Magnesium as Mg	Calculation Method APHA 23 <sup>RD</sup> Ed,2017 : 3500Mg B	mg/l	-	23.8	25.5
18	Anionic Detergents as MBAS	APHA 23 <sup>RD</sup> Edition 5540 C, 2017	mg/l	1	ND	ND
19	BOD (3) days at 27°C (max)	Oxygen Depletion Method IS 3025(P-44) : 1993 RA 2003	mg/l	3.0	2.4	2.3
20	Chemical Oxygen Demand (COD)	Open Reflux Method APHA 23 <sup>RD</sup> Ed,2017: 5220 C	mg/l	-	9.6	8.8
21	Arsenic as As	By AAS Method APHA 23 <sup>RD</sup> Ed,2017: 3114 B	mg/l	0.2	BDL (<0.004)	BDL (<0.004)
22	Lead as Pb	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	mg/l	0.1	BDL (<0.02)	BDL (<0.02)
23	Cadmium as Cd (max)	By AAS Method APHA 23 <sup>RD</sup> Ed,2017: 3111 B	mg/l	0.01	BDL (<0.01)	BDL (<0.01)
24	Hexa Chromium as Cr <sup>+6</sup>	Diphenyl Carbazide Method APHA 23 <sup>RD</sup> Ed,2017: 3500Cr B	mg/l	0.05	BDL (<0.01)	BDL (<0.01)
25	Copper as Cu (max)	By AAS Method APHA 23 <sup>RD</sup> Ed,2017: 3111 B	mg/l	1.5	BDL (<0.02)	BDL (<0.02)
26	Zinc as Zn(max)	By AAS Method APHA 23 <sup>RD</sup> Ed,2017: 3111 B	mg/l	15	BDL (<0.03)	BDL (<0.03)
27	Selenium as Se (max)	By AAS Method APHA 23 <sup>RD</sup> Ed,2017: 3500 Se C	mg/l	0.05	BDL (<0.001)	BDL (<0.001)
28	Cyanide as CN (max)	Distillation followed by Spectrophotometric Method	mg/l	0.05	BDL (<0.01)	BDL (<0.01)

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		APHA 23 <sup>RD</sup> Ed,2017: 4500 CN <sup>-</sup> C,D				
29	Fluoride as F (max)	Distillation followed by Spectrophotometric Method APHA 23 <sup>RD</sup> Ed,2017: 4500F- C	mg/l	1.5	0.22	0.25
30	Sulphates (SO <sub>4</sub> ) (max)	Turbidimetric Method APHA 23 <sup>RD</sup> Ed,2017: 4500 SO <sub>4</sub> <sup>2-</sup> E	mg/l	400	6.1	6.8
31	Phenolic Compounds as C <sub>6</sub> H <sub>5</sub> OH (max)	Chloroform extraction by Colorimetric Method APHA 23 <sup>RD</sup> Ed,2017: 5530 B,D	mg/l	0.005	BDL (<0.05)	BDL (<0.05)
32	Iron as Fe (max)	By AAS Method APHA 23 <sup>RD</sup> Ed,2017: 3111 B	mg/l	50	1.8	1.5
33	Nitrate as NO <sub>3</sub> (max)	By UV-Screen Method APHA 23 <sup>RD</sup> Ed,2017: 4500 NO <sub>3</sub> <sup>-</sup> E	mg/l	50	0.31	0.38
34	Alkalinity	Titration Method APHA 23 <sup>RD</sup> Ed,2017:2320 B	mg/l	-	92	102
35	Total Coli form	By Multiple Tube Fermentation Technique APHA 23 <sup>RD</sup> Ed,2017: 9221 B	MPN/ 100 ml	5000	240	260
36	Nitrate Nitrogen as NO <sub>3</sub> -N	By UV-Screen Method APHA 23 <sup>RD</sup> Ed,2017: 4500 NO <sub>3</sub> <sup>-</sup> E	mg/l	50	1.8	2.1
37	Dissolved Phosphate as PO <sub>4</sub>	Stannous Chloride Method APHA 23 <sup>RD</sup> Ed,2017:4500 P D	mg/l	-	0.25	0.28
38	Sulphide as S <sup>2-</sup>	By Iodometric Method APHA 23 <sup>rd</sup> Edition 4500 -S <sup>2-</sup> .D; 2017	mg/l	-	ND	ND
39	Bioassay Test	APHA 23 <sup>rd</sup> Edition 6582 ( P-2) 2001	%	-	92%	92%
40	Vanadium as V	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	mg/l	-	BDL (<0.2)	BDL (<0.2)
41	Mercury as Hg	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3500 Hg	mg/l	-	BDL(<0.004)	BDL (<0.004)
42	Total Chromium as Cr-Total	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	mg/l	-	BDL (<0.05)	BDL (<0.05)

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The Odisha Mining Corporation Limited  
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Environmental Monitoring Report

Annexure-6

GROUND WATER QUALITY ANALYSIS REPORT

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Ref: ENVLAB/24-25/TR-10266

Date: 05.10.2024

## GROUND WATER QUALITY ANALYSIS REPORT SEPTEMBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mines
Sampling Location	:	GWQ-1: Bore well within the plant premises GWQ-2: Bore well at Kanchilo Village
Date of Sampling	:	24.09.2024
Date of Analysis	:	25.09.2024 TO 30.09.2024
Sample Collected By	:	VCSPL Representative

Sl. No.	Parameter	Unit	Testing Methods	Standard as per IS:10500 Amend on 2015 & 2018		Analysis Results	
				Acceptable Limit	Permissible Limit	GW-1	GW-2
<b>Essential Characteristics</b>							
1	Colour	Hazen	Visual Comparison Method APHA 23 <sup>RD</sup> Ed,2017 : 2120 B, C	5	15	<5	<5
2	Odour	--	Threshold Odour Test APHA 23 <sup>RD</sup> Ed,2017 :2150 B	Agreeable	Agreeable	Agreeable	Agreeable
3	Taste	--	Flavor Threshold Test APHA 23 <sup>RD</sup> Ed,2017 : 2160 C	Agreeable	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	Nephelometric Method APHA 23 <sup>RD</sup> Ed,2017 :2130 B	1	5	1.3	1.1
5	Electrical Conductivity	µS/cm	Conductivity Meter APHA 23 <sup>RD</sup> Ed,2017 :2510 B	--	--	380	361
6	pH at 25°C	--	pH Meter APHA 23 <sup>RD</sup> Ed,2017 : 4500H* B	6.5-8.5	No Relaxation	7.23	7.19
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	EDTA Titrimetric Method APHA 23 <sup>RD</sup> Ed,2017 : 2340 C	200	600	157	142
8	Iron (as Fe)	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 : 3111, B	1.0	No Relaxation	0.82	1.05
9	Chloride (as Cl)	mg/l	Argentometric Method APHA 23 <sup>RD</sup> Ed,2017 : 4500Cl B	250	1000	31.6	33.9
10	Residual Free Chlorine	mg/l	Iodometric Method APHA 23 <sup>RD</sup> Ed,2017 : 4500Cl, B	0.2	1	ND (<1)	ND (<1)
<b>Desirable Characteristics</b>							
11	Total Dissolved Solids	mg/l	Gravimetric Method APHA 23 <sup>RD</sup> Ed,2017 : 2540 C	500	2000	215	223
12	Calcium as Ca	mg/l	EDTA Titrimetric Method APHA 23 <sup>RD</sup> Ed,2017 : 3500Ca B	75	200	32.9	33.1
13	Magnesium as Mg	mg/l	Calculation Method APHA 23 <sup>RD</sup> Ed,2017 : 3500Mg B	30	100	18.2	14.4
14	Copper as Cu	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 : 3111 B	0.05	1.5	BDL (<0.02)	BDL (<0.02)
15	Manganese as Mn	mg/l	Persulfate Method APHA 23 <sup>RD</sup> Ed,2017 : 3500Mn B	0.1	0.3	BDL (<0.05)	BDL (<0.05)
16	Sulphate as SO <sub>4</sub>	mg/l	Turbidimetric Method APHA 23 <sup>RD</sup> Ed,2017 : 4500 SO <sub>4</sub> <sup>2-</sup> E	200	400	6.4	7.0
17	Nitrate as NO <sub>3</sub>	mg/l	By UV-Screen Method APHA 23 <sup>RD</sup> Ed,2017 : 4500 NO <sub>3</sub> <sup>-</sup> E	45	No Relaxation	5.1	5.5
18	Fluoride as F	mg/l	Distillation followed by Spectrophotometric Method APHA 23 <sup>RD</sup> Ed,2017 : 4500F <sup>-</sup> C	1.0	1.5	0.23	0.21
19	Phenolic Compounds as C <sub>6</sub> H <sub>5</sub> OH	mg/l	Chloroform extraction by Colorimetric Method APHA 23 <sup>RD</sup> Ed,2017 : 5530 B,D	0.001	0.002	BDL (<0.05)	BDL (<0.05)
20	Mercury as Hg	mg/l	AAS Method APHA 23 <sup>RD</sup> Ed,2017 : 3112 B	0.001	No Relaxation	BDL (<0.004)	BDL (<0.004)
21	Cadmium as Cd	mg/l	AAS Method APHA 23 <sup>RD</sup> Ed,2017 : 3111 B	0.003	No Relaxation	BDL (<0.01)	BDL (<0.01)
22	Selenium as Se	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 : 3500 Se C	0.01	No Relaxation	BDL (<0.001)	BDL (<0.001)
23	Arsenic as As	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 : 3114 B	0.01	No Relaxation	BDL (<0.004)	BDL (<0.004)
24	Cyanide as CN	mg/l	Distillation followed by Spectrophotometric Method APHA 23 <sup>RD</sup> Ed,2017 : 4500 CN <sup>-</sup> C,D	0.05	No Relaxation	BDL (<0.01)	BDL (<0.01)
25	Lead as Pb	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	0.01	No Relaxation	BDL (<0.02)	BDL (<0.02)
26	Zinc as Zn	mg/l	By AAS Method	5	15	BDL	BDL

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			APHA 23 <sup>RD</sup> Ed,2017: 3111 B			(<0.01)	(<0.01)
27	Hexavalent Chromium as Cr <sup>6+</sup>	mg/l	By Diphenyl Carbazide Method APHA 23 <sup>RD</sup> Ed,2017 3500 Cr B	--	--	BDL (<0.02)	BDL (<0.02)
28	Alkalinity	mg/l	Titration Method APHA 23 <sup>RD</sup> Ed,2017:2320 B	200	600	104	110
29	Aluminium as Al	mg/l	AAS Method APHA 23 <sup>RD</sup> Ed,2017: 3111 D	0.03	0.2	BDL (<0.1)	BDL (<0.1)
30	Boron as B	mg/l	Curcumin Method APHA 23 <sup>RD</sup> Ed,2017: 4500B, B	0.5	2.4	BDL (<0.1)	BDL (<0.1)
31	Barium as Ba	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	0.7	No relaxation	BDL (<0.5)	BDL (<0.5)
32	Molybdenum as Mo	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	0.07	No relaxation	BDL (<0.05)	BDL (<0.05)
33	Nickel as Ni	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	0.02	No relaxation	BDL (<0.03)	BDL (<0.03)
34	Sulphide as S <sup>2-</sup>	mg/l	By Iodometric Method APHA 23 <sup>rd</sup> Edition 4500 -S <sup>2-</sup> -D; 2017	0.05	No relaxation	BDL (<0.05)	BDL (<0.05)
35	Poly aromatic Hydrocarbon as PAH	mg/l	Gas Chromatography Method APHA 23 <sup>rd</sup> Edition 6440 B; 2017	0.0001	No relaxation	BDL (<0.0001)	BDL (<0.0001)
36	Pesticide	µg/l	Gas Chromatography Method APHA 23 <sup>rd</sup> Edition 6630 C; 2017	--	--	Absent	Absent
37	Polychlorinated Biphenyls	mg/l	Gas Chromatography Method APHA 23 <sup>rd</sup> Edition 6431 B; 2017	0.0005	No relaxation	BDL (<0.0005)	BDL (<0.0005)
38	Trihalo methanes (Chloroform)	mg/l	Gas Chromatography Method APHA 23 <sup>rd</sup> Edition 6232 C; 2017	0.2	No relaxation	BDL (<0.2)	BDL (<0.2)
39	Mineral Oil	mg/l	IS 3025 (P-39): 1991	0.5	No relaxation	BDL (<0.5)	BDL (<0.5)
40	Anionic Detergents	mg/l	APHA 23rd Edition 5540 C, 2017	0.2	1.0	ND	ND
41	Total Coliform	MPN/ 100 ML	By Multiple Tube Fermentation Technique APHA 23 <sup>RD</sup> Ed,2017: 9221 B	Shall not be detectable in any 100 ml sample	--	Not Detected	Not Detected

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Prepare

Approved By: P. Patil

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The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

Annexure-7

FLOW RATE MEASUREMENT REPORT

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Ref : ENVLAB/24-25/TR-10264

Date : 05.10.2024

## FLOW RATE MEASUREMENT REPORT SEPTEMBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Date of Sampling	:	24.09.2024
Sample Collected By	:	VCSPL Representative

SL.No.	Location	Unit	Result
1.	FR-1 : Pond Near to Kanchilo Village (20° 2' 31.5528'' 85° 34' 24.9312'')	m/s	8.3
2.	FR-2: Pond Near to Main gate (20° 2' 43.1232'' 85° 34' 55.9632'')	m/s	8.0

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Odisha Mining Corporation Ltd



*The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine*

*Environmental Monitoring Report*

Annexure-8

GROUND WATER LEVEL ANALYSIS REPORT

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Ref : ENVLAB/24-25/TR-10265

Date : 05.10.2024

## GROUND WATER LEVEL ANALYSIS REPORT SEPT-2024

Name of Industry	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	Narangarh Decorative Stone Mine
Date of Sampling	19.08.2024
Sample Collected By	VC SPL representative in presence of Client's representative

SL.No.	Date of Monitoring	Monitoring Location	Result, mtr
1	24.09.2024	Bore well Within the plant premises	3.5
2	24.09.2024	Borewell at Kanchilo Village	4.0

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Ref: ENVLAB/24-25/TR-10267

Date: 05.10.2024

## SOIL QUALITY ANALYSIS REPORT SEPTEMBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mines
Sampling Location	:	S1: Soil collected from near Mines Office (200 2' 40.6392'' 850 34''54.7824'')
Date of Sampling	:	24.09.2024
Date of Analysis	:	25.09.2024 TO 28.09.2024
Sample Collected By	:	VCSPL representative in presence of Client's representative

Sl. No.	Name of the Parameters	Unit	Testing Method	Analysis Result
				S1
1	Colour	—	Method of Analysis of Soil by HLS.Tandon	Brick red
2	Type of Soil	—	Method of Analysis of Soil by HLS.Tandon	Clay
3	pH at 25°C	—	IS 2720 (P-26) 1987, RA 2016	7.16
4	Sand	%	Method of Analysis of Soil by HLS.Tandon	41.0
	Silt	%	Method of Analysis of Soil by HLS.Tandon	0.42
	Clay	%	Method of Analysis of Soil by HLS.Tandon	58.6
5	Bulk Density	gm/cc	USDA 1954 Page 121, RA 2010	2.3
6	Porosity	%	USDA 1954, Page 39, RA 2010,	26.9
7	Moisture Content	%	IS 2720 (P-2) 1973 RA 2015	0.71
8	Chloride as Cl	mg/kg	USDA 1954, RA 2010, Page 133	46
9	Available Potassium as K	%	VCSPL /SOIL-SOP/004	212
10	Phosphorus Available as P	mg/kg	VCSPL /SOIL-SOP/004	BDL
11	Iron as Fe	mg/kg	EPA 3050 B 700B Rev 02, 1996	40.9
12	Organic Carbon	%	IS 2720 (P-22) 1972 RA 2020	0.28
13	Nitrogen Available	mg/kg	VCSPL /SOIL-SOP/004	5.16
14	Electrical Conductivity	mS/cm	IS:14767: 2000 (RA 2016)	30.7
15	Manganese as Mn	%	EPA 3050 B 700B Rev 02, 1996	0.12
16	Calcium as Ca	mg/kg	VCSPL /SOIL-SOP/004	29.6
17	Magnesium as Mg	mg/kg	VCSPL /SOIL-SOP/004	32.3

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Ref No: VCSPL/24-25/TR-10268

Date: 05.10.2024

## PERSONAL RESPIRABLE DUST REPORT SEPTEMBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mines
Date of Sampling	:	23.09.2024
Sample Collected By	:	VCSPL representative in presence of Client's representative

Sl. No.	Name of Location	Sampler attached to person	Personal Respirable Dust (mg/m <sup>3</sup> )	Respirable free Silica (%)
1	Near Main Gate	Harihar Das	0.46	2.7

DGMS Standards: Average concentration during each shift 3 mg/m<sup>3</sup> where free silica in air borne dust is 5% or less.

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## Visiontek Consultancy Services Pvt. Ltd

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-113-

**MONTHLY ANALYSIS REPORT  
(OCTOBER-2024)**

**ON  
ENVIRONMENTAL MONITORING**

**AT**

**OMC**

**THE ODISHA MINING CORPORATION  
LIMITED  
(A Gold Category State-PSU)**

**Narangarh Decorative Stone Mine  
Khordha**

*Prepared by:-*



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## METHODOLOGY OF ENVIRONMENTAL MONITORING STUDY

### 1.0 INTRODUCTION :

M/s Visiontek Consultancy Services Pvt. Ltd. carried out the environmental monitoring for the **The Odisha Mining Corporation Limited** (A Gold Category State PSU) for the mines **Narangarh Decorative Stone Mine**.

Environmental monitoring was carried out at various locations inside the plant site. The Monitoring was carried out with respect to the qualities of Ambient Air Quality, Fugitive Emission, Ambient Noise , Work Zone Noise, Surface Water , Flow rate Measurement.

### 2.0 STUDY PERIOD:

The Study Was Conducted During Month of **OCTOBER-2024**.

### 3.0 METHODOLOGY:

The environmental monitoring was carried out as per the standard methodology of Bureau of Indian Standard (IS: 11255), American Public Health Association (APHA), & Central Pollution Control Board (CPCB).

### 4.0 SELECTION OF MONITORING LOCATIONS:

The location for Ambient Air Quality, Fugitive Emission, Ambient Noise, Work Zone Noise, Ground Water, Surface Water, Meteorological, Surface Water Runoff, and Flow rate measurement, Ground Water Level, Vehicular Emission, Personal Dust & Free Silica, and Soil has been selected by OMC representative

### 4.1 AMBIENT AIR QUALITY:

The ambient air quality (AAQ) of the study region was monitored at three locations selected within the premises. Ambient air quality (AAQ) in respect of Particulate Matter (size less than 10  $\mu\text{m}$  or  $\text{PM}_{10}$ ), Particulate matter (size less than 2.5  $\mu\text{m}$  or  $\text{PM}_{2.5}$ ), Sulphur di-oxide ( $\text{SO}_2$ ), Oxides of Nitrogen ( $\text{NO}_x$ ), Carbon Monoxide ( $\text{CO}$ ), Respirable Dust Sampler (APM 460BL) of ENVIROTECH make, FPS (APM ) of

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**Odisha Mining Corporation Ltd.**



**The Odisha Mining Corporation Limited**  
**Narangarh Decorative Stone Mine**

**Environmental Monitoring Report**

ENVIROTECH make, are used for monitoring of ambient air quality at all the identified locations. The sampling method was carried out as per the guidelines for planning IS: 5182 (part 14): 2000. And the analysis methods are outlined in the table as shown below:

**AMBIENT AIR QUALITY ANALYSIS METHOD**

SL. NO.	PARAMETER	ANALYSIS METHOD
1.	Particulate Matter (size less than 10 $\mu\text{m}$ or $\text{PM}_{10}$ ), $\mu\text{g}/\text{m}^3$	Gravimetric method
2.	Particulate matter (size less than 2.5 $\mu\text{m}$ or $\text{PM}_{2.5}$ ), $\mu\text{g}/\text{m}^3$	Gravimetric method
3.	Sulphur di-oxide ( $\text{SO}_2$ ), $\mu\text{g}/\text{m}^3$	Improved west & Geake method
4.	Oxides of Nitrogen ( $\text{NO}_x$ ), $\mu\text{g}/\text{m}^3$	Jacob and Hochheiser Modified method
5.	Carbon Monoxide (CO), $\text{mg}/\text{m}^3$	NDIR Spectroscopy method

**4.1.1 MONTHLY AMBIENT AIR QUALITY SAMPLING STATIONS:**

Details of the sampling locations are given below.

Field ID	Station	Co-ordinates
AAQMS-1	Plant Main Gate	20 <sup>o</sup> 2' 40.6392" 85 <sup>o</sup> 34' 54.7824"
AAQMS-2	Roof of Saraswati Vidya Mandir	20 <sup>o</sup> 2' 34.7064" 85 <sup>o</sup> 34' 54.6708"

The Detailed Monthly Air Quality report is given in the **Annexure-1**.

**4.2 FUGITIVE EMISSION:**

The Fugitive emission of the study region was monitored at two locations selected within the plant premises. The parameters monitored were Suspended Particulate Matter using Respirable Dust Sampler. Sampling was done as per guidelines of Bureau of Indian Standard. And the analysis methods are outlined in the table as shown below:

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Narangarh Decorative Stone Mine

Environmental Monitoring Report

**FUGITIVE EMISSION ANALYSIS METHOD**

SL. NO.	PARAMETER	ANALYSIS METHOD
1.	Suspended Particulate Matter	Gravimetric Method

**4.2.1 FUGITIVE EMISSION SAMPLING STATIONS:**

Detail of the sampling location is given below.

Field ID	Station	Co-ordinates
F-1	Quarry-2	20° 2' 38.4252" 85° 34' 57.2952"
F-2	Quarry-4	20° 2' 41.9496' 85° 34' 58.2636"

The Detailed Fugitive Emission Report is given in the **Annexure-2**.

**4.3 NOISE LEVEL MONITORING:**

Noise Levels were recorded by Digital Sound Level Meter of LUTRON make at four locations within the plant premises. Monitoring was carried out once in a month at each location during the study period for day time and night time. According to CPCB (Noise Pollution (Regulation & Control) rules, 2000 day time is considered from 6.00 am to 10.00 pm and night time is considered from 10.00 pm to 6.00 am. Locations of Noise level monitoring stations are as follows:

**4.3.1 WORK ZONE NOISE LEVEL SAMPLING STATIONS:**

Field ID	Location ID	Co-ordinates
N-1	Quarry-4	20° 2' 41.7192" 85° 34' 58.2564"
N-2	Quarry-2	20° 2' 37.9428" 85° 34' 59.2932"

The Detailed Work Zone Noise Measurement Data is given in **Annexure-3**.

**4.3.2 AMBIENT NOISE LEVEL SAMPLING STATIONS:**

Field ID	Location ID	Co-ordinates
N-1	Plant Main Gate	20° 2' 40.6392" 85° 34' 54.7824"
N-2	Roof of Saraswati Vidya Mandir	20° 2' 34.7064" 85° 34' 54.6708"

The Detailed Ambient Noise Measurement Data is given in **Annexure-4**.

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Narangarh Decorative Stone Mine

Environmental Monitoring Report

#### 4.4 WATER QUALITY:

Water quality monitoring was carried out at fourteen waste water locations. Samples were collected manually during study period. Considering several possibilities of interference the poly tetrafluoroethylene (PTFE) sample bottles were used. These bottles were sterilized properly before being used for water sample collection.

The methodology for sample collection, preservation and analysis was as per Standard methods for the Examination of Water and Wastewater, 23<sup>RD</sup> Edition 2017, APHA.

#### WATER QUALITY ANALYSIS METHOD

SL.NO.	PARAMETER	ANALYSIS METHOD
1	Suspended Solids	Gravimetric
2	Oil & Grease	Solvent extraction method
3	Copper (as Cu)	AAS Method
4	Iron (as Fe)	Phenanthroline Spectrophotometric
5	Free available Chlorine	Titrimetric
6	Zinc (as Zn)	AAS Method
7	Chromium (Total)	AAS Method
8	Phosphate as PO <sub>4</sub>	Molybdate Method
9	pH Value	Potentiometric Method
10	Fluoride (as F)	Fluoride Ion Meter
11	Total Dissolved Solids	Gravimetric
12	BOD (3) days at 27°C	Bottle Incubation for 3 days at 27°C
13	Chemical Oxygen Demand	Open Reflux method

#### 4.4.1 SURFACE WATER SAMPLING LOCATIONS

Detail of the sampling location is given below:

Field ID	Location ID	Co-ordinate
SW-1	Pond Near to Kanchilo Village	20° 2' 31.5528" 85° 34' 24.9312"
SW-2	Pond Near to Main gate	20° 2' 43.1232" 85° 34' 55.9632"

The Detailed Surface Water Analysis Report is given in the Annexure-5.

#### 4.4.2 GROUND WATER SAMPLING LOCATIONS

Detail of the sampling location is given below:

Field ID	Location ID
GW-1	Bore well Within the plant premises
GW-2	Bore well at Kanchilo Village

The Detailed Surface Water Analysis Report is given in the Annexure-6

#### 4.5 FLOW RATE MEASUREMENT :

Flow rate measurements have been done by Water flow Meter. Locations of Flow rate Measurement monitoring stations are as follows:

#### 4.5.1 FLOW RATE MEASUREMENT SAMPLING STATIONS:

Field ID	Location ID	Co-ordinate
FR-1	Pond Near to Kanchilo Village	20° 2' 31.5528" 85° 34' 24.9312"
FR-2	Pond Near to Main gate	20° 2' 43.1232" 85° 34' 55.9632"

The Detailed Flow rate Measurement is given in Annexure-7.

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#### 4.6 GROUND WATER LEVEL :

Ground Water level measurements have been measured by Piezeometer . Locations of Flow rate Measurement monitoring stations are as follows:

##### 4.5.1 GROUND WATER LEVEL MEASUREMENT SAMPLING STATIONS:

Field ID	Location ID
GWL-1	Bore well Within the plant premises
GWL-2	Borewell at Kanchilo Village

The Detailed Ground Water Level Measurement is given in Annexure-8.

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Annexure-1

**METEOROLOGICAL DATA**

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Ref: ENVLAB/24-25/TR-11664

Date: 06.11.2024

## METEOROLOGICAL DATA REPORT OCTOBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mines
Location	:	Office Site Building
Sample Collected By	:	Automatic Weather Monitoring Stations

Parameters		OCTOBER-2024
Temperature (°C)	Maximum	41.0
	Minimum	23.0
	Average	25.8
Relative Humidity (%)	Maximum	84.0
	Minimum	43.4
	Average	61.5
Wind Speed (m/sec)	Average	1.98
Wind Direction (%)	NE	21.4
	N	11.7
	NNE	7.7
	NW	11.7
	W	8.5
	WSW	7.3
	WNW	5.2
	SW	10.1
	E	9.7
	ENE	6.5
	S	0.4
	CALM	0.81
Rainfall (mm)	Monthly Total	102.0

### Note:

1. Maximum Temperature at site recorded as 41.0 °C & minimum temperature recorded as 23.0 °C, whereas temperature recorded in climatologically data (1981-2010), Maximum monthly is 33.8°C & Minimum monthly is 21.4°C.
2. Maximum Humidity at site recorded as 84.0 % & minimum humidity recorded as 43.4 %, whereas humidity recorded in climatologically data (1981-2010), Maximum monthly is 82% & Minimum monthly is 28.9%.
3. Average Wind speed (m/sec) recorded at site is 1.98, whereas wind speed recorded in climatologically data (1981-2010) is 3.5 m/sec.

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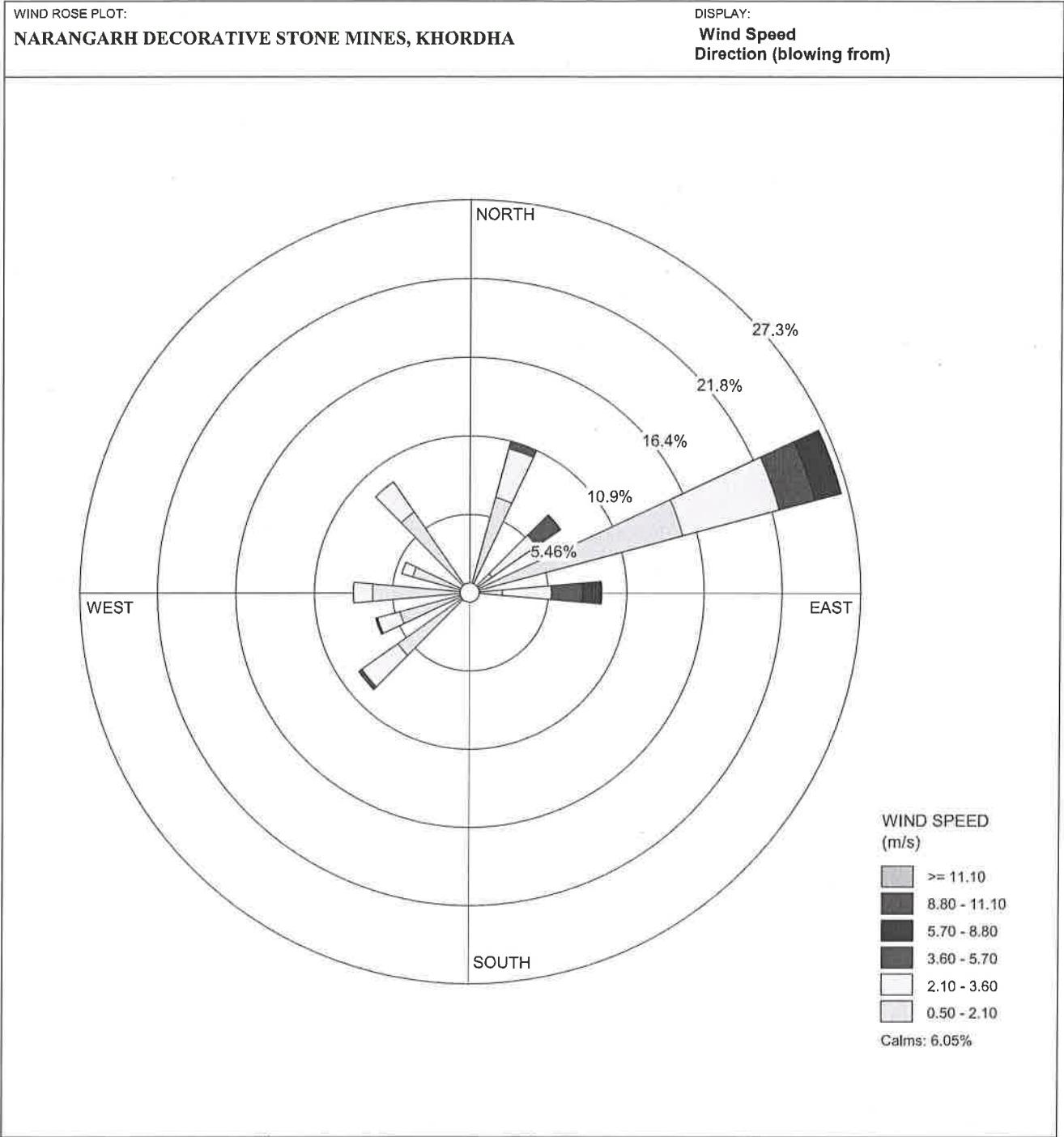


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Odisha Mining Corporation Ltd.

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COMMENTS:	DATA PERIOD:	COMPANY NAME:	
	Start Date: 01/10/2024 - 00:00 End Date: 31/10/2024 - 23:00	MODELER:	
	CALM WINDS:	TOTAL COUNT:	
	6.05%	743 hrs.	
AVG. WIND SPEED:	DATE:	PROJECT NO.:	
1.98 m/s	06/11/2024		

WRPLOT View - Lakes Environmental Software

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*Dibyanshu Sahu*  
**Sahu**  
 Asst. Manager (Mining)  
 Dishu Mining Corporation Ltd.



The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

Annexure-1

MONTHLY AMBIENT AIR QUALITY MONITORING  
REPORT

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*Dibyaranjan Sahu* 6  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



124

Ref: ENVLAB/24-25/TR-11655

Date: 06.11.2024

## MONTHLY AMBIENT AIR QUALITY MONITORING REPORT OCT-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Sampling Location	:	AAQ-1- Plant Main gate (20° 2' 40.6392'' 85° 34' 54.7824'')
Monitoring Instruments:	:	RDS (APM 460 BL), FPS (APM 550) Envirotech, CO Analyzer
Sample Collected By	:	VCSPL representative in presence of Client's representative

Date	PARAMETERS				
	PM <sub>10</sub> (µg/m <sup>3</sup> )	PM <sub>2.5</sub> (µg/m <sup>3</sup> )	SO <sub>2</sub> (µg/m <sup>3</sup> )	NO <sub>2</sub> (µg/m <sup>3</sup> )	CO (mg/m <sup>3</sup> )
03.10.2024	51.6	28.2	17.9	22.1	0.48
07.10.2024	52.1	27.6	17.2	21.3	0.46
10.10.2024	53.7	28.3	16.8	20.9	0.47
14.10.2024	50.8	27.9	17.2	19.8	0.45
17.10.2024	51.2	28.1	18.5	21.4	0.46
21.10.2024	50.9	27.5	17.7	20.3	0.49
24.10.2024	53.2	28.3	17.3	23.2	0.47
28.10.2024	52.4	27.9	17.6	21.9	0.48
<b>Averages</b>	<b>52.0</b>	<b>28.0</b>	<b>17.5</b>	<b>21.4</b>	<b>0.47</b>
<b>NAAQ Standard</b>	100.00 (24 hours)	60.00 (24 hours)	80.00 (24hours)	80.00 (24hour)	4.0 (1hour)
<b>Testing method</b>	Gravimetric ISO 5182 (Part-23) RA2019	Gravimetric ISO 5182 (Part-24) RA2019	Improved West and Geake method ISO 5182 (Part-2) RA 2017	Modified Jacob & Hochheiser (Na-Arsenite) ISO 5182 (Part-6) RA 2012	NDIR Spectroscopy ISO 5182(Part 10) RA2009

Note: BDL Value SO<sub>2</sub> <4 µg/m<sup>3</sup>, NO<sub>2</sub> <9 µg/m<sup>3</sup>, CO <0.1 mg/m<sup>3</sup>

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Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



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Ref: ENVLAB/24-25/TR-11656

Date: 06.11.2024

## MONTHLY AMBIENT AIR QUALITY MONITORING REPORT OCT-2024



Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Sampling Location	:	AAQ-2- Near Jagannath Temple (20° 2' 05.3629" 85° 34' 10.6250")
Monitoring Instruments:	:	RDS (APM 460 BL), FPS (APM 550) Envirotech, CO Analyzer
Sample Collected By	:	VCSPL representative in presence of Client's representative

Date	PARAMETERS				
	PM <sub>10</sub> (µg/m <sup>3</sup> )	PM <sub>2.5</sub> (µg/m <sup>3</sup> )	SO <sub>2</sub> (µg/m <sup>3</sup> )	NO <sub>2</sub> (µg/m <sup>3</sup> )	CO (mg/m <sup>3</sup> )
03.10.2024	46.3	24.2	12.5	17.1	0.44
07.10.2024	47.9	26.3	12.3	16.2	0.46
10.10.2024	49.5	28.1	11.7	15.9	0.45
14.10.2024	44.2	25.3	11.6	15.4	0.42
17.10.2024	45.6	24.6	12.2	16.3	0.47
21.10.2024	46.9	25.9	11.8	15.9	0.43
24.10.2024	47.5	26.2	11.9	15.4	0.44
28.10.2024	48.2	27.1	12.1	17.2	0.45
<b>AVERAGE</b>	<b>47.0</b>	<b>26.0</b>	<b>12.0</b>	<b>16.2</b>	<b>0.45</b>
<b>NAAQ Standard</b>	100.00 (24 hours)	60.00 (24 hours)	80.00 (24hours)	80.00 (24hour)	4.0 (1hour)
Testing method	Gravimetric ISO 5182 (Part-23) RA2019	Gravimetric ISO 5182 (Part-24) RA2019	Improved West and Geake method ISO 5182 (Part-2) RA 2017	Modified Jacob & Hochheiser (Na-Arsenite) ISO 5182 (Part-6) RA 2012	NDIR Spectroscopy ISO 5182(Part 10) RA2009

Note: BDL Value SO<sub>2</sub> <4 µg/m<sup>3</sup>, NO<sub>2</sub> <9 µg/m<sup>3</sup>, CO <0.1 mg/m<sup>3</sup>

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Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



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 Food Lab  
 Material Lab  
 Soil Lab  
 Mineral Lab  
 &  
 Microbiology Lab

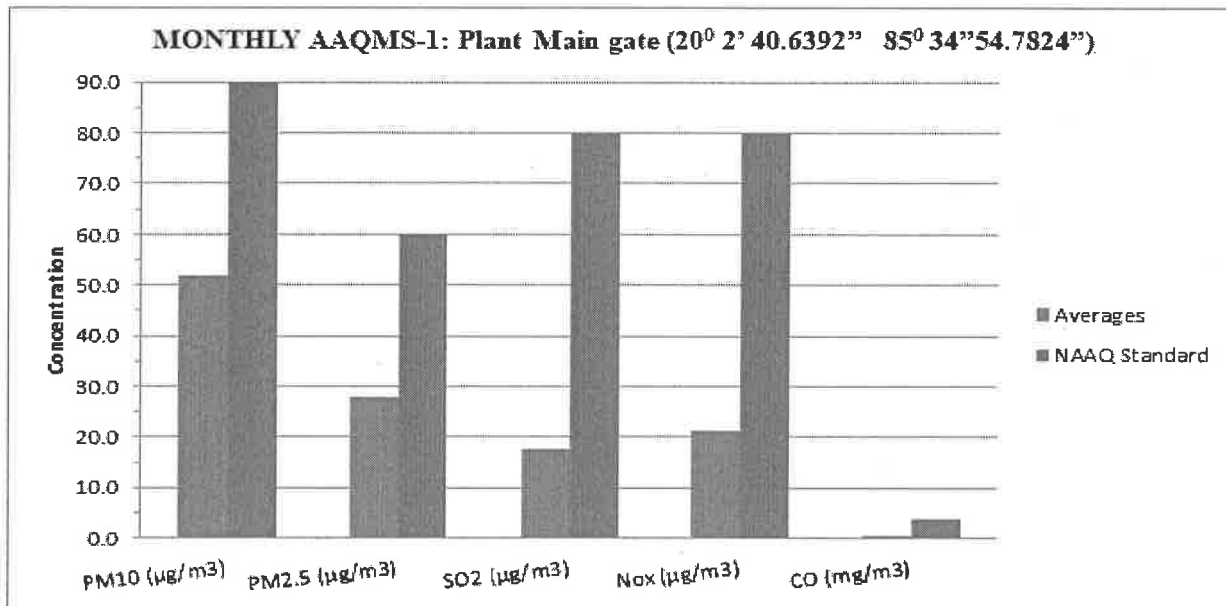
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- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

FIG-1:- Monthly AAQ, Location- AAQ-1- Plant Main gate (20° 2' 40.6392'' 85°34'54.7824'')



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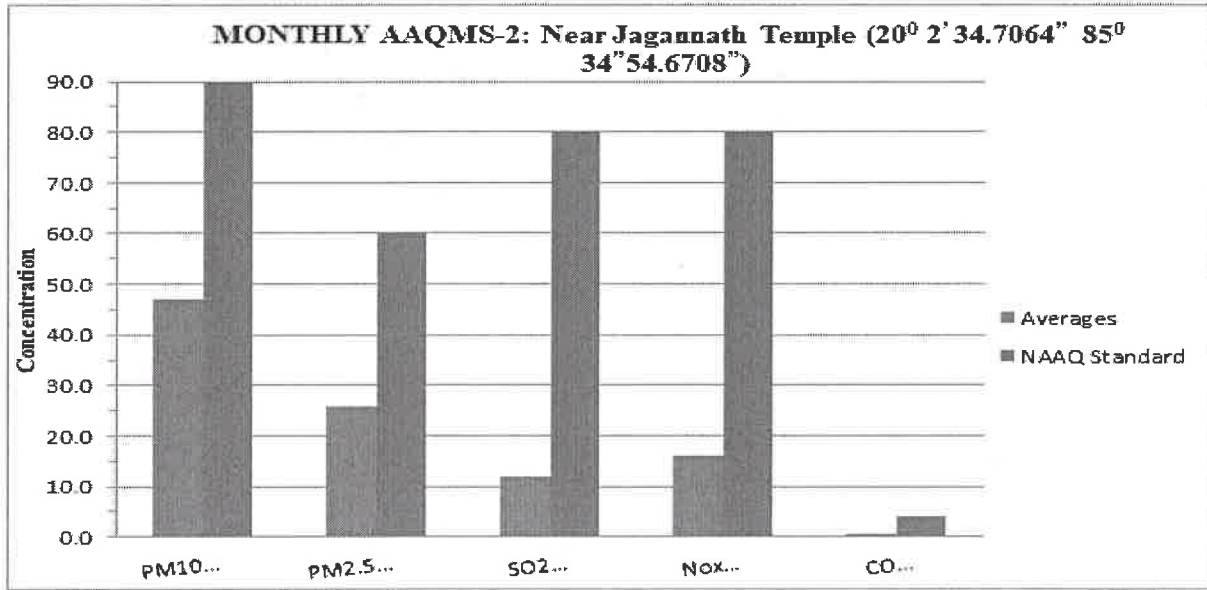
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FIG-2:- Monthly AAQ, Location- AAQ-2- Near Jagannath Temple (20°2'34.7064" 85°34'54.6708")



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D. Sahu

Asst. Manager (Mining)

Odisha Mining Corporation Ltd.



The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

Annexure-2

FUGITIVE EMISSION MONITORING REPORT

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D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



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Ref : ENVLAB/24-25/TR-11657

Date : 06.11.2024

## FUGITIVE EMISSION MONITORING REPORT OCTOBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Monitoring Instruments	:	RDS (APM 460 BL)
Sample Collected By	:	VCSPL representative in presence of Client's representative

Monitoring Date	Sampling Location	Parameter
		SPM ( $\mu\text{g}/\text{m}^3$ )
22.10.2024	F-1: Quarry-2 (20° 2' 38.4252'' 85° 34' 57.2952'')	563
22.10.2024	F-2: Quarry-4 (20° 2' 41.9496' 85° 34' 58.2636'')	548
MoEF & CC Notification GSR 809(E) DT 04.10.2010		1200 $\mu\text{g}/\text{m}^3$
Testing Method		Gravimetric Method

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Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



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- Material Lab
- Soil Lab
- Mineral Lab & Microbiology Lab

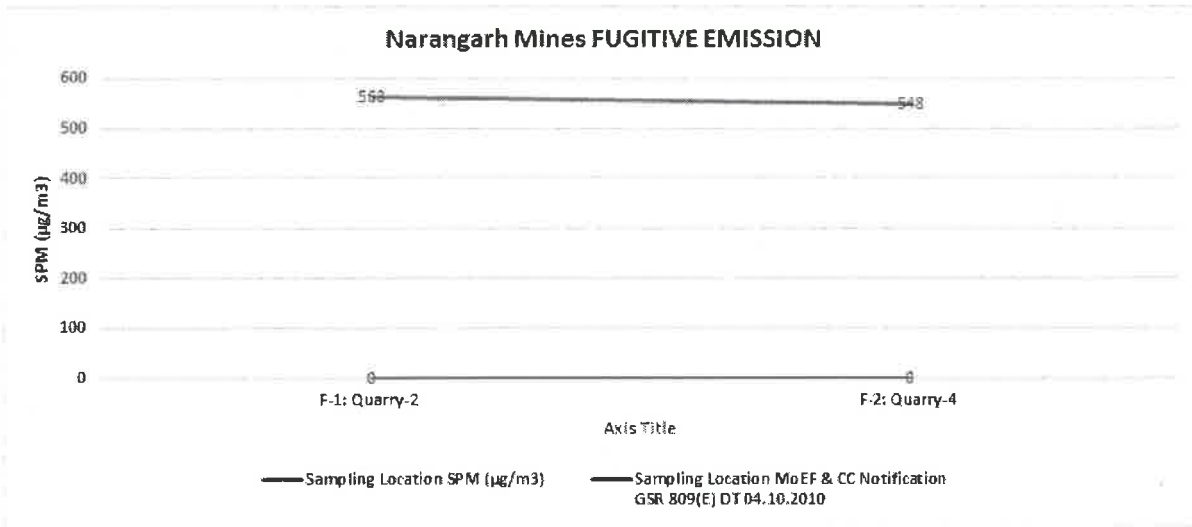
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### FIG-3:- Fugitive Emission



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**D. Sahu**  
 Asst. Manager (Mining)  
 Disha Mining Corporation Ltd.



*The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine*

*Environmental Monitoring Report*

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Annexure-3

WORK ZONE NOISE MONITORING REPORT

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Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



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Ref : ENVLAB24-25/TR-11658

Date : 06.11.2024

## WORK ZONE-NOISE MONITORING REPORT OCTOBER-2024

Name of Industry	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	Narangarh Decorative Stone Mine
Sample Type	Work Zone Noise
Date of Monitoring	21.10.2024

SL. No.	LOCATION	Noise Level in dB(A)	
		Day Times (dBA)	Night Time (dBA)
1	Quarry-4 (20° 2' 41.7192" 85° 34' 58.2564")	70.8	54.6
2	Quarry-2 (20° 2' 37.9428" 85° 34' 59.2932")	65.2	48.3
AMBIENT NOISE STANDARDS		Day time (in dBA)	Night time (in dBA)
i	Industrial	75.0	70.0
ii	Commercial	65.0	55.0
iii	Residential	55.0	45.0
iv	Sensitive	50.0	40.0

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Prepared By:



Approved By:

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*Debyaranjan Sahu*

D. Sahu

Asst. Manager (Mining)

Odisha Mining Corporation Ltd.



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- Water Resource Management
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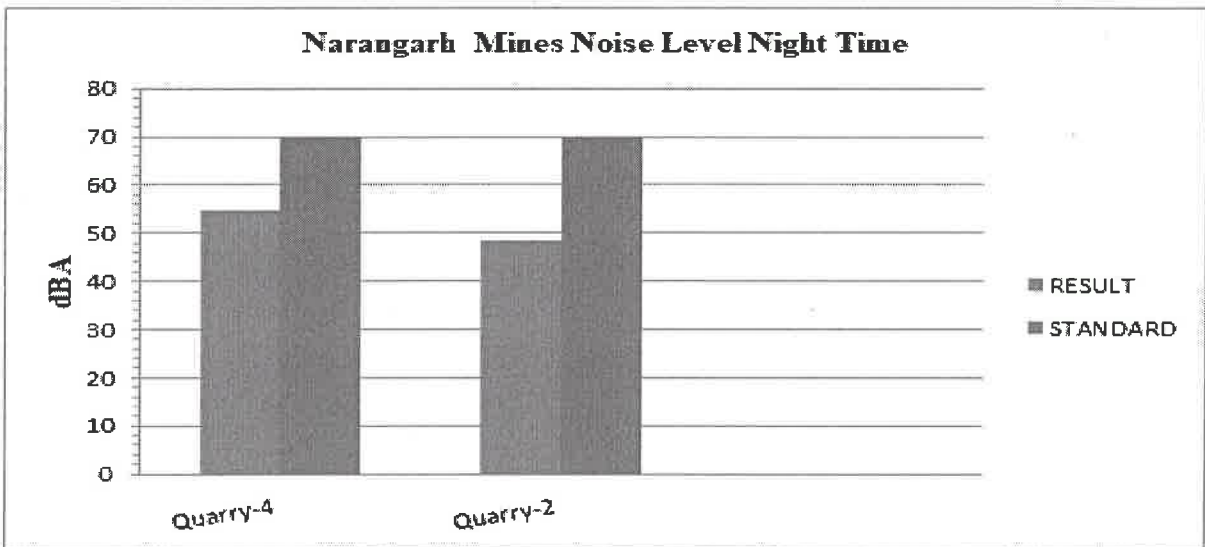
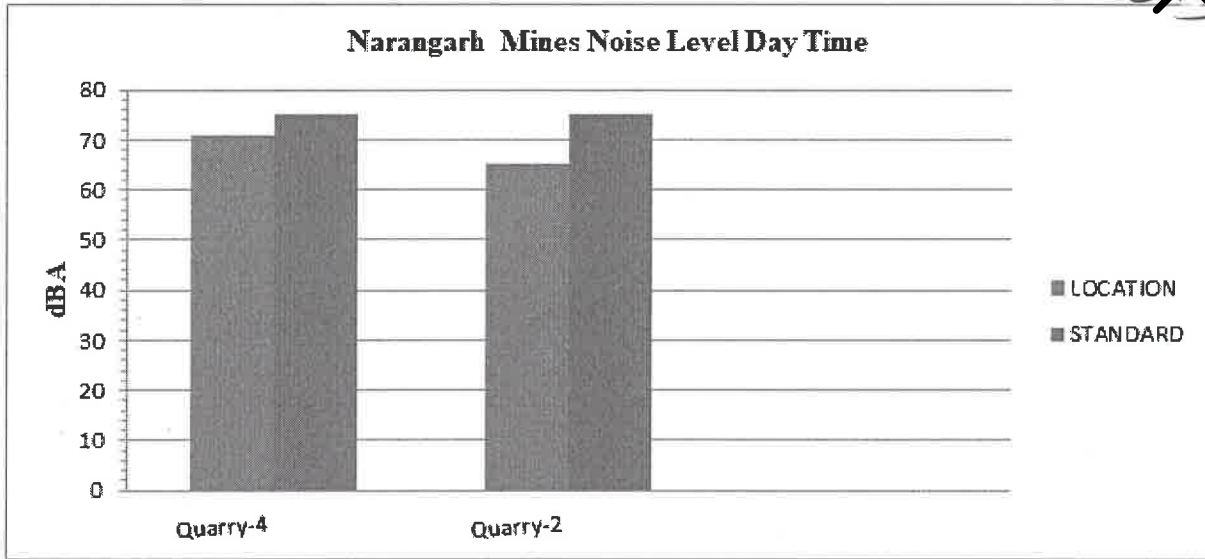
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**FIG-4:- Workzone Noise Monitoring Day Time & Night Time;**

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Isha Mining Corporation Ltd.



The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

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Annexure-4

AMBIENT ZONE NOISE MONITORING REPORT

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*Dibjaganjan Sahu*  
**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



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Ref : ENVLAB/24-25/TR-11659

Date : 06.11.2024

## AMBIENT NOISE MONITORING REPORT OCTOBER-2024

Name of Industry	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	Narangarh Decorative Stone Mine
Sample Type	Ambient Noise Level
Date of Monitoring	21.10.2024

SL. No.	LOCATION	Noise Level in dB(A)	
		Day Times (dBA)	Night Time (dBA)
1.	Plant Main Gate (20° 2' 40.6392'' 85° 34' 54.7824'')	63.9	54.6
2	Near Jagannath Temple (20° 2' 05.3629'' 85° 34' 10.6250'')	41.7	38.2
AMBIENT NOISE STANDARDS		Day time (in dBA)	Night time (in dBA)
i	Industrial	75.0	70.0
ii	Commercial	65.0	55.0
iii	Residential	55.0	45.0
iv	Sensitive	50.0	40.0


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Asst. Manager (Mining)  
Odisha Mining Corporation Ltd



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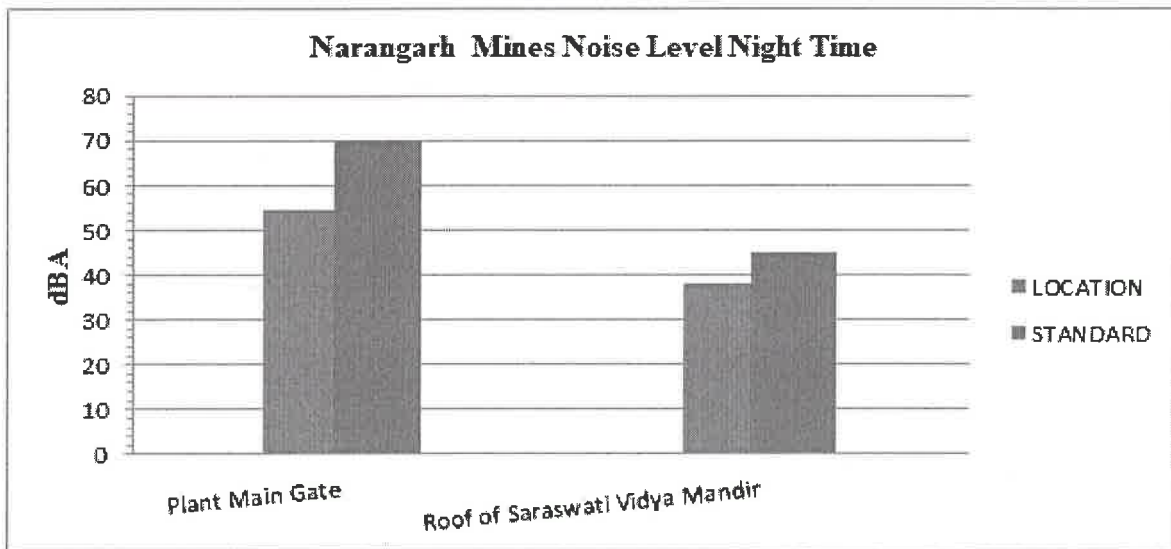
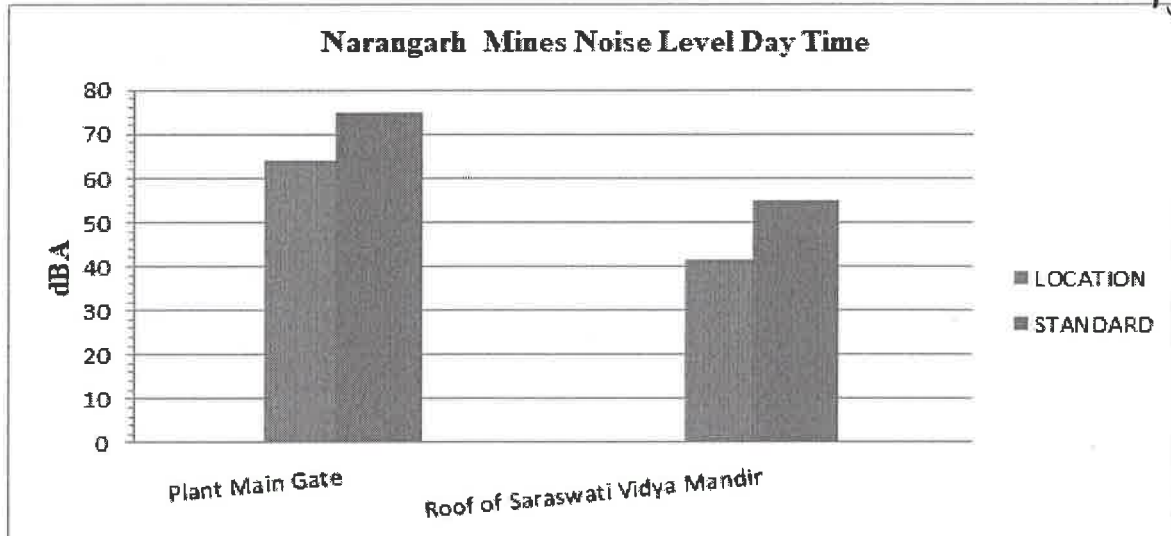
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### FIG-5:- Ambient Noise Monitoring Day Time & Night Time

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**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd.



The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

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Annexure-5

SURFACE WATER QUALITY MONITORING REPORT

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D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



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Ref : ENVLAB/24-25/TR-11660

Date : 06.11.2024

## SURFACE WATER QUALITY ANALYSIS REPORT OCTOBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Sampling Location	:	SWQ-1: Pond Near to Kanchilo Village (20° 2' 31.5528" 85° 34' 24.9312")
	:	SWQ-2: Pond Near to Main Gate (20° 2' 43.1232" 85° 34' 55.9632")
Date of Sampling	:	18.10.2024
Date of Analysis	:	19.10.2024 TO 25.10.2024
Sample Collected By	:	VCSPL Representative

Sl. No.	Parameter	Testing Methods	Unit	Standards as per IS-2296:1992 Class -'C'	Analysis Results	
					SW-1	SW-2
1	Colour	Visual Comparison Method APHA 23 <sup>RD</sup> Ed.2017: 2120 B, C	Hazen	300	10	<15
2	Odour	Threshold Odour Test APHA 23 <sup>RD</sup> Ed.2017: 2150 B	--	--	Odorless	Odorless
3	Total Suspended Solids as TSS	Gravimetric Method APHA 23 <sup>RD</sup> Ed.2017: 2540 D	mg/l	--	68.6	70.1
4	Temperature	By Thermometer APHA 23 <sup>RD</sup> Ed.2017: 2550 B	°C	--	23.9	25.1
5	pH at 25°C	pH Meter APHA 23 <sup>RD</sup> Ed.2017 4500H <sup>+</sup> B	--	6.0-9.0	7.28	7.23
6	Dissolved Oxygen (min)	Modified Winkler Method APHA 23 <sup>RD</sup> Ed.2017: 4500 O <sup>-</sup> C	mg/l	4.0	5.2	5.6
7	Turbidity	Nephelometric Method APHA 23 <sup>RD</sup> Ed.2017: 2130 B	NTU	--	10.4	11.1
8	Chloride (max)	Titrimetric Method APHA 23 <sup>RD</sup> Ed.2017: 4500Cl <sup>-</sup> B	mg/l	600	31.9	32.8
9	Total Dissolved Solids	Gravimetric Method APHA 23 <sup>RD</sup> Ed.2017: 2540 C	mg/l	1500	366	379
10	Oil & Grease (max)	Gravimetric Method (Solvent Extraction) APHA 23 <sup>RD</sup> Ed.2017:5520-B	mg/l	--	BDL (<5.0)	BDL (<5.0)
11	Total Residual Chlorine as RFC	Iodometric Method APHA 23 <sup>RD</sup> Ed.2017: 4500Cl <sup>-</sup> B	mg/l	--	ND	ND
12	Ammonical Nitrogen	Distillation Followed by titration Method APHA 23 <sup>RD</sup> Ed.2017: 4500 NH <sub>3</sub> F	mg/l	--	0.019	0.022
13	Total Kjeldahl Nitrogen	Distillation Followed by titration Method APHA 23 <sup>RD</sup> Ed.2017: 4500 N <sub>ORG</sub> B	mg/l	--	1.6	2.1
14	Free Ammonia	By Calculation	mg/l	--	0.017	0.021
15	Total Hardness	EDTA Titrimetric Method APHA 23 <sup>RD</sup> Ed.2017: 2340 C	mg/l	--	179	192
16	Calcium as Ca	EDTA Titrimetric Method APHA 23 <sup>RD</sup> Ed.2017: 3500Ca B	mg/l	--	32.3	34.6
17	Magnesium as Mg	Calculation Method APHA 23 <sup>RD</sup> Ed.2017: 3500Mg B	mg/l	--	23.9	25.7
18	Anionic Detergents as MBAS	APHA 23 <sup>RD</sup> Edition 5540 C, 2017	mg/l	1	ND	ND
19	BOD (3) days at 27°C (max)	Oxygen Depletion Method IS 3025(P-44) : 1993 RA 2003	mg/l	3.0	2.2	2.4
20	Chemical Oxygen Demand (COD)	Open Reflux Method APHA 23 <sup>RD</sup> Ed.2017: 5220 C	mg/l	--	9.4	8.5
21	Arsenic as As	By AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3114 B	mg/l	0.2	BDL (<0.004)	BDL (<0.004)
22	Lead as Pb	By AAS Method APHA 23 <sup>RD</sup> Ed.2017 3111 B	mg/l	0.1	BDL (<0.02)	BDL (<0.02)
23	Cadmium as Cd (max)	By AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3111 B	mg/l	0.01	BDL (<0.01)	BDL (<0.01)
24	Hexa Chromium as Cr <sup>+6</sup>	Diphenyl Carbazide Method APHA 23 <sup>RD</sup> Ed.2017: 3500Cr B	mg/l	0.05	BDL (<0.01)	BDL (<0.01)
25	Copper as Cu (max)	By AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3111 B	mg/l	1.5	BDL (<0.02)	BDL (<0.02)
26	Zinc as Zn(max)	By AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3111 B	mg/l	15	BDL (<0.03)	BDL (<0.03)
27	Selenium as Se (max)	By AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3500 Se C	mg/l	0.05	BDL (<0.001)	BDL (<0.001)
28	Cyanide as CN (max)	Distillation followed by Spectrophotometric Method	mg/l	0.05	BDL (<0.01)	BDL (<0.01)



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		APHA 23 <sup>RD</sup> Ed,2017: 4500 CN <sup>-</sup> C,D				
29	Fluoride as F (max)	Distillation followed by Spectrophotometric Method APHA 23 <sup>RD</sup> Ed,2017: 4500F- C	mg/l	1.5	0.20	0.23
30	Sulphates (SO <sub>4</sub> ) (max)	Turbidimetric Method APHA 23 <sup>RD</sup> Ed,2017: 4500 SO <sub>4</sub> <sup>2-</sup> E	mg/l	400	5.6	6.2
31	Phenolic Compounds as C <sub>6</sub> H <sub>5</sub> OH (max)	Chloroform extraction by Colorimetric Method APHA 23 <sup>RD</sup> Ed,2017: 5530 B,D	mg/l	0.005	BDL (<0.05)	BDL (<0.05)
32	Iron as Fe (max)	By AAS Method APHA 23 <sup>RD</sup> Ed,2017: 3111 B	mg/l	50	1.65	1.72
33	Nitrate as NO <sub>3</sub> (max)	By UV-Screen Method APHA 23 <sup>RD</sup> Ed,2017: 4500 NO <sub>3</sub> <sup>-</sup> E	mg/l	50	0.33	0.35
34	Alkalinity	Titration Method APHA 23 <sup>RD</sup> Ed,2017:2320 B	mg/l	-	96	98
35	Total Coli form	By Multiple Tube Fermentation Technique APHA 23 <sup>RD</sup> Ed,2017: 9221 B	MPN/ 100 ml	5000	220	240
36	Dissolved Phosphate as PO <sub>4</sub>	Stannous Chloride Method APHA 23 <sup>RD</sup> Ed,2017:4500 P D	mg/l	--	0.23	0.25
37	Sulphide as S <sup>2-</sup>	By Iodometric Method APHA 23 <sup>RD</sup> Edition 4500 -S <sup>2-</sup> .D; 2017	mg/l	--	ND	ND
38	Bioassay Test	APHA 23 <sup>RD</sup> Edition 6582 ( P-2) 2001	%	--	91%	90%
39	Vanadium as V	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	mg/l	--	BDL (<0.2)	BDL (<0.2)
40	Mercury as Hg	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3500 Hg	mg/l	--	BDL(<0.004)	BDL (<0.004)
41	Total Chromium as Cr-Total	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	mg/l	--	BDL (<0.05)	BDL (<0.05)

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Prepared By



Approved By: P. Pati

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Dibyaranjan Sahu  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

16/10  
~~X~~  
Annexure-6

## GROUND WATER QUALITY ANALYSIS REPORT

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Bhubaneswar.

Dibyaranjan Sahu  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



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Ref: ENVLAB/24-25/TR-11663

Date: 06.11.2024

## GROUND WATER QUALITY ANALYSIS REPORT OCTOBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mines
Sampling Location	:	GWQ-1: Bore well within the plant premises GWQ-2: Bore well at Kanchilo Village
Date of Sampling	:	18.10.2024
Date of Analysis	:	19.10.2024 TO 25.10.2024
Sample Collected By	:	VCSPL Representative

Sl. No.	Parameter	Unit	Testing Methods	Standard as per IS:10500 Amend on 2015 & 2018		Analysis Results	
				Acceptable Limit	Permissible Limit	GW-1	GW-2
<b>Essential Characteristics</b>							
1	Colour	Hazen	Visual Comparison Method APHA 23 <sup>RD</sup> Ed.2017 : 2120 B, C	5	15	<5	<5
2	Odour	--	Threshold Odour Test APHA 23 <sup>RD</sup> Ed.2017 :2150 B	Agreeable	Agreeable	Agreeable	Agreeable
3	Taste	--	Flavor Threshold Test APHA 23 <sup>RD</sup> Ed.2017 : 2160 C	Agreeable	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	Nephelometric Method APHA 23 <sup>RD</sup> Ed.2017 :2130 B	1	5	<1.0	<1.0
5	Electrical Conductivity	µS/cm	Conductivity Meter APHA 23 <sup>RD</sup> Ed.2017 :2510 B	--	--	396	372
6	pH at 25°C	--	pH Meter APHA 23 <sup>RD</sup> Ed.2017 : 4500H <sup>+</sup> B	6.5-8.5	No Relaxation	7.19	7.21
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	EDTA Titrimetric Method APHA 23 <sup>RD</sup> Ed.2017 : 2340 C	200	600	162	154
8	Iron (as Fe)	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed.2017 : 3111, B	1.0	No Relaxation	0.83	1.02
9	Chloride (as Cl)	mg/l	Argentometric Method APHA 23 <sup>RD</sup> Ed.2017 : 4500Cl <sup>-</sup> B	250	1000	32.3	31.9
10	Residual Free Chlorine	mg/l	Iodometric Method APHA 23 <sup>RD</sup> Ed.2017 : 4500Cl <sub>2</sub> B	0.2	1	ND (<1)	ND (<1)
<b>Desirable Characteristics</b>							
11	Total Dissolved Solids	mg/l	Gravimetric Method APHA 23 <sup>RD</sup> Ed.2017 : 2540 C	500	2000	228	219
12	Calcium as Ca	mg/l	EDTA Titrimetric Method APHA 23 <sup>RD</sup> Ed.2017 : 3500Ca B	75	200	32.2	31.8
13	Magnesium as Mg	mg/l	Calculation Method APHA 23 <sup>RD</sup> Ed.2017 : 3500Mg B	30	100	19.8	18.1
14	Copper as Cu	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3111 B	0.05	1.5	BDL (<0.02)	BDL (<0.02)
15	Manganese as Mn	mg/l	Persulfate Method APHA 23 <sup>RD</sup> Ed.2017: 3500Mn B	0.1	0.3	BDL (<0.05)	BDL (<0.05)
16	Sulphate as SO <sub>4</sub>	mg/l	Turbidimetric Method APHA 23 <sup>RD</sup> Ed.2017: 4500 SO <sub>4</sub> <sup>2-</sup> E	200	400	6.1	6.6
17	Nitrate as NO <sub>3</sub>	mg/l	By UV-Screen Method APHA 23 <sup>RD</sup> Ed.2017: 4500 NO <sub>3</sub> <sup>-</sup> E	45	No Relaxation	5.3	5.7
18	Fluoride as F	mg/l	Distillation followed by Spectrophotometric Method APHA 23 <sup>RD</sup> Ed.2017: 4500F <sup>-</sup> C	1.0	1.5	0.24	0.22
19	Phenolic Compounds as C <sub>6</sub> H <sub>5</sub> OH	mg/l	Chloroform extraction by Colorimetric Method APHA 23 <sup>RD</sup> Ed.2017: 5530 B,D	0.001	0.002	BDL (<0.05)	BDL (<0.05)
20	Mercury as Hg	mg/l	AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3112 B	0.001	No Relaxation	BDL (<0.004)	BDL (<0.004)
21	Cadmium as Cd	mg/l	AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3111 B	0.003	No Relaxation	BDL (<0.01)	BDL (<0.01)
22	Selenium as Se	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3500 Se C	0.01	No Relaxation	BDL (<0.001)	BDL (<0.001)
23	Arsenic as As	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed.2017: 3114 B	0.01	No Relaxation	BDL (<0.004)	BDL (<0.004)
24	Cyanide as CN	mg/l	Distillation followed by Spectrophotometric Method APHA 23 <sup>RD</sup> Ed.2017: 4500 CN <sup>-</sup> C,D	0.05	No Relaxation	BDL (<0.01)	BDL (<0.01)
25	Lead as Pb	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed.2017 3111 B	0.01	No Relaxation	BDL (<0.02)	BDL (<0.02)
26	Zinc as Zn	mg/l	By AAS Method	5	15	BDL	BDL

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No.	Parameter	Unit	Method	Observed	Standard	Result	Limit
			APHA 23 <sup>RD</sup> Ed,2017: 3111 B			(<0.01)	(<0.01)
27	Hexavalent Chromium as Cr <sup>6+</sup>	mg/l	By Diphenyl Carbazide Method APHA 23 <sup>RD</sup> Ed,2017 3500 Cr B	--	--	BDL (<0.02)	BDL (<0.02)
28	Alkalinity	mg/l	Titration Method APHA 23 <sup>RD</sup> Ed,2017:2320 B	200	600	102	108
29	Aluminium as Al	mg/l	AAS Method APHA 23 <sup>RD</sup> Ed,2017: 3111 D	0.03	0.2	BDL (<0.1)	BDL (<0.1)
30	Boron as B	mg/l	Curcumin Method APHA 23 <sup>RD</sup> Ed,2017: 4500B. B	0.5	2.4	BDL (<0.1)	BDL (<0.1)
31	Barium as Ba	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	0.7	No relaxation	BDL (<0.5)	BDL (<0.5)
32	Molybdenum as Mo	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	0.07	No relaxation	BDL (<0.05)	BDL (<0.05)
33	Nickel as Ni	mg/l	By AAS Method APHA 23 <sup>RD</sup> Ed,2017 3111 B	0.02	No relaxation	BDL (<0.03)	BDL (<0.03)
34	Sulphide as S <sup>2-</sup>	mg/l	By Iodometric Method APHA 23 <sup>rd</sup> Edition 4500 -S <sup>2-</sup> .D; 2017	0.05	No relaxation	BDL (<0.05)	BDL (<0.05)
35	Poly aromatic Hydrocarbon as PAH	mg/l	Gas Chromatography Method APHA 23 <sup>rd</sup> Edition 6440 B; 2017	0.0001	No relaxation	BDL (<0.0001)	BDL (<0.0001)
36	Pesticide	µg/l	Gas Chromatography Method APHA 23 <sup>rd</sup> Edition 6630 C; 2017	--	-	Absent	Absent
37	Polychlorinated Biphenyls	mg/l	Gas Chromatography Method APHA 23 <sup>rd</sup> Edition 6431 B; 2017	0.0005	No relaxation	BDL (<0.0005)	BDL (<0.0005)
38	Trihalo methanes (Chloroform)	mg/l	Gas Chromatography Method APHA 23 <sup>rd</sup> Edition 6232 C; 2017	0.2	No relaxation	BDL (<0.2)	BDL (<0.2)
39	Mineral Oil	mg/l	IS 3025 (P-39): 1991	0.5	No relaxation	BDL (<0.5)	BDL (<0.5)
40	Anionic Detergents	mg/l	APHA 23 <sup>rd</sup> Edition 5540 C, 2017	0.2	1.0	ND	ND
41	Total Coliform	MPN/ 100 ML	By Multiple Tube Fermentation Technique APHA 23 <sup>RD</sup> Ed,2017: 9221 B	Shall not be detectable in any 100 ml sample	---	Not Detected	Not Detected

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6. Decision rule applied whenever the requirements/specification provided by customers/standard requirement.

Signature: *B. Sahu*  
Prepare



Signature: *P. Patil*  
Approved By:



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*Dibyranjan Sahu*  
**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

Annexure-7

FLOW RATE MEASUREMENT REPORT

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Bhubaneswar.

*Dibyaranjan Sahu*  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



16/11/24

Ref : ENVLAB/24-25/TR-11661

Date : 06.11.2024

## FLOW RATE MEASUREMENT REPORT OCTOBER-2024

Name of Industry	:	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	:	Narangarh Decorative Stone Mine
Date of Sampling	:	18.10.2024
Sample Collected By	:	VC SPL Representative

SL.No.	Location	Unit	Result
1.	FR-1: Pond Near to Kanchilo Village (20° 2' 31.5528'' 85° 34' 24.9312'')	m/s	7.6
2.	FR-2: Pond Near to Main gate (20° 2' 43.1232'' 85° 34' 55.9632'')	m/s	7.4

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Reviewed By



Approved By: P. Patil

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Dibyanjan Sahu

D. Sahu

Asst. Manager (Mining)

Odisha Mining Corporation Ltd



The Odisha Mining Corporation Limited  
Narangarh Decorative Stone Mine

Environmental Monitoring Report

Annexure-8

GROUND WATER LEVEL ANALYSIS REPORT

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Bhubaneswar.

*Dibyanjan Sahu*  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



-146-

Ref : ENVLAB/24-25/TR-11662

Date : 06.11.2024

## GROUND WATER LEVEL ANALYSIS REPORT OCTOBER-2024

Name of Industry	M/s Odisha Mining Corporation Limited (A Gold Category State PSU)
Name of Mines	Narangarh Decorative Stone Mine
Date of Sampling	18.10.2024
Sample Collected By	VCSPL representative in presence of Client's representative

SL.No.	Date of Monitoring	Monitoring Location	Result, mtr
1	18.10.2024	Bore well Within the plant premises	3.7
2	18.10.2024	Borewell at Kanchilo Village	4.1

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Reviewed By



Approved By:



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*Dibjaganen Sahu*  
**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

14/12



## Visiontek Consultancy Services Pvt. Ltd

*(Committed For Better Environment)*

Plot No.-M22&M23, Chandaka Industrial Estate, Patia, Chandrasekharapur, Bhubaneswar-24, Tel.: 0674-3511721

E-mail : [visiontekin@gmail.com](mailto:visiontekin@gmail.com), [visiontekin@yahoo.co.in](mailto:visiontekin@yahoo.co.in)

Visit us at : [www.visiontek.org](http://www.visiontek.org)

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*Dityaranjan Sahu*

D. Sahu

Asst. Manager (Mining)

Odisha Mining Corporation Ltd

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ANNEXURE-R-17/21



**OFFICE OF THE PANCHAYAT SAMITI, KHORDHA**

AT/PO-PALLAHAT ,DIST-KHORDHA,STATE-ODISHA,PIN-752056

Email-ori-bkharda@nic.in

Letter No. 2467/1

Date. 19/7/2024

To

The Additional District Magistrate(Revenue),  
Collectorate, Khordha.


Subj: Regarding shortage of Drinking water in village, Bhogapur.

Sir,

In inviting a kind reference to the subject cited above I am to intimate that Village Bhogapur is coming under Naranagarh GP of Khordha Block . It has a population of 656 as per 2011 census . Every year the village was facing drinking water problem since long. GP as well as Local NGOs provide water tankers to meet local needs of people during summer season.

This is for favour of your kind information and necessary action.

Yours faithfully,

  
Block Development Officer,  
Khorha.

True copy attested

  
COLLECTOR & DISTRICT MAGISTRATE  
KHORDHA

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D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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ANNEXURE-R-17/22

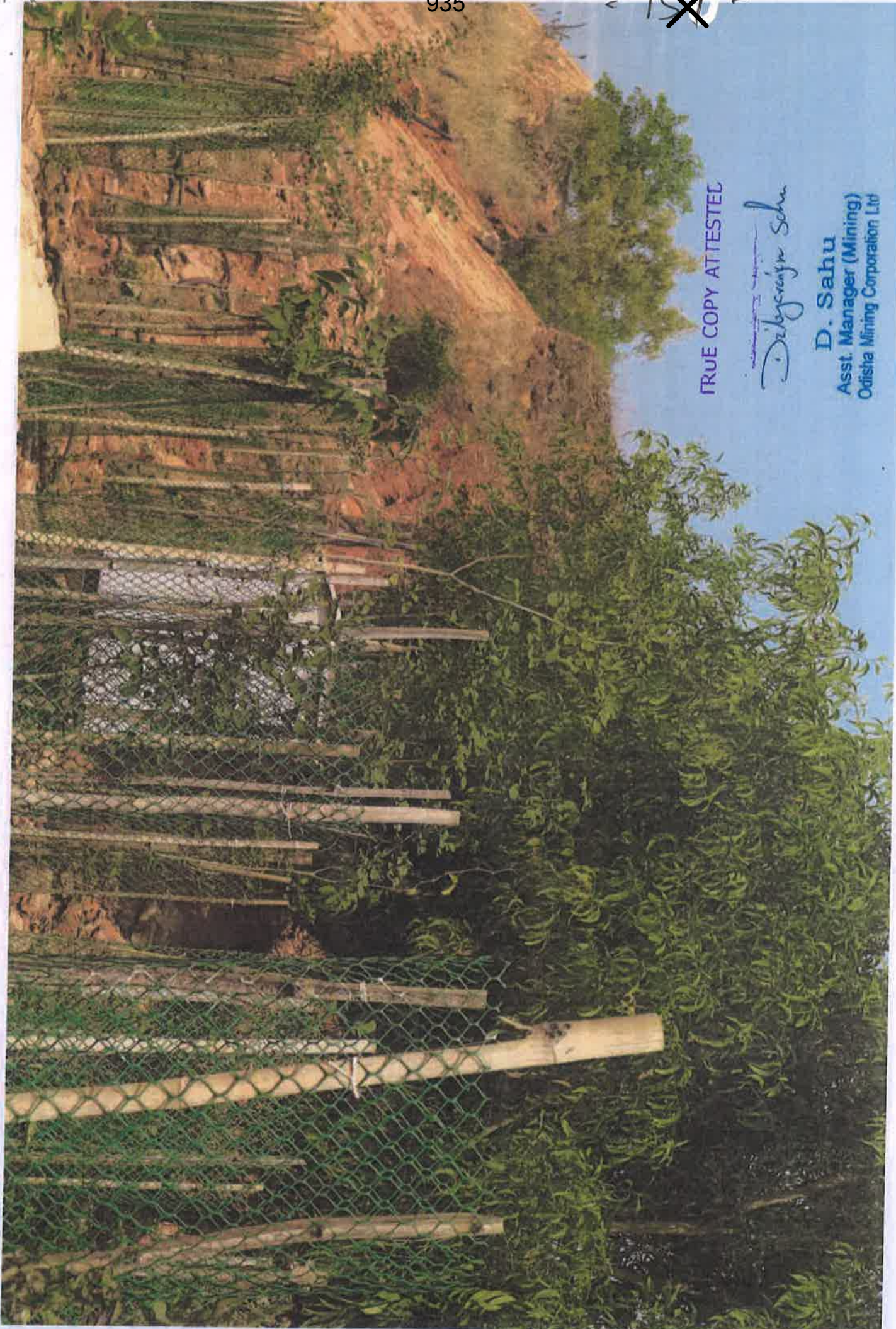


TRBE  
Dibyanjan Sahu  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.



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**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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*Dibyranjan Sahu*

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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English A - | A +

18 Dec , 2024 12:49:24

ANNEXURE-R-1723

Employee Login (RMSEmployeeLogin.aspx)

~~152~~

Select District: **KHORDHA**

Select Date: **18/12/2024**

Search [X] Reset

District :KHORDHA  
for the given RR Stations on date :-

25/06/2024

RR Station	Rain (in mm.)
Balianta	0
Balipatna	0
Bhubaneswar	0
Jatani	0
Banapur	0
Begunia	12
Bolagarh	37
Chilika	0
Khordha	0
Tangi	0
BMC HQ, Satya Nagar	0
South East Zone Office, BMC, Kalapana Square	0
South West Zone Office, BMC, Rental Colony	0
North Zone Office, BMC, Samanta Vihar, Chandrasekharpur	0

NR - Rainfall data Not Reported

Note- Rainfall figures can only be used after validation

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*Dibyanjan Sahu*

**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.

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Site best viewed in ie 8.0+ and Mozilla Firefox 23+

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D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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REPORT ON THE AMBIENT AIR QUALITY AND NOISE LEVEL MONITORING MADE W.R.T  
HON'BLE NGT OA NO. 104/2024/EZ, KOLKATA (SRI NILAMANI MOHAPATRA -VRS-  
STATE OF ODISHA AND OTHERS)

Prima facie of the above cited case:

A case has been filed in the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata i.e. OA No. 104/2024/EZ, Kolkata by Sri Nilamani Mahapatra -vrs- State of Odisha and Ors with respect to illegal operation of Khondalite Stone from Kundakundi Kunda Stone Quarry at Narangarh. As per the direction of Hon'ble Green Tribunal, Kolkata dt. 28.5.2024, a Committee was constituted comprising of the following members i.e. (i) District Magistrate, Khordha or his representative not below the rank of Additional District Magistrate; (ii) Senior Scientist, Odisha State Pollution Control Board; (iii) Senior Scientist, Central Pollution Control Board and (iv) Senior Scientist, SEIAA, Odisha.

The joint committee headed by the Additional District Magistrate, Khordha along with other nominated members meet on the quarry site i.e. Kundakundi Kunda Stone Quarry at Narangarh on dt. 20.06.2024 and visited different locations within the quarry lease hold areas. In the above cited case the State Pollution Control Board, Odisha is also cited as Respondent No 7.

After the visit of the committee member within the lease hold area it was decided that the Regional Office, State Pollution Control Board, Bhubaneswar will conduct an ambient air quality and ambient noise level monitoring to verify the air quality status (Particulate Matter) and noise level in and around the quarry lease hold area produced during its mining activity i.e. excavation and stone cutting-cum-sizing for which the petitioner has highlighted the issue before the Hon'ble National Green Tribunal.

Location of mining activity:

- Khondalite stone quarry and its cutting and sizing activities are located at Mouza Narangarh within Khordha district. The Khondalite stone quarry lease hold area has been properly demarcated with pillars.
- At the South-eastern side of mining activity area i.e. after lease hold demarcated area there lies a natural thin green belt followed by habitation of Bhogapur village where complainant residence is present along with other houses.

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Dibyaranjan Sahu

D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

True copy attested.

COLLECTOR & DISTRICT MAGISTRATE  
KHORDHA

~~1588~~Details about the Monitoring Locations:

A. Three (03) monitoring locations were selected to verify the ambient air quality status of mining excavation site along with its adjoining area. The location are as follows:

- (i) Dumping site of rejected stone cutting (i.e. between Anusuchita Jati Abasika Primary School and stone cutting area).
- (ii) Inside the quarry lease hold area (i.e. at south-east corner of the quarry area (near Mining Lease Pillar No. 11), (Core Zone)
- (iii) Near Bhogapur village Shiva Temple (i.e. nearby to the complainant resident) (Buffer Zone)

B. Likewise Ambient Noise Level monitoring was conducted at following four (04) locations. The location selected are:

- (i) Dumping site of rejected stones cutting (between Anusuchita Jati Abasika Primary School & stone cutting sizing area).
- (ii) Inside quarry lease hold area at south east corner of quarry
- (iii) Near Siva Temple before entry point of Bhogapur Village
- (iv) Within the village area of Bhogapur (complainant's Residence area).

Observations:

- (i) Ambient Air Quality monitoring were conducted by the officials of the Regional Office, State pollution Control Board, Odisha, Bhubaneswar on dtd. 25.06.2024 and dt. 26.06.2024 at the above stated locations for 24Hrs continuously. (Report is annexed).
- (ii) Ambient noise level monitoring were conducted by the officials of Regional Office, State pollution Control Board, Odisha, Bhubaneswar on dtd. 25.06.2024 and dt. 26.06.2024 at the locations cited above. (Report is annexed).
- (iii) The average data of PM<sub>10</sub> (Particulate Matter) in the atmosphere at the 03 locations were found to be below 100 µg/M<sup>3</sup> which is within prescribed standard of Board
- (iv) As per the Noise Pollution (Regulation & Control) Rules 2000, the ambient air quality standards with respect to noise, it has been stipulated that in the Industrial/Mine area the noise limit is 75dB (Day Time) i.e. from 6:00AM to 10:00PM. In the residential area it has been mentioned that the Noise limits should be within 55dB(A) in day time. From the analysis report it is revealed that the ambient noise limit within the Mine lease area

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*Dibyanjan Sahu*  
**D. Sahu**  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd

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*[Signature]*  
 COLLECTOR & DISTRICT MAGISTRATE  
 KHORDHA

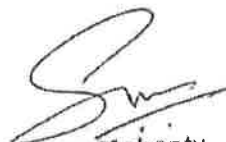
158


- (SI No 1&2) and residential area(SI No.3&4) are within prescribed standards as mentioned above.
- (v) On the day of monitoring, no high intensity of noise generating drilling machine was used for drilling of stone in the quarry area.
- (vi) On the day of inspection, cutting of Khondalite stone was observed to be carried out with the wire-saw cutting machine for which there was no high intensity of the sound
- (vii) Near the main entrance gate the stone cutting-cum-sizing unit has been established and during cutting and sizing, water is sprayed for dust suppression and dispersion of fugitive dust to nearby areas/locations. During the time of inspection, it was not in operation.
- (viii) The noise intensity was not high at the Bhogpur village areas and within school area during the day of monitoring and from the report it is revealed that it was within prescribed standard of the Board.
- (ix) No dust depositions were observed on the leaf surface area of trees existing nearby to the quarry lease hold area.

Conclusion:

So basing upon the monitoring result i.e. Ambient Air Quality and Ambient Noise Level at above cited locations, no such high concentration of particulate matter (PM<sub>10</sub>) and high intensity of noise were observed on the day of visit to the area concerned that has been cited by the petitioner before the Hon'ble National Green Tribunal.

  
Ms. Rashmi Rekha Padhan  
Dy. Env. Scientist

  
Er. S.N. Mohanty  
Dy. Env. Engineer

  
Dr. R.K. Mishra  
Sr. Env. Scientist

stone copy attested

  
COLLECTOR & DISTRICT MAGISTRATE  
KHORDA

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D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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Tel: 0674-2973126  
 E-mail : [rospcb.bhubaneswar@ospcbboard.org](mailto:rospcb.bhubaneswar@ospcbboard.org)  
 Website : [www.ospcbboard.org](http://www.ospcbboard.org)

OFFICE OF THE REGIONAL OFFICER, BHUBANESWAR  
 STATE POLLUTION CONTROL BOARD, ODISHA  
 [DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE GOVT. OF ODISHA]  
 Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
 Bhubaneswar - 751 024

TEST REPORT

1. Report No.: As/04/07/2024
2. Date: 05.07.2024
3. Sample Submitted By : Dr.R.K.Mishra, SES, Er S. N. Mohanty, DEE. Ms R.R.Padhan, DES & (Name and address) Sri B.N.Sepapati, JLA & Sri P.K.Nayak, FA OF Regional Office, Bhubaneswar
4. Reference Letter No. : 2220, dtd.24.06.2024
5. Date of Sampling: 25.06.2024 & 26.06.2024
6. Date of sample receipt: 27.06.2024
7. Analysis Starting Date-Analysis Completion Date: 28.06.2024 to 01.07.2024
8. Analysis Results:

(Attach separate sheet if necessary)

SL. No.	Parameter, Unit	Standards/Regulatory Limits	*Test Method	Ambient Air Quality Monitoring of M/s Kundakundiunda khondalite Mines, Naranagarh, Khordha		
1	PM <sub>10</sub> , (µg/m <sup>3</sup> )	100(24 Hourly)	IS-5182 (Part-23)-2006	Inside the mining lease hold area (south east corner of the quarry) Near ML pillar No-11	Near Bhogapur Siva Temple at buffer zone area	Near dumping site of stone cutting stack yard and Anusuchita jati Abasika primary school
				Results		
				52.0	57.0	65.0

- Standard prescribed in/ referred to: Last CTO order

B.N.Sepapati (JLA)  
 Signature of Analyst  
 05.07.24

*[Signature]*  
 SR. Env. Scientist  
 Regional Office  
 S.P.C. Board

*[Signature]*  
 REGIONAL OFFICER  
 Regional Office  
 State Pollution Control Board  
 Bhubaneswar

True copy attested

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*[Signature]*  
 COLLECTOR & DISTRICT MAGISTRAR,  
 KHORDHA

*[Signature]*  
 D. Sahu  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd

~~158~~

E-mail: [rospcb.bhubaneswar@ospceboard.org](mailto:rospcb.bhubaneswar@ospceboard.org)  
 Website : [www.ospceboard.org](http://www.ospceboard.org)



**OFFICE OF THE REGIONAL OFFICER, BHUBANESWAR**  
**STATE POLLUTION CONTROL BOARD, ODISHA**  
 [DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE GOVT. OF ODISHA]  
 Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
 Bhubaneswar - 751 024.

**TEST REPORT**  
 (AMBIENT NOISE LEVEL MONITORING RESULTS)

1. Report No. : AN/03/July/2024
2. Date : 05.07.2024
3. Sample Submitted By : Dr.R.K.Mishra, SES, Er S. N. Mohanty, DEE. Ms R.R.Padhan, DES  
 Sri B.N.Sepapati, JLA & Sri P.K.Nayak, FA
4. Reference Letter No. : 2220, dt.16.12.2019
5. Date of sampling : 25.06.2024 and 26.06.2024
6. Date of sample receipt : 27.06.2024
7. Analysis Results:  
 (Attach separate sheet if necessary)

Ambient Noise Level Monitoring in and around of M/s. Kundakundi Kunda Khandalite mines, Naranagarh Khordha, Odisha		Parameters (with Unit)		
Method No. * of Analysis		Noise level in dB(A) Leq IS-9989 (RA-2008)		
Sl. No.	Noise Level Monitoring Location	25.06.2024		26.06.2024
		3pm-4pm	9pm-10pm	8am-9am
1.	Dumping side rejected cutting stones stack yard side i.e. between Anusuchita jati Abasika primary school and stone cutting-sizing area	62.7	53.8	63.0
2.	Inside mine lease hold area i.e. south east corner of the quarry area (ML pillar No.-11)	63.4	52.5	61.2
3.	Near Siva temple before entering in to Bhogapur (village area of compliant)	52.9	51.7	49.1
4.	Within the village Bhogapur (Complaint residential area)	51.5	50.6	48.9
Ambient Noise Level Standard in Industrial and Residential area w.r.t Daytime respectively		75.0 & 55.0		

*(S.N. Sepapati, JLA)*  
 Signature of Analyst.

*(Dr. R.K. Mishra)*  
 SR. Env. Scientist  
 Regional Office  
 S.P.C. Board

*(R.R. Padhan)*  
 REGIONAL OFFICER  
 Regional Office  
 State Pollution Control Board  
 Bhubaneswar

True copy attested  
*(Signature)*  
 COLLECTOR & DISTRICT MAGISTRATE  
 KHORDHA

**TRUE COPY ATTESTED**  
*(D. Sahu)*  
 Asst. Manager (Mining)  
 Odisha Mining Corporation Ltd

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ANNEXURE-R-17/25

To

**Shri Gangadhar Nayak, Regional Manager, Khondalite Group of Mines of M/s. Odisha Mining Corporation.**

**Subject : Immediate closure of mining activities of Khondalite Group of mines in Kundakundi Kunda Stone quarry, Narangarh (Bhogapur) village under Khordha Tahasil.**

Ref : Your undertaking dtd : 01.10.2020 submitted to Regional Office, Bhubaneswar, SPCB, Odisha, **Vide letter No. 11844/OMC/KNDL/2020, dtd. 01/10/2020.**

Sir,

Respectfully, I beg to bring to your notice the Undertaking submitted by you to confine your mining activities at a minimum safe distance of 100 mtrs away from exiting Residential/Public Building, Inhabited sites near M/s Kundakundi Kunda Stone quarry Narangarh Decorative Stone ( Khondalite) mine of M/s Odisha Mining Corporation in the district of Khordha as per order of Hon'ble National Green Tribunal on 21.07.2020 in the matter of O.A No. 304/2019 .

Strangely, the Tahasildar, Khordha in his letter No. 3991/Dtd. 09/07/2024 has intimated the ADM Revenue Khordha that 50 plots are coming within radius of 50 mtrs out of which 45 plots are private plots, 44 plots are Gharabari plots and one is agriculture plot. Within 44 private plots, 19 plots have 76 existing structures with dwelling houses of asbestos, pucca and thatched houses.

Besides, as the dwelling houses of the village Narangarh (Bhogapur) are very close to the mining activities, villagers being disgusted with such activities have opposed the mining activities on various occasions. As a result, on many occasions unpleasant situations have occurred and the villagers have lodged FIR in the nearest Police Station, **vide Jankia P.S Case No. 148, Dt-22.04.2024.** As like previous occasions there is every possibility of strong Protest of the villagers for such mining activities, it is absolutely necessary to close the activities forthwith.

TRUE COPY ATTESTEL

*Dibjaganjan Sahu*  
**D. Sahu**  
Asst. Manager (Mining,  
Odisha Mining Corporation Lt

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In view of above facts & considering report of Tahasildar, Khordha which has been attested by the Collector & DM, Khordha with enclosure of RI report Trace Map & ROR etc. visa-vis the undertaking, you are hereby requested to **close the mining activities in the said Narangarh Khondalite mines, as it clearly violates the mandatory orders of the Hon'ble National Green Tribunal on 21/07/2020 in the matter of O.A No.304/2019, failing which we will be constrained to file a contempt of court proceeding against you in the Hon'ble National Green Tribunal.**

N:B: All relevant copies enclosed

Thanking You

Your's sincerely  
Nilaman Mahapatra.  
Inhabitant of Narangarh (Bhogapur) Village  
Dtd. 05/12/2024

Copy forwarded to the Mines Manager Narangarh for information and immediate necessary action.

Copy forwarded to Regional Manager, Khondalite Group of Mines of M/s. Odisha Mining Corporation also by both in the Regd. Post and E-mail (gdnyak@odishamining.in).

TRUE COPY ATTESTED

Dibyranjan Sahu  
D. Sahu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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ANNEXURE-R-17/26



TRUE COPY ATTESTED.

Dibyanjan Sen  
D. Sanu  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd.

Sep 12, 2024 4:41:17 PM  
20°2'35.6969"N 85°34'51.80869"  
Kanchil  
Central Division  
Odisha

Item No.07

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.104/2024/EZ

Nilamani Mahapatra Applicant(s)  
Versus  
State of Odisha & Ors. Respondent(s)

Date of hearing: 03.10.2024

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Sankar Prasad Pani, Adv. a/w  
Mr. Ashutosh Padhy, Adv. (in Virtual Mode)

For Respondent(s): Ms. Gayatri Patra, Adv. for R-1 to 6, 10 & 11 (in Virtual Mode),  
Mr. Dipanjan Ghosh, Adv. for R-7,  
Mr. Apurba Ghosh, Adv. for R-9 (in Virtual Mode),  
Mr. Ashok Prasad, Adv. for R-12 (in Virtual Mode),  
Mr. Sibojyoti Chakraborty, Adv. for R-13 (in Virtual Mode),  
Mr. Pravat Kumar Muduli, Adv. for R-17

**ORDER**

1. Mr. Sankar Prasad Pani, assisted by Mr. Ashutosh Padhy, learned Counsel is present (in Virtual Mode) for the Applicant.
2. Affidavit dated 08.08.2024 has been filed on behalf of the Respondent No.9, SEIAA, Odisha; the same is taken on record.
3. Affidavit dated 10.09.2024 has been filed on behalf of the Respondent No.12, Director General of Mine Safety, South Eastern Zone, Bhubaneswar Region-1; the same is taken on record.
4. Objection dated 01.10.2024 has been filed on behalf of the Respondent No.17, Odisha Mining Corporation Limited, Narangarh Khondalite Mines; the same is taken on record.
5. Affidavit dated 30.09.2024 has been filed on behalf of the Respondent No.17, Odisha Mining Corporation Limited, Narangarh Khondalite Mines; the same is taken on record.

**TRUE COPY ATTESTED**

*Debyaranjan Sahu*  
**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd

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6. Mr. Sankar Prasad Pani assisted by Mr. Ashutosh Padhy, learned Counsel prays for and is granted four week times for filing rejoinder to the various affidavits on record.
7. Ms. Gayatri Patra, learned Counsel holding brief of Mr. Sanjay Rath, learned Additional Standing Counsel states that counter affidavit of the State Respondents is ready and will be filed in the course of the day.
8. Let the affidavit be filed within 24 hours.
9. No one is present on behalf of the Respondent Nos.14 & 15.
10. **List on 18.11.2024.**
11. **I.A. No.82/2024** has been filed by the Applicant praying that the mining operation carried out by Respondent No.17, Odisha Mining Corporation Limited be stopped till final disposal of the Original Application.
12. The I.A. shall be decided along with the Original Application at the time of final disposal.

.....  
**B. Amit Sthalekar, JM**

.....  
**Dr. Arun Kumar Verma, EM**

October 03, 2024,  
Original Application No.104/2024/EZ  
SKB

**TRUE COPY ATTESTED**

*Dibyranjan Sahu*  
**D. Sahu**  
Asst. Manager (Mining)  
Odisha Mining Corporation Ltd